

Insolvency and Bankruptcy Board of India

Provisional List of IPEs registered as IPs, for appointment as,
 - IRP in a CIRP under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - RP in an individual insolvency resolution process under section 97(4) or 98(3), and Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
 of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority across India.

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S. No.	Registration Number	Name of IPE as IP	Address of IPE registered as IP	Registered E-mail ID of IPE registered as IP	Zone/Bench
1	IBBI/IPE-0059/IPA-1/2022-23/50037	KDRA Insolvency Professionals Private Limited	Unit No 1601 , A Wing, Unicorn, Da aji Salvi Road, Off. Veera Desai Road, Andheri West, Mumbai, Maharashtra 400053	irp@kdraip.com	Pan-India
2	IBBI/IPE-0153/IPA-3/2023-24/50063	Efficax Resolution Professionals Private Limited	House No. 3656/6, Gali No.6, Narang Colony, Tri Nagar, Near Rose Garden, New Delhi-110035	md@efficaxindia.com	Pan-India
3	IBBI/IPE-0163/IPA-1/2023-24/50073	Beleyur Resolutions Private Limited	Shreevathsa, No. 428, 19B Cross Road Jayanagar III Block Bengaluru South , Karnataka 560011	ip@beleyur.com	Pan-India
4	IBBI/IPE-0144/IPA-1/2022-23/50008	Solvenza Advisory LLP	Plot No. 45,51, Office No. 1, Gami Terra, Sector-6, Sanpada, Thane, Maharashtra India 400705	solvenza.ipe@gmail.com	Pan-India
5	IBBI/IPE-0118/IPA-1/2022-23/50041	Aegis Resolution Services Private Limited	1104/D Wing, 11th Floor, Dreams-II Complex, LBS Marg, Bhandup (W), Mumbai - 400078	avil@caavil.com	Pan-India
6	IBBI/IPE-0151/IPA-1/2023-24/50052	Truue IPE LLP	D-501, Ganesh Meridian, Opp. High Court S.G. Road Ahmedabad 380060	jain_cp@yahoo.com	Pan-India
7	IBBI/IPE-0002/IPA-1/2022-23/50001	AAA Insolvency Professionals LLP	FIRST FLOOR, 64, OKHLA ESTATE, PHASE III, (NEAR MODI MILLS), NEW DELHI 110020.	anilgoel@aaainsolvency.com	Pan-India
8	IBBI/IPE-0022/IPA-1/2022-23/50016	Waterfall Insolvency Professionals Private Limited	1204, Maker Chambers V, Nariman Point, Mumbai-400021	Waterfall0421@gmail.com	Pan-India
9	IBBI/IPE-0134/IPA-1/2022-23/50028	MVK IPE LLP	607, Chetak Centre, RNT Marg, Nr. Hotel Shreemaya, Indore, MP-452001	mvk@mvkirkp.com	Pan-India

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10	IBBI/IPE-0030/IPA-1/2022-23/50013	ARCK Resolution Professionals LLP	Flat No 409, 4th Floor Ansal Bhawan, 16, K G Marg, Connaught Place, New Delhi-110001	insolvency@arck.in	Pan-India
11	IBBI/IPE-0143/IPA-1/2022-23/50033	SPP Insolvency Professionals LLP	27/9, Nivedh Vikas Apartment, Pankaja Mill Road, Puliyakulam, Coimbatore-641045	ipeadmin@sppgroups.com	Pan-India
12	IBBI/IPE-0156/IPA-1/2023-24/50062	DAULAT RESOLUTION SERVICES PRIVATE LIMITED	Flat 3A, 33 Shakespeare Sarani, Kolkata - 700017	daulat.resolution@gmail.com	Pan-India
13	IBBI/IPE-0001/IPA-1/2025-26/50096	IRR Insolvency Professionals Private Limited	6772/2, 4th Floor, Dev Nagar, DB Gupta Road Opposite Bali Nursing Home Karol Bagh, New Delhi - 110005	jindalrahul60@gmail.com	Pan-India
14	IBBI/IPE-0056/IPA-1/2022-23/50009	RR Insolvency Professionals LLP	C-51, RDC, Raj Nagar, Ghaziabad - 201002	ipreshma@rrinsolvency.com	Pan-India
15	IBBI/IPE-0061/IPA-1/2025-26/50094	Excel Restructuring Advisory LLP	105 AND 106, MIDAS TOWER, SAHAR PLAZA, ANDHERIKURLA ROAD, ANDHERI EAST, J.B. NAGAR, MUMBAI, MAHARASHTRA-400059, INDIA	durgeshkabra@gmail.com	Pan-India
16	IBBI/IPE-0091/IPA-3/2022-23/50006	Decode Resolvency International Private Limited	1101, Floor-11, Plot-211, Dalamal Tower, Free Press Journal Marg, Nariman Point, Mumbai - 400021, Maharashtra	ip@decoderesolvency.com	Pan-India
17	IBBI/IPE-0020/IPA-1/2022-23/50023	Sumedha Management Solutions Private Limited	2B, Geetanjali Apartment 8B, Middleton Street, Kolkata- 700071	info@sumedhamanagement.com	Pan-India
18	IBBI/IPE-0154/IPA-3/2023-24/50058	MAVENT RESTRUCTURING SERVICES LLP	S- 376, Panchshila Park, Panchsheel Enclave, South Delhi, New Delhi -110017	caakhilahuja@gmail.com	Pan-India
19	IBBI/IPE-0115/IPA-1/2024-25/50078	Aarsh Resolution Professionals Private Limited	163, Balco Apartments, Plot No. 58, IP Extension, Patparganj, Delhi-110092	a.mittalmc@gmail.com	Pan-India
20	IBBI/IPE-0102/IPA-2/2024-25/50089	Value plus Insolvency Resolution Professionals (P) Ltd.	1-B, 1/17, Lalita Park, Laxmi Nagar, East Delhi-110032	valueplusip@gmail.com	Pan-India
21	IBBI/IPE-0176/IPA-2/2025-26/50098	RSDS Advisory & Restructuring LLP	Eighth Floor, 1 807, Godrej Garden City ,Behind Nirma University, Jagatpur Village, ,Ahmadabad,Gujarat	ravindra1960_goyal@yahoo.co.in	Pan-India

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22	IBBI/IPE-0013/IPA-3/2022-23/50003	VRSA Insolvency Professionals LLP	Building No. 11, 3rd Floor Hargovind Enclave Vikas Marg Delhi- 110092	Vijender.sharma@vsa.net.in	Pan-India
23	IBBI/IPE-0140/IPA-1/2022-23/50004	Trupro Insolvency Services LLP	House No. 581, Third Floor (Top Floor), Sector 27, Gurugram-122001	rohit.sehgal@truproinsolvency.com	Pan-India
24	IBBI/IPE-0141/IPA-2/2022-23/50007	Global Insolvency Professionals Private Limited	8-2-248/A/5/16, Plot No. 717, Journalist Colony, Road No 2, Banjara Hills, Hyderabad 500 034	kumarmadas@gmail.com	Pan-India
25	IBBI/IPE-0162/IPA-3/2023-24/50070	STALWART RESOLUTION PROFESSIONAL LLP	BLOCK- LD -30, S F S FLATS, PITAMPURA, NORTH WEST DELHI, DELHI-110034	stalwart.ipe@gmail.com	Pan-India
26	IBBI/IPE-0165/IPA-1/2023-24/50075	R S G D INSOLVENCY PROFESSIONALS SERVICES PRIVATE LIMITED	FLAT NO. 3, DHRUVATARA APARTMENTS, 241, DR. RAJENDRAPRASAD ROAD, TATABAD, COIMBATORE - 641012	rsgdinsolvencyprofessionals@gmail.com	Pan-India
27	IBBI/IPE-0166/IPA-1/2024-25/50079	DSP PROFESSIONALS PRIVATE LIMITED	Off. No. 401A Manik Apartment Plot No.38/25 A, CTS NO. 94/25 A, 4th Floor Lane No. 11 Prabhat Road, Deccan Gymkhana, Pune, Pune City, Maharashtra, India, 411004	ca.anuradhajayaraman@gmail.com	Pan-India
28	IBBI/IPE-0172/IPA-3/2024-25/50087	DiMax Restructuring Private Limited	B-1A Viceroy Court, Thakur Village, Kandivali (East), Mumbai 400101	info@dimax.in	Pan-India
29	IBBI/IPE-0071/IPA-1/2025-26/50092	Egress Insolvency Professionals LLP	9 Weston Street, Siddha Western, Suite No.-134, Kolkata 700013	jsa.jhunjunwala@gmail.com	Pan-India
30	IBBI/IPE-0021/IPA-1/2022-23/50005	Headway Resolution and Insolvency Services Private Limited	708, 7th Floor, Raheja Centre, Nariman Point, Mumbai - 400021	rrkanoongo@gmail.com	Pan-India
31	IBBI/IPE-0138/IPA-2/2022-23/50011	Quickresolve Professionals Private Limited	Tower 6/603, Devnandan Heights, Near Podar School, New CG Road, Chandkheda, Ahmedabad - 382424	ani91111@hotmail.com	Pan-India
32	IBBI/IPE-0060/IPA-1/2022-23/50012	ASC Insolvency Services LLP	166, DDA SFS Flats, Hauz Khas, New Delhi - 110016	anju@insolvencyservices.in	Pan-India

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33	IBBI/IPE-0099/IPA-1/2022-23/50022	AVM Resolution Professionals LLP	8/28, 3rd Floor, W.E.A. Abdul Aziz Road, Karol Bagh, New Delhi - 110005	mlvij1956@gmail.com	Pan-India
34	IBBI/IPE-0146/IPA-3/2022-23/50024	K-Source Financial Consultancy Services Private Limited	Flat No. 104, Kavuri Supreme Enclave, Kavuri Hills, G. B. Pet, Madhapur, Hyderabad, T.G. 500081, India	dsrk@ksourceipe.com	Pan-India
35	IBBI/IPE-0135/IPA-1/2022-23/50025	Minerva Resolutions LLP	10 Alipur Road, Civil Lines, New Delhi- 110054	navneetkgupta@gmail.com	Pan-India
36	IBBI/IPE-0114/IPA-1/2022-23/50029	MSKM Insolvency and Resolution Services Private Limited	Flat No. 103, Sri Sai Swapna Sampada Apt Near Yellamma Temple, Belkampet, S.R. Nagar, Hyderabad, Telangana-500038	madhucs1@gmail.com	Pan-India
37	IBBI/IPE-0068/IPA-2/2022-23/50038	Shreea Insolvency Professionals Private Limited	83 B Pocket-IV, Mayur Vihar Phase I Delhi East- 1100091	shreeainsolvency@gmail.com	Pan-India
38	IBBI/IPE-0107/IPA-1/2022-23/50045	M/s Osrik Resolution Private Limited	109 (First Floor), Surya Kiran Building, 19. Kasturba Gandhi Marg, Connaught Place, Central Delhi, New Delhi, Delhi, India – 110001	info@osrikgroup.com	Pan-India
39	IBBI/IPE-0132/IPA-3/2023-24/50048	M/s Fintech Restructuring LLP	H. No. 47, Ground Floor, Type 3 BLK E, IARI Pusa Campus, Central Delhi, Delhi-110012.	fintechipe@gmail.com	Pan-India
40	IBBI/IPE-0157/IPA-3/2023-24/50068	4C Insolvency Professionals Private Limited	FLAT NO. B/407, LANCELOT CHS LTD, SV ROAD, BORIVALI WEST MUMBAI MH 400092 IN	cagomtirchoudhary@gmail.com	Pan-India
41	IBBI/IPE-0123/IPA-1/2023-24/50069	Virtuoso IPE Private Limited	302, 3rd Floor, Regent Chamber, Jammalal Bajaj Road, Nariman Point, Nariman Point, Mumbai, Mumbai, Maharashtra, India, 400021	atul.gala@virtuosoipe.com	Pan-India
42	IBBI/IPE-0161/IPA-1/2023-24/50071	Libord IRP Advisors Private Limited	104, M. K. Bhavan, 300, Shahid Bhagat Singh Road, Fort, Mumbai MH 400001 IN	lalit@libord.com	Pan-India
43	IBBI/IPE-0158/IPA-3/2023-24/50072	Bright Star Resolution Professionals LLP	A-414 Usha Enclave, Navodaya Colony, Srinagar Colony Extn, Yellareddiguda, Hyderabad - 500 073	ramgandluri@gmail.com	Pan-India
44	IBBI/IPE-0167/IPA-1/2024-25/50076	ACUERDO RESOLUTION PROFESSIONALS LLP	E-24, Basement (F/P) Lajpat Nagar-3, Lajpat Nagar (South Delhi), New Delhi-110024	acuerdo.rp@gmail.com	Pan-India

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45	IBBI/IPE-0159/IPA-1/2024-25/50081	Finvin Turnaround and Restructuring Private Limited	B-601-605, Raylon Arcade, R.K. Mandir Lane, Kondivita, J.B. Nagar, Andheri East, Mumbai - 400059	finvinturnaround@gmail.com	Pan-India
46	IBBI/IPE-0169/IPA-2/2024-25/50084	VKC Restructuring Professionals LLP	D-38, LGF (L/S), South Extension, Part-II, New Delhi-110049	vineet@vkcindia.com	Pan-India
47	IBBI/IPE-0171/IPA-1/2024-25/50086	SKYZ REVIVAL & RESTRUCTURING LLP	801-802, 8th Floor, Abhijeet 1, Near Mithakhali Six Roads, Navrangpura, Ahmedabad- 380009	ipe.skyzrevival@gmail.com	Pan-India
48	IBBI/IPE-0173/IPA-1/2024-25/50088	AGML IPE SERVICES PRIVATE LIMITED	1ST FLOOR, BUILDING NO -6, State Bank Nagar, Outer Ring Road, Paschim Vihar, New Delhi - 110063	agoel@agmlpe.com	Pan-India
49	IBBI/IPE-0174/IPA-1/2024-25/50090	Jubilee Resolutions LLP	10-B, 3RD FLOOR, JATIN DAS ROAD, NEAR DESHPRIYA PARK, KOLKATA, WEST BENGAL-700029	jubileeresolutions@gmail.com	Pan-India
50	IBBI/IPE-0073/IPA-3/2024-25/50091	Optimus Resolution and Restructuring Advisors LLP	CK-104, Sector 2, Salt Lake, Kolkata 700091	avishek@optimusresolution.net	Pan-India
51	IBBI/IPE-0101/IPA-1/2025-26/50093	Saksham Insolvency Resolution LLP	D-519/520, Neelkanth Business Park, Nathani Road, Opp. Vidyavihar Station, Vidyavihar (West), Mumbai -400086	pravin@pmco.in	Pan-India
52	IBBI/IPE-0179/IPA-2/2026-27/50100	GKSTS INSOLVENCY PROFESSIONALS LLP	387 E, 114 scheme part 1, Infront of CHL, PO: Vijay Nagar, District: Indore 452010	casaraswat@gmail.com	Pan-India
53	IBBI/IPE-0180/IPA-2/2026-27/50101	ADRODEBT RESOLUTION PRIVATE LIMITED	403, Fortune House, Baner-Pashan Link Road, Baner-411045, Pune	mundada2007@gmail.com	Pan-India
54	IBBI/IPE-0178/IPA-2/2026-27/50102	TBM Insolvency Professionals Private Limited	2nd Floor, Sanmati Plaza, GS Road, ABC Area, Guwahati, Assam - 781005	info@tbmprofessionals.com	Pan-India
55	IBBI/IPE-0130/IPA-2/2026-27/50103	M/s Mehta & Mehta Insolvency and Restructuring LLP	201-206, Shiv Smriti Chambers, 2nd Floor, 49A, Dr. A B Road, Worli, Mumbai, Mumbai City, Maharashtra, 400018, India	dipti@mehta-mehta.com	Pan-India

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S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Name of the Sector in which the IP has or is handling assignments	Bench	Zone
1	Mr. Anup Kumar	IBBI/IPA-002/IP-N00333/2017-2018/10911	sachanlawanalyst@gmail.com	"Construction, Real Estate, Manufacturing, Others (Media industries etc.)"	New Delhi	North
2	Rahul Jindal	IBBI/IPA-001/IP-P-02649/2021-2022/14048	jindarahul60@gmail.com	"Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Textile Industry, Footwear Industry, Liquor Industry, Jewellery Sector, Housing Sector, Hospital & Healthcare Sector, Hotels, Steel & Power, Solar & Thermal Power Plants, Sugar Industry, Dairy Industry, Rice Industry, Public Listed Entities, Information Technology and Infrastructure Sector along with Looking after internal Financial Control (IFC assignments for Public Sector undertakings)"	New Delhi	North
3	Mr. Vijender Sharma	IBBI/IPA-003/IP-N00003/2016-2017/10022	vijender@vsa.net.in	"Real Estate, Manufacturing"	New Delhi	North
4	Mr. Chanchal Dua	IBBI/IPA-003/IP-N00083/2017-18/10821	chanchalduaco@gmail.com	"Hotels, Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Dairy Industry, Electronic Equipment Manufacturing/Assembling)"	New Delhi	North
5	Mr. Kamal Agarwal	IBBI/IPA-001/IP-P00868/2017-2018/11466	advocate.kamal.aggl@gmail.com	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Trading in Jewellery, Passenger and Cargo Handling at Airports, Recruitments, Electronics, Automobile Dealership, Coaching Institute, Fitness and Wellness, Real Estate, Digital Advertising, Trading in Furniture, Milk Processing Unit, Commercial Vehicle Dealership)"	New Delhi	North
6	Mr. Anil Kohli	IBBI/IPA-001/IP-P00112/2017-2018/10219	insolvency@arck.in	"Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Textile, Aviation, FMCG)"	New Delhi	North
7	Mr. Vekas Kumar Garg	IBBI/IPA-002/IP-N00738/2018-2019/12291	vikasgarg_k@outlook.com	"Others (Electricity, Real Estate, Others (Energy resources trading and related services, Construction and real estate development, Manufacturing and trading of chemicals, Forestry, timber products and construction materials, Phenolic resins and industrial chemicals manufacturing, Workforce management and analytics software, Coal trading and energy resources supply, Software development and IT services, Geospatial analytics and data intelligence solutions))"	New Delhi	North

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8	Mr. Manoj Kumar Anand	IBBI/IPA-001/IP-P00084/2017-18/10180	anandmanoja@gmail.com	"Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Investment, Textiles, Information Technology ,NBFC - Financial Services ,Logistics and Warehousing)"	New Delhi	North
9	Ms. Deepika Bhugra Prasad	IBBI/IPA-003/IP-N000110/2017-2018/11186	deepika.bhugra@gmail.com	"Wholesale and Retail Trade, Construction, Manufacturing, Transport, Others (Cement, Logistics, Infrastructure, Aluminium, Batteries, Electronics, Optical Fibre)"	New Delhi	North
10	SUMAN KUMAR VERMA	IBBI/IPA-003/00342/2021-2022/13657	ipskverma@gmail.com	"Hotels, Wholesale and Retail Trade, Construction, Real Estate, Others (Telecommunication , Agriculture Products , Information Technologies)")	New Delhi	North

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11	Mr. chandra prakash	IBBI/IPA-002/IP-N00660/2018-2019/12023	cppumba2409@gmail.com	"Hotels, Real Estate, Transport, Others (Health care Sectors, Infrastructures, Music Industry)"	New Delhi	North
12	Mr. Anurag Nirbhaya	IBBI/IPA-001/IP-P00870/2017-2018/11468	anurag@canirbhaya.com	"Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport"	New Delhi	North
13	Mr. Ashok Kumar Gupta	IBBI/IPA-003/IP-N00010/2016-17/10072	cmaashokgupt@gmail.com	"Electricity, Hotels, Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Garment & Textiles, Liquor and Chemical, Defence, Electrical, Infra, Oil and Gas exploration, Printing and Packaging, service industry etc.)"	New Delhi	North
14	Mr. Sandeep Kumar Bhatt	IBBI/IPA-002/IP-N01064-C01/2017-18/10298	skbmica@gmail.com	"Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Kitchen appliances, Low ferrow aluminium, electric panels, palets and panels, cables, garments, textile, manufactures of furniture, diamonds, Print and Media, commission agents, commodity brokers and auctioneers, Toll Road Plaza)"	New Delhi	North
15	Mr. Atul Mittal	IBBI/IPA-001/IP-P00439/2017-18/10762	atulmittalip135@gmail.com	"Hotels, Construction, Real Estate, Manufacturing, Others (Shipping and Logistics, Agricultural, Consultancy, EPC, Textiles, Hospitality, Telecommunication)"	New Delhi	North
16	Mr. Anil Goel	IBBI/IPA-001/IP-P00118/2017-2018/10253	anilgoel@aaainsolvency.com	"Construction, Real Estate, Others (Manufacturing, Textile, Education & Higher Education, Trading Business.)"	New Delhi	North
17	Mr. Devendra Umrao	IBBI/IPA-003/IP-N00223/2019-2020/12640	devumraoibc@gmail.com	"Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing"	New Delhi	North
18	Gaurav Mittal	IBBI/IPA-001/IP-P-02713/2022-2023/14140	gauravmittal.ipprofessional@gmail.com	"Wholesale and Retail Trade, Transport"	New Delhi	North
19	Ms. Pooja Bahry	IBBI/IPA-003/IP-N00007/2016-17/10063	pujabahry@yahoo.com	"Construction, Manufacturing, Others (NEWS AGENCY, INFORMATION TECHNOLOGY, ELECTRONICS, FOOD PROCESSING, STEEL, POWER, construction, Rice Exports, Infratech)"	New Delhi	North
20	Mr. Vivek Parti	IBBI/IPA-001/IP-P00813/2017-2018/11376	v_parti@yahoo.com	"Electricity, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Metal Trading)"	New Delhi	North

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S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Name of the Sector in which the IP has or is handling assignments	Bench	Zone
21	Mr. Sunil Kumar Agrawal	IBBI/IPA-002/IP-N00081/2017-18/10222	aggarwalsk21@yahoo.com	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Tour & Travel, E-Commerce, Textile, Readymade Garments, Electricity Cable, Furniture, Packaging, Mining, Auto Parts, Construction & Infrastructure.)"	New Delhi	North
22	Mr. Sudhir Kumar Agarwal	IBBI/IPA-001/IP-P00195/2017-18/10374	ska003@gmail.com	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport"	New Delhi	North
23	Mr. Prabhat Ranjan Singh	IBBI/IPA-002/IP-N00428/2017-2018/11239	prabhat.rs.advocate@gmail.com	"Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Processing and trading in non-ferrous metals, manufacturing and exporting of PVC vinyl floorings, heavy layer sheets, EPDM, multipurpose sheets, NVH insulation products for automotive and other industries.)"	New Delhi	North
24	Mr. Rajeev Lochan	IBBI/IPA-002/IP-N00606/2018-19/11885	csrajeevlochan@gmail.com	"Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport"	New Delhi	North
25	HEMANT SETHI	IBBI/IPA-002/IP-N01107/2021-2022/13628	hemantmlsethi60@gmail.com	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (EDUCATION, CONSULTANCY)"	New Delhi	North
26	MOHAMMAD KHALID	IBBI/IPA-002/IP-N01289/2024-2025/14417	cskhalid01@gmail.com	"Electricity, Wholesale and Retail Trade, Others (Information Technology, Logistics, Power & Energy)"	New Delhi	North
27	Mr. Ashish Singh	IBBI/IPA-002/IP-N00416/2017-2018/11230	ip.ashishsingh@gmail.com	"Hotels, Construction, Real Estate, Manufacturing, Others (Logistics, Steel Industry)"	New Delhi	North
28	Bihari Lal Chakravarti	IBBI/IPA-002/IP-N00863/2019-2020/12776	blchakravarti25@gmail.com	"Wholesale and Retail Trade, Construction, Manufacturing, Others (Solar energy, Steel Industry)"	New Delhi	North
29	MUKESH KUMAR JAIN	IBBI/IPA-001/IP-P-01960/2020-2021/13089	fcfcfs19@gmail.com	"Wholesale and Retail Trade, Manufacturing, Transport, Others (Communication, Media, Automobile, Publication, Logistics and Steel Pipes)"	New Delhi	North
30	Vikky Dang	IBBI/IPA-003/00359/2021-2022/13763	vikkydang@gmail.com	"Others (Consumer Electronics & Durables / Trading Telecommunications / IT Products Distribution Interior Design, Furnishing & Furniture Business IT Services, ITES & Business Consulting)"	New Delhi	North

Insolvency and Bankruptcy Board of India

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31	Mr. Prabhjit Singh Soni	IBBI/PA-003/IP-N00377-C01/2017-18/10143	psgurleensoni@gmail.com	"Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (TEXTILE, GARMENTS, COOLING TOWERS, PRINTING OF CARDS, MOBITECH, TECHNOPLAST, HOSPITALITY, RESORTS, FIRE WORKS, GREEN LIGHTING, RCE MILLS, EATABLES)"	New Delhi	North
32	Mr. Sandeep Goel	IBBI/PA-003/IP-N00073/2017-18/10583	cmasandeepgoel@gmail.com	"Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport"	New Delhi	North
33	Ms. Rashmi Mintri	IBBI/PA-001/IP-P00708/2017-2018/11185	ca.rashminintri@gmail.com	"Construction, Real Estate, Others (Automobiles and Trading)"	New Delhi	North
34	SHAMSHER BAHADUR SINGH	IBBI/PA-003/0341/2021-2022/13623	shamsher_cs@yahoo.co.in	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Solar Power, Alloys (Steel) Industry, Dairy Products etc.)"	New Delhi	North
35	Deepak Kumar Goyal	IBBI/PA-001/IP-P-02490/2022-2023/14143	ca.deepak.mba@gmail.com	"Construction, Real Estate, Others (Information Technology, Education, Marketing, Consultancy, Software Technology, Waste Management)"	New Delhi	North
36	Ms. Sunita Umesh	IBBI/PA-001/IP-P00080/2017-18/10165	sunita.umesh@uccglobal.in	"Wholesale and Retail Trade, Manufacturing, Others ((Pharmaceutical, Health Care, Extraction of crude petroleum and natural gas))"	New Delhi	North
37	Mr. Mohd Nazim Khan	IBBI/PA-002/IP-N00076/2017-18/10207	nazim@mnkassociates.com	"Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Media, IT Technology, Dairy, Textiles, Cargo, Pharmaceuticals, Investments, Trading, Packaging, sugars, etc)"	New Delhi	North
38	Ms. Anju Agarwal	IBBI/PA-001/IP-P00106/2017-2018/10213	anju@insolvencyservices.in	"Hotels, Construction, Real Estate, Others (Paper Mills Industry)"	New Delhi	North
39	Ms. Ritu Rastogi	IBBI/PA-001/IP-P00204/2017-18/10393	ritu_rastogi@yahoo.co.in	"Electricity, Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Hospital, Printing & Packaging, On Line Education, Textile, Solar Lighting, I T Technology,)"	New Delhi	North
40	Mr. Roshan Lal Jain	IBBI/PA-001/IP-P00966/2017-2018/11587	roshanljain@yahoo.co.uk	"Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport"	New Delhi	North

Insolvency and Bankruptcy Board of India

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41	Mr. Satish Joshi	IBBI/IPA-001/IP-P01295/2018-2019/12306	recourse2018@gmail.com	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (NBFC)"	New Delhi	North
42	Mr.Praveen Kumar Agarwal	IBBI/IPA-002/IP-N00700/2018-2019/12348	pravag3001@gmail.com	"Real Estate"	New Delhi	North
43	Mr. Amarpal	IBBI/IPA-001/IP-P01584/2018-2019/12411	amarpal@icai.org	"Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing"	New Delhi	North
44	Niraj Kumar	IBBI/IPA-001/IP-P-02368/2021-2022/13586	njhaandco@gmail.com	"Real Estate, Manufacturing, Others (Infrastructure, Information technologies, Synthetic filament yarn, Real Estate Housing and Commercial Project)"	New Delhi	North
45	SAURABH CHAWLA	IBBI/IPA-003/ICAI-N-00368/2021-2022/13834	saurabh445@gmail.com	"Others (Automobile Components, Education)"	New Delhi	North
46	Hans Raj Bhogra	IBBI/IPA-003/ICAI-N-00389/2021-2022/13940	hansrajbhogra@gmail.com	"Hotels, Real Estate, Manufacturing"	New Delhi	North
47	Shailesh Chandra Ojha	IBBI/IPA-001/IP-P-02859/2023-2024/14382	ipscojha@gmail.com	"Hotels, Construction, Real Estate, Manufacturing, Others (Hotel & Hospitality, Liquor Industry)"	New Delhi	North
48	Mr. Vijay Kumar Gupta	IBBI/IPA-001/IP-P00262/2017-18/10500	vk Gupta2004@yahoo.co.in	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing"	New Delhi	North
49	Mr. Rajesh Kumar Parakh	IBBI/IPA-001/IP-P00272/2017-18/10516	parakh.rajesh@gmail.com	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Information Technology)"	New Delhi	North
50	Mr. Krit Narayan Mishra	IBBI/IPA-001/IP-P00441/2017-18/10784	kritmassociates@gmail.com	"Hotels, Construction, Real Estate, Manufacturing, Transport, Others (Promoting activities of Charity by stimulating sustainable economic activities)"	New Delhi	North

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51	Mr. Sanjay Agrawal	IBBI/IPA-001/IP-P00494/2017-18/10882	ska9001@gmail.com	"Wholesale and Retail Trade, Real Estate, Manufacturing"	New Delhi	North
52	Mr. Rabindra Kumar Mintri	IBBI/IPA-001/IP-P00707/2017-2018/11194	mintri_ca@rediffmail.com	"Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Real Estate and Infrastructure Development; Share Broking and Securities Trading Services; Textile Manufacturing, Wholesale Trading and Distribution; Liquor Distribution, Trading and Allied Beverage Business; E Commerce Services; Engineering and Technical Consultancy ; Leasing, Rental and Asset Management Services; Import & Export and Merchant Trading Activities; Telecommunication, Networking and Communication Services; Printing, Publishing and Press Operations; and Tobacco and Cigarette manufacturing and trading)"	New Delhi	North
53	Mr. Shyam Arora	IBBI/IPA-002/IP-N00546/2017-2018/11703	arora.shyaam@yahoo.com	"Construction, Real Estate"	New Delhi	North
54	NEERAJ KUMAR JAIN	IBBI/IPA-001/IP-P-02354/2021-2022/13615	neerajjainus@gmail.com	"Construction, Real Estate, Manufacturing, Others (export of garments)"	New Delhi	North
55	Mohit Goyal	IBBI/IPA-001/IP-P-02395/2021-2022/13636	camohitgoyal@gmail.com	"Hotels, Construction, Real Estate, Others (Retail and Service Sector)"	New Delhi	North
56	PARUL GOYAL	IBBI/IPA-001/IP-P-02541/2021-2022/13900	parul.aquarius@gmail.com	"Manufacturing, Others (AUTOMOBILE, MANPOWER SUPPLY)"	New Delhi	North
57	Ankit Goel	IBBI/IPA-001/IP-P-02671/2022-2023/14088	ankitgoel@aaainsolvency.in	"Electricity, Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Education and Higher Education)"	New Delhi	North
58	Mr. Vikram Kumar	IBBI/IPA-001/IP-P00082/2017-2018/10178	vikramau@gmail.com	"Hotels, Construction, Real Estate, Manufacturing, Others (Road and Infrastructure)"	New Delhi	North
59	Mr. Sapan Mohan Garg	IBBI/IPA-002/IP-N00315/2017-2018/10903	sapan10@yahoo.com	"Hotels, Wholesale and Retail Trade, Real Estate, Manufacturing"	New Delhi	North

Insolvency and Bankruptcy Board of India

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60	Mr. Bimal Kumar Sharma	IBBI/PA-001/IP-P00542/2017-2018/10967	sharma_bimal@rediffmail.com	"Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Automotive, Textiles and Apparel, Information Technology, Telecommunications, Real Estate and Construction, Infrastructure and Energy, Mining and Metals, ACTIVITIES AUXILIARY TO FINANCIAL INTERMEDIATION, MANUFACTURE OF ELECTRICAL MACHINERY AND APPARATUS N.E.C., TEXTILES, ENTERTAINMENT, ELECTRONICS AND PRINTING & PACKAGING, Automobile industry, engineering industry)"	New Delhi	North

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61	Mr. Shailendra Singh	IBBI/IPA-002/IP-N00471/2017-2018/11372	shailendralaw@gmail.com	"Real Estate, Manufacturing"	New Delhi	North
62	Mr. Pankaj Kumar Singhal	IBBI/IPA-002/IP-N00532/2017-2018/11561	apassociatesllp@gmail.com	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Electronic and Advertising)"	New Delhi	North
63	Mr. Rakesh Bhatia	IBBI/IPA-001/IP-P00978/2017-2018/11608	iprakeshbhatia@gmail.com	"Wholesale and Retail Trade, Real Estate, Others (Investment)"	New Delhi	North
64	Mr. Ranjan Chakraborti	IBBI/IPA-002/IP-N00541/2017-2018/11618	ranjanns@gmail.com	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Consulting , Infrastructure , Electric Components , Capacitor and turbines , Cable TV Service and Internet Service Provider, Laundry Chain , Electronic components and parts ,Coal mining and distribution, E-vehicle)"	New Delhi	North
65	Mr. Shashi Bhushan Prasad	IBBI/IPA-002/IP-N00676/2018-2019/12114	shashibpd@gmail.com	"Construction, Real Estate, Manufacturing"	New Delhi	North
66	MUKESH CHAND JAIN	IBBI/IPA-002/IP-N00960/2020-2021/13054	mcjain.jmca@gmail.com	"Hotels, Wholesale and Retail Trade, Others (Media)"	New Delhi	North
67	Vivek Sharma	IBBI/IPA-002/IP-N01077/2020-2021/13442	fcsviveksharma@gmail.com	"Wholesale and Retail Trade, Construction, Manufacturing"	New Delhi	North
68	Kunwarpreet Singh	IBBI/IPA-002/IP-N01150/2021-2022/13788	singhkunwar2012@gmail.com	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Mining & Quarrying, Education, NGO, Service)"	New Delhi	North
69	TANVEER ILAHI	IBBI/IPA-001/IP-P-02553/2021-2022/13874	IP.TANVEERILAHI@GMAIL.COM	"Wholesale and Retail Trade"	New Delhi	North
70	SURINDER BABBAR	IBBI/IPA-001/IP-P-02534/2021-2022/13878	ip.surinderbabbar@gmail.com	"Wholesale and Retail Trade, Manufacturing, Others (wholesale and retail trader , manufacturing and other)"	New Delhi	North

Insolvency and Bankruptcy Board of India

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71	RAJESH GUPTA	IBBI/PA-002/IP-N01169/2021-2022/13948	rguptafcs@gmail.com	"Wholesale and Retail Trade, Others (Manpower and Security, Health care)"	New Delhi	North
72	MANOJ KUMAR JAIN	IBBI/PA-001/IP-P-02707/2022-2023/14173	mkjain365@gmail.com	"Others (Financial services sector)"	New Delhi	North
73	Mr. Nirmal Kumar Bhesoni	IBBI/PA-001/IP-P00010/2016-17/10016	ipnirmalkumar@gmail.com	"Real Estate, Manufacturing, Others (Ponzi Scheme floated by company)"	New Delhi	North
74	Mr. Abhishek Anand	IBBI/PA-002/IP-N00038/2016-17/10077	irpepoch@gmail.com	"Real Estate"	New Delhi	North
75	Mr. Lekhraj Bajaj	IBBI/PA-002/IP-N00039/2016-2017/10078	lekhrajbajaj@rediffmail.com	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Spinning Mill)"	New Delhi	North
76	Mr. Ajay Gupta	IBBI/PA-001/IP-P00140/2017-18/10304	ip.ajaygupta@corpvisory.com	"Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Iron & Steel, Chemical Industry (Irradiation and sterilization services), Retail, LED Lighting, Steel Fabrication, Electrical Solutions, Books Publishing & Distribution)"	New Delhi	North
77	Mr. Sunil Kumar Gupta	IBBI/PA-001/IP-P00205/2017-18/10394	caskg82@gmail.com	"Others (Hotel Industry, Food Processing, Infrastructure, Electronic Waste Recycling)"	New Delhi	North
78	Mr. Mukesh Kumar Grover	IBBI/PA-001/IP-P00383/2017-18/10640	mukesh@mjra.co.in	"Wholesale and Retail Trade, Manufacturing, Others ((Infrastructure, water, IT, Pharma, Auto component and consumer durables)"	New Delhi	North
79	Mr. Pawan Kumar Garg	IBBI/PA-001/IP-P00608/2017-2018/11069	ca.pawangarg@gmail.com	"Real Estate"	New Delhi	North
80	Mr. Dharmendra Kumar	IBBI/PA-003/IP-N000112/2017-2018/11264	kumard36@hotmail.com	"Construction, Real Estate, Manufacturing, Others (Information Technology, Software service, Fintech Service)"	New Delhi	North

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81	Mr. Sudhir Kalra	IBBI/IPA-001/IP-P00768/2017-2018/11314	kalra.adv@gmail.com	"Hotels, Construction, Real Estate, Manufacturing, Transport"	New Delhi	North
82	Mr. Rakesh Kumar Gupta	IBBI/IPA-001/IP-P00833/2017-2018/11418	rkg.delhi.ca@gmail.com	"Real Estate, Others (FMCG)"	New Delhi	North
83	Mr. Rakesh Kumar Singala	IBBI/IPA-002/IP-N00581/2017-18/11744	csrakeshsingala@gmail.com	"Others (Steel Industry, Hospital, Management consultant, Retail sale through online platform)"	New Delhi	North
84	Mr. Sandeep Kumar Agrawal	IBBI/IPA-001/IP-P01135/2018-19/11828	ipsandeepagrwal@gmail.com	"Real Estate, Manufacturing, Others (Services Sector)"	New Delhi	North
85	Mrs. Monika Agarwal	IBBI/IPA-001/IP-P01137/2018-19/11866	cacsmonika.agarwal@gmail.com	"Others (Road Construction, Infrastructure, Services Sector)"	New Delhi	North
86	Mr. Devvart Rana	IBBI/IPA-002/IP-N00680/2018-2019/12025	devvartrana@gmail.com	"Electricity, Construction, Real Estate"	New Delhi	North
87	Mr. Sanjay Kumar Jha	IBBI/IPA-002/IP-N00684/2018-2019/12031	sanjayjhafcs@gmail.com	"Real Estate"	New Delhi	North
88	Mr. Rakesh Kumar Jain	IBBI/IPA-001/IP-P01297/2018-2019/12068	rakeshjainca@rediffmail.com	"Hotels, Real Estate, Manufacturing"	New Delhi	North
89	Anil Kumar Sharma	IBBI/IPA-003/IP-N00218/2019-2020/12514	mikonict@gmail.com	"Wholesale and Retail Trade, Construction, Others (travel services, e commerce , retail)"	New Delhi	North
90	Mr. Gyan Chandra Misra	IBBI/IPA-001/IP-P01797/2019-2020/12789	cagcmisra@gmail.com	"Wholesale and Retail Trade, Construction, Real Estate"	New Delhi	North

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91	Vaneet Bhatia	IBBI/IPA-002/IP-N00908/2019-2020/12942	vaneetbhatia4@gmail.com	"Wholesale and Retail Trade, Real Estate"	New Delhi	North
92	Harmeet Kaur	IBBI/IPA-002/IP-N00948/2020-2021/13076	ipharmeetkaur@gmail.com	"Construction, Real Estate, Manufacturing"	New Delhi	North
93	minni katariya	IBBI/IPA-003/00273/2020-2021/13097	minnik1943@hotmail.com	"Real Estate, Manufacturing, Others (service industry)"	New Delhi	North
94	DAMODAR PRASAD GUPTA	IBBI/IPA-002/IP-N00997/2020-2021/13223	sgsdcl@gmail.com	"Others (Health care and other)"	New Delhi	North
95	BRIJESH SINGH BHADAURIYA	IBBI/IPA-002/IP-N01045/2020-2021/13385	bsb@bsbandassociates.in	"Real Estate, Manufacturing, Others (Waste Water Treatment)"	New Delhi	North
96	soniya gupta	IBBI/IPA-002/IP-N01155/2021-2022/13863	ipsoniyag@gmail.com	"Wholesale and Retail Trade, Others (IT sector)"	New Delhi	North
97	Deepak Arora	IBBI/IPA-003/ICAI-N-00418/2022-2023/14120	ipdeepakarora@gmail.com	"Hotels, Wholesale and Retail Trade, Construction, Real Estate"	New Delhi	North
98	Vijender Kumar Jain	IBBI/IPA-001/IP-P-01581/2022-2023/14151	vijenderj@hotmail.com	"Real Estate"	New Delhi	North
99	Mr. Vinod Kumar Chaurasia	IBBI/IPA-001/IP-P00100/2017-18/10200	cavinodchaurasia@gmail.com	"Real Estate, Manufacturing, Others (online content creator aggregator)"	New Delhi	North
100	Mr. Anil Matta	IBBI/IPA-001/IP-P00223/2017-18/10422	mattaassociates@gmail.com	"Real Estate, Manufacturing, Others (PERSONAL GUARANTER, TOLL ROAD UNIT, OTHER SME UNITS)"	New Delhi	North

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101	Mr. Sunder Khatri	IBBI/IPA-002/IP-N00437/2017-2018/11191	sunder_khatri@yahoo.com	"Construction, Real Estate, Others (IT company)"	New Delhi	North
102	Mr. Vineet Gupta	IBBI/IPA-001/IP-P00810/2017-2018/11377	vineetsinghalco@hotmail.com	"Real Estate"	New Delhi	North
103	Mr. Pawan Kumar Goyal	IBBI/IPA-001/IP-P00875/2017-2018/11473	ca.pawangoyal@gmail.com	"Wholesale and Retail Trade, Construction, Real Estate, Others (food Processing)"	New Delhi	North
104	Mr. Brijesh Kumar Tamber	IBBI/IPA-002/IP-N00523/2017-2018/11593	officeofbrijeshktamber@gmail.com	"Others (IT Sector)"	New Delhi	North
105	Mr. Rajesh Mittal	IBBI/IPA-001/IP-P01114/2018-19/11816	md@alamakcapital.com	"Others (PG)"	New Delhi	North
106	Mr. Sanjeet Kumar Sharma	IBBI/IPA-001/IP-P01132/2018-19/11827	sansharma1975@gmail.com	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Mining activities;)"	New Delhi	North
107	Mr. Vinay Kumar Singhal	IBBI/IPA-002/IP-N00624/2018-19/11880	vinaysinghal.ip@gmail.com	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (ADVERTISING, MEDIA & SERVICE INDUSTRY)"	New Delhi	North
108	Mr. Pawan Kumar Singal	IBBI/IPA-001/IP-P-01172/2018-2019/12229	pawansingal50@gmail.com	"Real Estate, Manufacturing, Others (Brewery, Textiles)"	New Delhi	North
109	Mr. Shaikh Nafis Anjum	IBBI/IPA-003/IP-N00211/2018-2019/12363	sn.anjum123@gmail.com	"Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing"	New Delhi	North
110	Shailesh Dayal	IBBI/IPA-002/IP-N00834/2019-2020/12630	shaileshdayal@gmail.com	"Construction, Real Estate, Manufacturing, Others (Energy)"	New Delhi	North

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111	Mr. Vineet Gupta	IBBI/IPA-001/IP-P01689/2019-2020/12680	ipvineet.rv@gmail.com	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport"	New Delhi	North
112	Mr. Rakesh Mishra	IBBI/IPA-001/IP-P01676/2019-2020/12719	rakeshmishranr@hotmail.com	"Others (Telecom - SIM Cards)"	New Delhi	North
113	Pramod Kumar Agrawal	IBBI/IPA-001/IP-P-02080/2020-2021/13208	pramod@capramod.com	"Others (PG to CD)"	New Delhi	North
114	ANOOP PRAKASH AWASTHI	IBBI/IPA-002/IP-N01008/2020-2021/13271	apipaor@gmail.com	"Construction, Real Estate, Manufacturing, Transport"	New Delhi	North
115	SANTANU KUMAR SAMANTA	IBBI/IPA-001/IP-P-02324/2020-2021/13511	santanukumar@yahoo.com	"Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Education, Pharma, Insurance, Printing)"	New Delhi	North
116	ANSHUL SHARMA	IBBI/IPA-003/00386/2021-2022/13930	cma.anshulsharma2020@gmail.com	"Construction, Real Estate"	New Delhi	North
117	Binod Kumar Singh	IBBI/IPA-001/IP-P-02688/2022-2023/14108	binod.adv@gmail.com	"Others (Educational institution)"	New Delhi	North
118	Sourav Goyal	IBBI/IPA-001/IP-P-02868/2023-2024/14390	ipsouravgoyal@gmail.com	"Manufacturing"	New Delhi	North
119	Mr. Umesh Singhal	IBBI/IPA-002/IP-N00124/2017-18/10293	singhaluk@hotmail.com	"Real Estate"	New Delhi	North
120	Mr. Arun Chadha	IBBI/IPA-001/IP-P00165/2017-18/10334	chadharun@yahoo.com	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (textile and garment, automobiles. mfg.of basic metals)"	New Delhi	North

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121	Mr. Tarun Jain	IBBI/IPA-002/IP-N00187/2017-18/10504	info@jainandpartners.com	"Others ((We have been handling assignments in different sectors including manufacturing and service sector.))"	New Delhi	North
122	Ms. Reshma Mittal	IBBI/IPA-001/IP-P00297/2017-18/10541	careshmaittal@gmail.com	"Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Iron & Steel, Electric Cables, Rice , Sugar)"	New Delhi	North
123	Mr. Sanjay Dewani	IBBI/IPA-001/IP-P00423/2017-18/10746	sanjaydewani@gmail.com	"Electricity, Wholesale and Retail Trade, Manufacturing, Others (Automotive, Steel, EPC, Power)"	New Delhi	North
124	Mr. Praveen Kumar Singhal	IBBI/IPA-001/IP-P00514/2017-2018/10915	casinghalpk@gmail.com	"Wholesale and Retail Trade"	New Delhi	North
125	Mr. Gulshan Gaba	IBBI/IPA-001/IP-P00548/2017-2018/10978	cagulshangaba@yahoo.com	"Manufacturing, Others (IT Sector)"	New Delhi	North
126	Mr. Satya Prakash Gupta	IBBI/IPA-001/IP-P00737/2017-2018/11234	spgfinance@gmail.com	"Construction, Manufacturing, Transport"	New Delhi	North
127	Mr. Sandeep Chandna	IBBI/IPA-002/IP-N00447/2017-2018/11237	cssandeep@live.in	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (mobile assembly, food processing, online services, web development, manufacturing)"	New Delhi	North
128	Mr. K Subhra Narayan Mohapatra	IBBI/IPA-002/IP-N00618/2018-2019/11981	cs.ip.rv@outlook.com	"Electricity, Manufacturing"	New Delhi	North
129	Mr. Ram Phal Bhardwaj	IBBI/IPA-001/IP-P01308/2018-2019/12053	bhardwajca@hotmail.com	"Construction, Real Estate, Manufacturing"	New Delhi	North
130	Mr. Arvind Mittal	IBBI/IPA-001/IP-P01358/2018-2019/12081	arvindmittal81@yahoo.in	"Real Estate, Manufacturing"	New Delhi	North

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131	Mr. Rajiv Malik	IBBI/IPA-002/IP-N00391/2018-2019/12115	iprmalik2009@gmail.com	"Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Real Estate, Manufacturer, Wholesale and retail trade, Media)"	New Delhi	North
132	Mr. Rahul Vashishth	IBBI/IPA-001/IP-P-01385/2018-2019/12230	carahulv@gmail.com	"Manufacturing"	New Delhi	North
133	Paban Kumar Jain	IBBI/IPA-001/IP-P01148/2019-2020/12490	admin@jainchi.in	"Wholesale and Retail Trade"	New Delhi	North
134	Atul Jagnani	IBBI/IPA-001/IP-P01117/2019-2020/12508	atuljagnani@gmail.com	"Construction"	New Delhi	North
135	Pankaj Arora	IBBI/IPA-001/IP-P01643/2019-2020/12739	tra.pankaj@gmail.com	"Wholesale and Retail Trade"	New Delhi	North
136	Mr. Deepak Kumar	IBBI/IPA-001/IP-P01831/2019-2020/12821	deepak.ashm@gmail.com	"Wholesale and Retail Trade"	New Delhi	North
137	DINESH CHANDER GUPTA	IBBI/IPA-001/IP-P-02107/2020-2021/13303	DCGCOMP@GMAIL.COM	"Others (E-commerce)"	New Delhi	North
138	Parveen Kumar adlakha	IBBI/IPA-002/IP-NO1034/2020-2021/13336	praveenadlakha@gmail.com	"Transport"	New Delhi	North
139	KESHAV MITTAL	IBBI/IPA-001/IP-P-02221/2020-2021/13354	advocatekmittal@gmail.com	"Real Estate"	New Delhi	North
140	SAURAB SHARMA	IBBI/IPA-001/IP-P-02550/2021-2022/13951	sk04sharma@gmail.com	"Hotels, Construction, Transport, Others (Hospital, Hospitality)"	New Delhi	North

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S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Name of the Sector in which the IP has or is handling assignments	Bench	Zone
141	Kunal Bharat Ram	IBBI/IPA-002/IP-N01226/2022-2023/14131	kunalram.ip@gmail.com	"Construction, Real Estate, Others (EPC)"	New Delhi	North
142	RAJENDER PAL CHANDEL	IBBI/IPA-002/IP-N01220/2022-2023/14135	rpchandel.ip@gmail.com	"Manufacturing"	New Delhi	North
143	Neha Bhasin	IBBI/IPA-002/IP-N01234/2022-2023/14213	neha@primusresolutions.in	"Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport"	New Delhi	North
144	Abhinayan Mishra	IBBI/IPA-001/IP-P-02770/2022-2023/14236	ca.abhimishra@gmail.com	"Others (Facility Management)"	New Delhi	North
145	PREETI CHAUHAN	IBBI/IPA-002/IP-N01273/2023-2024/14331	cspreetichauhan@gmail.com	"Others (Providing technology solutions to Life science business, Trading of Cattle Feeds)"	New Delhi	North
146	GAUTAM MAURYA	IBBI/IPA-001/IP-P-02811/2023-2024/14335	gautam.maurya@mail.ca.in	"Others (Healthcare and Other service)"	New Delhi	North
147	Mr. Navneet Kumar Gupta	IBBI/IPA-001/IP-P00001/2016-2017/10009	navneet@minervaresolutions.com	"Construction, Real Estate, Others (EPC, Power, Textile, Chemical, E-Commerce, Manufacturing.)"	New Delhi	North
148	Mr. Brijender Singh Deswal	IBBI/IPA-003/IP-N00002/2016-17/10021	brijender@deswal.com	"Manufacturing, Others (SAND MINING)"	New Delhi	North
149	Mr. Dinesh Sood	IBBI/IPA-002/IP-N00046/2016-17/10091	dineshsood1602@gmail.com	"Real Estate, Manufacturing"	New Delhi	North
150	Mr. Vivek Raheja	IBBI/IPA-001/IP-P00055/2017-18/10133	vivek@vpgs.in	"Wholesale and Retail Trade, Manufacturing, Others (EPC, Media and Communication)"	New Delhi	North

Insolvency and Bankruptcy Board of India

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S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Name of the Sector in which the IP has or is handling assignments	Bench	Zone
151	Ms. Nisha Malpani	IBBI/IPA-001/IP-P00058/2017-2018/10136	ip.nmalpani@gmail.com	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Textile)"	New Delhi	North
152	Ms. Rita Gupta	IBBI/IPA-001/IP-P00149/2017-18/10313	ritaca_1996@yahoo.co.in	"Manufacturing, Others (Mining Sector)"	New Delhi	North
153	Mr. Sushil Kumar Bhageria	IBBI/IPA-001/IP-P00257/2017-18/10486	skbhageria@rediffmail.com	NIL	New Delhi	North
154	Mr. Naresh Kumar Munjal	IBBI/IPA-001/IP-P00362/2017-18/10620	nkmunjalcaacs@yahoo.co.in	"Hotels, Wholesale and Retail Trade, Manufacturing, Others (food processing)"	New Delhi	North
155	Mr. Sanjay Agrawal	IBBI/IPA-001/IP-P00466/2017-18/10809	sanjayagrawal_sagrawal@yahoo.com	"Others (Procurement and Marketing of Renewable Power Systems)"	New Delhi	North
156	Mr. Kamal Piyush	IBBI/IPA-001/IP-P00476/2017-2018/10819	kamalpiyush@ksaindia.in	NIL	New Delhi	North
157	Mr. Nitesh Kumar Sinha	IBBI/IPA-002/IP-N00280/2017-18/10838	info@csnitesh.com	"Construction, Manufacturing, Others (Broadcasting & Communication)"	New Delhi	North
158	Mr. Pushendra Surana	IBBI/IPA-001/IP-P00488/2017-18/10876	pushendra.surana@sksuranallp.com	"Wholesale and Retail Trade"	New Delhi	North
159	Mr. Mohit Kumar Gupta	IBBI/IPA-001/IP-P00782/2017-2018/11355	mohitgupta1112@yahoo.co.in	"Hotels, Wholesale and Retail Trade, Real Estate"	New Delhi	North
160	Mr. Devendra Kumar Lodha	IBBI/IPA-001/IP-P01112/2018-19/11814	cadklodha@gmail.com	"Wholesale and Retail Trade"	New Delhi	North

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161	Mr. Puneet Sachdev	IBBI/IPA-001/IP-P01124/2018-19/11821	psachdev78@gmail.com	"Others (Manufacturing of Packing Material, Commodity Trading and Video Studio)"	New Delhi	North
162	Mr. Ajit Sood	IBBI/IPA-002/IP-N00709/2018-2019/12146	ajitsood14@gmail.com	NIL	New Delhi	North
163	Mr. Sanjeev Gupta	IBBI/IPA-001/IP-P01575/2018-2019/12408	fcasanjeev@gmail.com	"Others (News channel)"	New Delhi	North
164	Amar Nath	IBBI/IPA-001/IP-P01639/2019-2020/12530	insolvencyprofessional2019@gmail.com	"Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport"	New Delhi	North
165	Mr. Ankur Tayal	IBBI/IPA-001/IP-P01790/2019-2020/12779	caankurtayal79@gmail.com	"Wholesale and Retail Trade, Real Estate, Manufacturing"	New Delhi	North
166	Ms. Rekha Sharma	IBBI/IPA-003/IP-N00248/2019-2020/12837	rekhaip.vrsa@gmail.com	"Manufacturing"	New Delhi	North
167	Ahsan Ahmad	IBBI/IPA-002/IP-N00987/2020-2021/13183	ahsan_123ahmad@yahoo.co.in	"Real Estate, Manufacturing, Transport"	New Delhi	North
168	SATISH KUMAR CHUGH	IBBI/IPA-003/00270/2020-2021/13196	skchugh111@gmail.com	"Construction, Others (Others (Processing and trading in spices, Got manufactured LED lights and selling, Fabrication and fixing of Aluminium doors and windows))"	New Delhi	North
169	DEEPAK KUMAR AGGARWAL	IBBI/IPA-001/IP-P-02076/2020-2021/13225	ipdeepakaggargwal@gmail.com	"Construction, Real Estate, Manufacturing"	New Delhi	North
170	Ashwani Rastogi	IBBI/IPA-001/IP-P-02137/2020-2021/13357	ashwani.rastogi.ca@gmail.com	"Others (Information Technologies)"	New Delhi	North

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171	DIKSHITA SHARMA	IBBI/IPA-001/IP-P-02226/2020-2021/13408	ca.dikshasharma@gmail.com	"Others (Other wholesale)"	New Delhi	North
172	RAMKRIPAL SHARMA	IBBI/IPA-002/IP-No-1126/2021-2022/13669	iprksharma@gmail.com	NIL	New Delhi	North
173	ANKIT GUPTA	IBBI/IPA-001/IP-P-02304/2021-2022/13704	CAANKITGUPTA2009@GMAIL.COM	"Wholesale and Retail Trade, Others (Electronics)"	New Delhi	North
174	Vikram Sharma	IBBI/IPA-001/IP-P-02533/2021-2022/13876	ipvikramsharma@gmail.com	"Wholesale and Retail Trade, Real Estate, Manufacturing"	New Delhi	North
175	Sandeep Kumar Vij	IBBI/IPA-001/IP-P-02687/2022-2023/14094	caipsandeepvij@gmail.com	NIL	New Delhi	North
176	Gaurav Gupta	IBBI/IPA-001/IP-P-02745/2022-2023/14195	gaurav.ca2010@gmail.com	"Others (healthcare)"	New Delhi	North
177	ANIL KUMAR PAL	IBBI/IPA-001/IP-P-02813/2023-2024/14321	palakrpoffice@gmail.com	NIL	New Delhi	North
178	Gopal Garg	IBBI/IPA-001/IP-P-02803/2023-2024/14339	gopalgarg1987@gmail.com	NIL	New Delhi	North
179	SUCHETA GUPTA	IBBI/IPA-002/IP-N01292/2024-2025/14450	suchetaguptaandassociates@gmail.com	NIL	New Delhi	North
180	Yuvraj Tiwari	IBBI/IPA-001/IP-P-02903/2024-2025/14458	ipyuvrajtiwari@gmail.com	NIL	New Delhi	North

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181	ABHISHEK PERIWAL	IBBI/IPA-002/IP-N01305/2024-2025/14482	ipabhishek.work@gmail.com	"Electricity, Construction, Real Estate, Manufacturing, Others (Education Institutions, Renewable energy sectors)"	New Delhi	North
182	Mukul Anand Singh	IBBI/IPA-002/IP-N01306/2024-2025/14493	singhmukul1312@gmail.com	NIL	New Delhi	North
183	Saurabh Mittal	IBBI/IPA-001/IP-P-02916/2024-2025/14496	ipsaurabhmittal@gmail.com	NIL	New Delhi	North
184	Bharti Jain	IBBI/IPA-002/IP-N01321/2025-2026/14545	ip.bhartijain@gmail.com	NIL	New Delhi	North
185	RAJNISH KUMAR DUDEJA	IBBI/IPA-001/IP-P-02977/2025-2026/14549	rajnishdudeja69@gmail.com	NIL	New Delhi	North
186	Vaibhav Sharma	IBBI/IPA-002/IP-N01333/2025-2026/14551	sharma.vaibhav129@gmail.com	NIL	New Delhi	North
187	BALADEVA CHITRANJAN	IBBI/IPA-002/IP-N01325/2025-2026/14588	bchitranjan@gmail.com	NIL	New Delhi	North
188	Gorang Moudgil	IBBI/IPA-001/IP-P-02984/2025-2026/14602	gorangmdgl@gmail.com	NIL	New Delhi	North
189	Amit Batra	IBBI/IPA-001/IP-P-02998/2025-2026/14610	amit18batra@gmail.com	NIL	New Delhi	North
190	ANUP KUMAR PANDEY	IBBI/IPA-002/IP-N01350/2025-2026/14614	anupandey22@yahoo.com	NIL	New Delhi	North

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191	Mohit Gupta	IBBI/IPA-001/IP-P-02995/2025-2026/14621	mohitgupta.ca@gmail.com	NIL	New Delhi	North
192	Bugatha Muralidhara Rao	IBBI/IPA-003/IPA-ICAI-N-00487/2025-2026/14623	muraliaicwa@gmail.com	NIL	New Delhi	North
193	SANDEEP KUMAR	IBBI/IPA-001/IP-P-03000/2025-2026/14631	advsandeep.ip@gmail.com	NIL	New Delhi	North
194	Vimal Kumar	IBBI/IPA-002/IP-N00995/2020-2021/13236	maidvimal1@rediff.com	"Wholesale and Retail Trade, Manufacturing, Others (EPIC, Software, Dressing & dyeing of fur, Textile articles, Repair & maintenance of office, accounting & computing machinery, Maintenance of websites, creation of multimedia presentations, international export sectors, etc.)"	Allahabad	North
195	Mr. Shravan Kumar Vishnoi	IBBI/IPA-002/IP-N00040/2016-2017/10079	shravan.vishnoi@yahoo.com	"Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (sugar& Distillery, Flour Mills, Steel)"	Allahabad	North
196	Mr. Bhoopesh Gupta	IBBI/IPA-001/IP-P-01468/2018-2019/12271	cabhoopesh@rediffmail.com	"Construction, Real Estate, Manufacturing, Transport"	Allahabad	North
197	Mr. Avneesh Srivastava	IBBI/IPA-001/IP-P01845/2019-2020/12869	caavneesh11@gmail.com	"Wholesale and Retail Trade, Real Estate, Manufacturing"	Allahabad	North

Insolvency and Bankruptcy Board of India

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198	Mr. Rajiv Bhatnagar	IBBI/IPA-001/IP-P00075/2017-18/10160	carajivbhatnagar@gmail.com	"Electricity, Wholesale and Retail Trade, Construction, Manufacturing, Transport, Others (Automobiles ,Renewal Energy, Chemical Industry , Rice Mill)"	Allahabad	North
199	Mr. Sumit Shukla	IBBI/IPA-003/IP-N00064/2017-18/10550	sumit_shukla@rediffmail.com	"Electricity, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Manpower Outsourcing)"	Allahabad	North
200	Deepak Kumar Garg	IBBI/IPA-002/IP-N00796/2019-2020/12560	deepakgarg07@rediffmail.com	"Wholesale and Retail Trade, Real Estate, Manufacturing, Others (service)"	Allahabad	North
201	Virendra Maurya	IBBI/IPA-001/IP-P-02627/2021-2022/14022	virendramaurya.ip@gmail.com	"Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (IT service, Pharmaceutical)"	Allahabad	North
202	Aakriti Sood	IBBI/IPA-002/IP-N01224/2022-2023/14221	contactaakritisood@gmail.com	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing"	Allahabad	North
203	Ms. Babita Jain	IBBI/IPA-002/IP-N00321/2017-2018/10926	jainbabita06@gmail.com	"Construction, Manufacturing"	Allahabad	North
204	Ms. Hemi Gupta	IBBI/IPA-002/IP-N00147/2017-18/10383	hemigupta@rediffmail.com	"Real Estate, Manufacturing, Others (Steel, Dairy, Telecommunication)"	Allahabad	North
205	Deepak Mittal	IBBI/IPA-001/IP-P-02096/2020-2021/13264	reshmaandco@gmail.com	"Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Iron & Steel, Electric Cables, Rice , Sugar, Jewellery, Automobiles)"	Allahabad	North
206	Arunkumarsrivastava	IBBI/IPA-001/IP-P-02630/2021-2022/14029	arunkumar.srivastava818@gmail.com	"Real Estate, Others (Leather Industry)"	Allahabad	North
207	Mr. Abhay Kumar	IBBI/IPA-002/IP-N00504/2017-2018/11559	km.abhay@gmail.com	"Hotels, Real Estate, Manufacturing"	Allahabad	North

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208	ANKIT MISRA	IBBI/IPA-002/IP-NO1268/2023-2024/14294	ankit99900@gmail.com	"Wholesale and Retail Trade"	Allahabad	North
209	Mr. Piyush Moona	IBBI/IPA-001/IP-P00990/2017-2018/11630	piyushmoona@gmail.com	"Wholesale and Retail Trade, Manufacturing, Others (Banquet & Catering Services, Road maintenance / Toll operations)"	Allahabad	North
210	ishant jain	IBBI/IPA-001/IP-P-02530/2021-2022/14038	caij1788@gmail.com	"Wholesale and Retail Trade, Others (IT and leasing)"	Allahabad	North
211	Pawan Lohia	IBBI/IPA-001/IP-P-02021/2020-2021/13160	pawanlohea@gmail.com	"Construction, Others (Information Technology)"	Allahabad	North
212	ASHISH KUMAR PATHAK	IBBI/IPA-001/IP-P-02400/2023-2024/14307	pathak.ashishca@gmail.com	"Construction, Real Estate"	Allahabad	North
213	DEEPAK SINGH	IBBI/IPA-003/ICAI-N-00447/2023-2024/14350	deepaksingh1965@gmail.com	"Manufacturing"	Allahabad	North
214	Mr. Ranjeet Kumar Verma	IBBI/IPA-002/IP-N00301/2017-18/10859	IRP.RANJEETCS@GMAIL.COM	NIL	Allahabad	North
215	Mr. Alok Chandra Singh	IBBI/IPA-002/IP-N00381/2017-2018/11124	alok@alokchandra.com	"Others (Information Technology)"	Allahabad	North
216	Mr. Manish Jain	IBBI/IPA-001/IP-P00874/2017-2018/11472	manish1974jain@yahoo.com	NIL	Allahabad	North
217	Mr. Umesh Jain	IBBI/IPA-001/IP-P01713/2019-2020/12659	umeshjain_753@rediff.com	NIL	Allahabad	North
218	Mr. Puneet Sakhuja	IBBI/IPA-001/IP-P01820/2019-2020/12792	capuneetsakhuja@gmail.com	"Construction, Real Estate, Manufacturing"	Allahabad	North
219	Vishal Kumar Pandey	IBBI/IPA-001/IP-P01885/2019-2020/12947	vishalkpandeyca@gmail.com	NIL	Allahabad	North
220	ANKIT AGARWAL	IBBI/IPA-001/IP-P-01954/2020-2021/13095	DRANKITCA@GMAIL.COM	NIL	Allahabad	North
221	VISHAL SHARMA	IBBI/IPA-001/IP-P-02265/2020-2021/13481	ipvishalsharma2021@gmail.com	NIL	Allahabad	North
222	ANIL SINGH PATWAL	IBBI/IPA-002/IP-NO1096/2020-2021/13516	fcmaasp@gmail.com	NIL	Allahabad	North
223	Mahendra Nath	IBBI/IPA-001/IP-P-02190/2021-2022/13569	mnmthfca@gmail.com	NIL	Allahabad	North

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224	ISHENDRA PANDEY	IBBI/PA-001/IP-P-02591/2021-2022/14019	ishendrapandey@yahoo.co.in	NIL	Allahabad	North
225	chhavi pandey	IBBI/PA-001/IP-P-02689/2022-2023/14156	chhavi_consultant@yahoo.co.in	NIL	Allahabad	North
226	Shalini Bhatnagar	IBBI/PA-001/IP-P-02878/2024-2025/14403	cashalinisrivastava@gmail.com	NIL	Allahabad	North
227	Arvind Kumar saxena	IBBI/PA-001/IP-P-02901/2024-2025/14453	aksaxena2001@rediffmail.com	NIL	Allahabad	North
228	MAYANK TAYAL	IBBI/PA-001/IP-P-02947/2025-2026/14528	mayanktaya1555@gmail.com	NIL	Allahabad	North
229	AMRIT RAJ	IBBI/PA-001/IP-P-02940/2025-2026/14547	ipamritraj@gmail.com	NIL	Allahabad	North
230	SUDHIR BABU SAXENA	IBBI/PA-003/PA-ICAI-N-00480/2025-2026/14567	sudhirsaxena73@gmail.com	NIL	Allahabad	North
231	VISHRUT JAIN	IBBI/PA-001/IP-P-02987/2025-2026/14599	ipvishrutjain@gmail.com	NIL	Allahabad	North
232	AKHILESH KUMAR JHA	IBBI/PA-002/IP-N01338/2025-2026/14633	csakhilesh@uneeeks.in	NIL	Allahabad	North
233	KHUSHBOO AGARWAL	IBBI/PA-001/IP-P-02993/2026-2027/14640	agarwalkhushbu10@gmail.com	NIL	Allahabad	North

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234	Mr. Sanjay Kumar Aggarwal	IBBI/IPA-002/IP-N00126/2017-18/10295	sanjayaggarwal.fcs@gmail.com	"Wholesale and Retail Trade, Manufacturing, Others (Iron and steel, Textiles, Cotton , Hosiery , Construction, Manufacturing RICE Industry, Food Industry etc)"	Chandigarh	North
235	Mr. Vivek Bansal	IBBI/IPA-001/IP-P-01475/2018-2019/12249	irp.vivekbansalca@gmail.com	"Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Automobile, Radiator, Forging, Furnace Iron and Steel, Textile, Leather, Poultry, Food Products etc.)"	Chandigarh	North
236	Pawan Sharma	IBBI/IPA-002/IP-N00772/2019-2020/12463	pawansharmairp@gmail.com	"Manufacturing"	Chandigarh	North
237	ANKUR BANSAL	IBBI/IPA-003/ICAI-N-00370/2021-2022/13820	ip.caankur@gmail.com	"Construction, Manufacturing, Transport, Others (TEXTILE)"	Chandigarh	North
238	Mr. Deepak Thukral	IBBI/IPA-002/IP-N00182/2017-18/10453	deepakthukral1@gmail.com	"Construction, Manufacturing, Others (Fabrication)"	Chandigarh	North
239	Gurdev Bassi	IBBI/IPA-001/IP-P01633/2019-2020/12504	ipgurdevbassi@gmail.com	"Manufacturing, Others (Service and Food)"	Chandigarh	North
240	Nikhil Sachdeva	IBBI/IPA-001/IP-P-02743/2022-2023/14184	nikhilsachdeva.ca@gmail.com	"Wholesale and Retail Trade, Manufacturing, Others (Iron and Steel Industry, Financial Intermediation, Manpower Supply industry, Textile Industry, Finance, Spinning Mills, FMCG)"	Chandigarh	North
241	Mr. Rajiv Khurana	IBBI/IPA-001/IP-P00126/2017-18/10268	ip.rajivkhurana@gmail.com	"Electricity, Wholesale and Retail Trade, Manufacturing, Others (Packaging, Bullet Proofing of vehicles, Hyper Local Delivery)"	Chandigarh	North
242	Mr. Mohit Chawla	IBBI/IPA-001/IP-P00524/2017-2018/10949	camohitchawla@gmail.com	"Real Estate, Manufacturing, Others (Food Related Sector)"	Chandigarh	North
243	Mr. Rohit Sehgal	IBBI/IPA-001/IP-P00528/2017-2018/10953	iamrs101@gmail.com	"Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Textiles)"	Chandigarh	North

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244	Ms. Maya Gupta	IBBI/IPA-002/IP-N00363/2017-2018/11061	fcmayagupta@gmail.com	"Electricity, Wholesale and Retail Trade, Real Estate, Manufacturing, Transport, Others (Iron, steel and power industry, film production and entertainment sector)"	Chandigarh	North
245	Parminder Singh Bhullar	IBBI/IPA-002/IP-N01127/2021-2022/13700	advocate.psb@gmail.com	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport"	Chandigarh	North
246	Abhimanyu Mittal	IBBI/IPA-001/IP-P01870/2019-2020/12893	ca.mittalabhi@gmail.com	"Hotels, Construction, Real Estate, Manufacturing, Others (Manufacturing of Armoured Cables, Poultry Feeds)"	Chandigarh	North
247	Deepankur Sharma	IBBI/IPA-001/IP-P-02236/2020-2021/13419	deepankursharma@yahoo.com	"Others (Auto Parts, Cycle Manufacturing, Rice Sheller, NBFC, Publication)"	Chandigarh	North
248	Mr. Alok Kumar Agarwal	IBBI/IPA-001/IP-P00059/2017-2018/10137	alok@insolvencyservices.in	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport"	Chandigarh	North
249	Mr. Rajender Kumar Jain	IBBI/IPA-001/IP-P00543/2017-2018/10968	rkjain.ip@gmail.com	"Manufacturing, Others (Footwear, Pharma, Grain Mil, Vehicles, Chemical Products)"	Chandigarh	North
250	CS DEWAN ASPARAN NABI	IBBI/IPA-002/IP-N00962/2020-2021/13135	danaasparan@yahoo.com	"Wholesale and Retail Trade, Others (Wholesale and Retail Trade, Others (Textile Retailers and Distributors, Others- Rice Shellers, Rice Grains etc))"	Chandigarh	North
251	Mr. Gyaneshwar Sahai	IBBI/IPA-002/IP-N00130/2017-2018/10546	gyaneshwar.sahai@gmail.com	"Transport, Others (Security Services)"	Chandigarh	North
252	Mr. Naveen Kumar Jain	IBBI/IPA-001/IP-P00650/2017-2018/11097	insolvencyprofessional@rediffmail.com	"Wholesale and Retail Trade, Real Estate, Manufacturing, Transport"	Chandigarh	North
253	Ashok Malik	IBBI/IPA-001/IP-P01913/2019-2020/12957	malikandmalikadvocates@gmail.com	"Electricity, Construction, Others (IT and management services)"	Chandigarh	North
254	Mr. Sanyam Goel	IBBI/IPA-002/IP-N00138/2017-18/10397	goelsanyam@gmail.com	"Real Estate, Manufacturing"	Chandigarh	North

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255	Mr. Rajesh Dhawan	IBBI/IPA-001/IP-P00952/2017-2018/11572	rdshivam@yahoo.co.uk	"Hotels, Wholesale and Retail Trade, Real Estate, Manufacturing, Transport, Others (HOSPITAL)"	Chandigarh	North
256	Dharmendra Kumar Bhasin	IBBI/IPA-002/IP-N00816/2019-2020/12564	ipdkbhasin@gmail.com	"Electricity, Manufacturing"	Chandigarh	North
257	Harmanjit Singh	IBBI/IPA-001/IP-P-02034/2020-2021/13080	ipcaharmanghai@gmail.com	"Electricity, Wholesale and Retail Trade, Construction, Real Estate"	Chandigarh	North
258	Mr. Arun Gupta	IBBI/IPA-001/IP-P01323/2018-2019/12055	arunsapna.ca@gmail.com	"Manufacturing, Others (PAPER MILL, SPINTEX , FURNANCE AND STEEL ROLLING MILL, FORGING MILL, RICE SHELLER , CAPITAL FINANCE)"	Chandigarh	North
259	Mr. Prem Chand Goyal	IBBI/IPA-001/IP-P01780/2019-2020/12710	pcg47758@gmail.com	"Wholesale and Retail Trade, Manufacturing, Others (Mnf of Menthol Products & API, Mnf of Nylon Tyre Cord Fabrics and yarn, Casting of Non Ferrous Metal, Rice Shelling, Textile and spinning, End to end supply chain of fresh fruits and vegetables)"	Chandigarh	North
260	Madan Mohan Dhupar	IBBI/IPA-002/IP-N00860/2019-2020/12768	dhuparmm@gmail.com	"Hotels, Real Estate, Others (hospitality)"	Chandigarh	North
261	Sandeep Kumar Chitkara	IBBI/IPA-001/IP-P-01976/2020-2021/13084	sandchit9@gmail.com	"Construction, Manufacturing"	Chandigarh	North
262	CA Pramod Kumar Misra	IBBI/IPA-001/IP-P-02669/2022-2023/14099	capkmisra@gmail.com	"Electricity, Wholesale and Retail Trade, Construction, Manufacturing"	Chandigarh	North
263	Mr. Krishan Vrind Jain	IBBI/IPA-001/IP-P00284/2017-2018/10528	jainkv@gmail.com	"Real Estate, Others (Real estate, Automobile Dealerships, Pharmaceuticals, Bulk Drugs, Packaging, Engineering, ITESM, food and Software Industry)"	Chandigarh	North
264	Mr. Gautam Mittal	IBBI/IPA-001/IP-P01331/2018-2019/12058	mittalgautam@yahoo.com	"Wholesale and Retail Trade, Manufacturing, Others (Agri based Industry, Rice Sheller, Auto parts etc.)"	Chandigarh	North
265	Rajeev Sharma	IBBI/IPA-001/IP-P-02004/2020-2021/13142	rsrajeevsharmaca@gmail.com	"Others (textiles, steels, hotel)"	Chandigarh	North
266	Ashok Kakkar	IBBI/IPA-002/IP-N01066/2020-2021/13407	akkakkar.58@gmail.com	"Wholesale and Retail Trade, Real Estate"	Chandigarh	North

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267	Yatin Sharma	IBBI/IPA-001/IP-P-02008/2020-2021/13112	SHARMAYATIN@YAHOO.COM	"Construction, Manufacturing, Others (Services)"	Chandigarh	North
268	sunita	IBBI/IPA-002/IP-NO1208/2021-2022/14031	csskanwar@gmail.com	"Others (Human health activities)"	Chandigarh	North
269	Mr. Bhupesh Gupta	IBBI/IPA-002/IP-N00030/2016-2017/10067	bkg.majestic@gmail.com	"Wholesale and Retail Trade, Manufacturing, Transport, Others (Wind & Solar Energy, Renewable Energy, Manufacturing of Textiles & Garments, Food Processing & Dairy, Agriculture, Hosiery Mills, Vehicle Retail and Sale, Retail Trade, Wholesale Trade)"	Chandigarh	North
270	Mr. Rajeev Bansal	IBBI/IPA-001/IP-P00226/2017-18/10425	carajeevbansal@yahoo.com	"Construction, Others (Health)"	Chandigarh	North
271	Mr. Desh Deepak	IBBI/IPA-001/IP-P00648/2017-2018/11105	deshdeepak297@gmail.com	"Wholesale and Retail Trade, Construction, Manufacturing"	Chandigarh	North
272	Mr. Anil Arora	IBBI/IPA-001/IP-P00729/2017-2018/11224	ca.anil@gmail.com	"Electricity, Manufacturing, Others (Media and Entertainment Sector and Power Sector)"	Chandigarh	North
273	Mr.Naresh Kumar goel	IBBI/IPA-002/IP-N00696/2018-2019/12323	nkg1964@rediffmail.com	"Wholesale and Retail Trade"	Chandigarh	North
274	Mr. Nipan Bansal	IBBI/IPA-001/IP-P00039/2017-2018/10100	irdp@parshotamandassociates.com	"Electricity, Wholesale and Retail Trade, Manufacturing, Others (Paper Manufacturing, Power Generation, FMCG Industry, Textile Manufacturing, Cycle Manufacturing, Yarn Manufacturing,)"	Chandigarh	North
275	Mr. Vishawjeet Gupta	IBBI/IPA-002/IP-N00215/2017-18/10667	vishawjeetgupta@gmail.com	"Others (NBFC of which RBI Certificate has been cancelled and hotel)"	Chandigarh	North
276	Mr. Harish Malhotra	IBBI/IPA-001/IP-P00728/2017-2018/11223	ca.harish@gmail.com	"Electricity, Construction, Others (Financial Sector, Chemical Manufacturing and Industrial Supplies Sector)"	Chandigarh	North
277	Mr. Satya Dev Kaushik	IBBI/IPA-001/IP-P00804/2017-2018/11375	satyadevkaushik@hotmail.com	"Others (Digital)"	Chandigarh	North
278	Mr. Dinesh Kumar	IBBI/IPA-001/IP-P00860/2017-2018/11442	dkgc2004@yahoo.com	"Manufacturing"	Chandigarh	North
279	Mr. Vishal Malhotra	IBBI/IPA-001/IP-P00872/2017-2018/11470	malhotravishalca@yahoo.co.in	"Manufacturing"	Chandigarh	North

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280	Mrs. Sapna Gupta	IBBI/IPA-001/IP-P01324/2018-2019/12056	sapnaarun.ca@gmail.com	"Wholesale and Retail Trade, Manufacturing, Others (Manufacturing of Cloth, Education Company)"	Chandigarh	North
281	Mr. Vanit Kumar Mittal	IBBI/IPA-001/IP-P-01483/2018-2019/12252	vanit.mittal@vmtcorp advisors.com	"Hotels, Real Estate, Others (Toll Road Projects)"	Chandigarh	North
282	Mr. Sachit Soni	IBBI/IPA-001/IP-P01413/2018-2019/12335	sachitsoni@gmail.com	"Manufacturing"	Chandigarh	North
283	Mr. Rajeesh Gupta	IBBI/IPA-001/IP-P01747/2019-2020/12705	rajeesh_chd@yahoo.com	"Others (DAIRY PRODUCTS)"	Chandigarh	North
284	Bhupinder Sethi	IBBI/IPA-001/IP-P-02144/2020-2021/13366	ip.brsethi@gmail.com	"Wholesale and Retail Trade, Manufacturing, Transport, Others (Cotton Ginning, Textiles Manufacturing, Automobiles dealership, Automobiles service station, Automobiles spares, transport & Logistics, Hospitality)"	Chandigarh	North
285	HARJINDER SINGH	IBBI/IPA-001/IP-P-02356/2021-2022/13543	corporatesar@gmail.com	"Hotels, Manufacturing"	Chandigarh	North
286	vipin agarwal	IBBI/IPA-001/IP-P-02391/2021-2022/13680	vipin.agarwal.ggn@gmail.com	"Others (WHOLESALE GOODS)"	Chandigarh	North
287	Gunjan Arora	IBBI/IPA-003/N-00404/2021-2022/14056	gunjanaroraip@gmail.com	"Others (Since CIRP, no business activity going on. Prior to CIRP, CD' s Business Activity included Manufacturing and Exports of Apparels.)"	Chandigarh	North
288	Sanjay Singhal	IBBI/IPA-001/IP-P-02771/2022-2023/14251	ca.sanjay05@gmail.com	"Manufacturing"	Chandigarh	North
289	AMARJEET SINGH	IBBI/IPA-002/IP-N01287/2023-2024/14392	amarjeetsingh5400@gmail.com	"Manufacturing"	Chandigarh	North
290	Shrishti Garg	IBBI/IPA-001/IP-P-02929/2025-2026/14509	ip.shrishtigarg@gmail.com	"Construction, Real Estate, Manufacturing, Others (Service industry)"	Chandigarh	North

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291	POOJA GUPTA	IBBI/IPA-001/IP-P-02937/2025-2026/14513	ippoojagupta.chd@gmail.com	"Others (Automobiles)"	Chandigarh	North
292	Mr. Prem Kumar Garg	IBBI/IPA-001/IP-P00346/2017-18/10647	capremgarg@gmail.com	"Manufacturing"	Chandigarh	North
293	Mr. Vipul Garg	IBBI/IPA-001/IP-P00462/2017-2018/10805	vipul_ca@rediffmail.com	"Electricity, Wholesale and Retail Trade, Manufacturing"	Chandigarh	North
294	Mr. Krishan Rajesh Chaudhary	IBBI/IPA-001/IP-P00684/2017-2018/11161	krajeshchaudhary@gmail.com	"Manufacturing"	Chandigarh	North
295	Mr. Vipran Kumar Gupta	IBBI/IPA-001/IP-P00935/2017-2018/11539	fcavipan@gmail.com	NIL	Chandigarh	North
296	Mr. Gopal Lal Baser	IBBI/IPA-002/IP-N00553/2017-2018/11677	gopal.baser1972@gmail.com	NIL	Chandigarh	North
297	Mr. Vigyan Prakash Arora	IBBI/IPA-001/IP-P01106/2017-18/11797	vigyan@vigyanarora.com	"Wholesale and Retail Trade, Construction, Manufacturing"	Chandigarh	North
298	Mr. Tara Chand Meenia	IBBI/IPA-001/IP-P01125/2018-2019/11822	tc.meenia@gmail.com	"Hotels, Manufacturing"	Chandigarh	North
299	Mr. Arvind Kumar	IBBI/IPA-001/IP-P01120/2018-19/11865	caarvindchauhan@gmail.com	"Wholesale and Retail Trade, Manufacturing"	Chandigarh	North
300	Mr. Ajay Kumar Siwach	IBBI/IPA-002/IP-N00668/2018-2019/12214	siwachajay@gmail.com	"Electricity, Wholesale and Retail Trade, Real Estate, Manufacturing"	Chandigarh	North
301	Mr. Mukesh Kumar	IBBI/IPA-001/IP-P-01498/2018-2019/12268	ca.mukeshmittal@gmail.com	"Electricity, Hotels, Wholesale and Retail Trade, Manufacturing, Transport"	Chandigarh	North
302	Mr. Surinder Kumar Gupta	IBBI/IPA-001/IP-P01710/2019-2020/12682	skgupta22365@gmail.com	NIL	Chandigarh	North
303	VIKAS KUMAR	IBBI/IPA-001/IP-P-02120/2020-2021/13282	vikasjaswal80@gmail.com	NIL	Chandigarh	North
304	SANJEEV BHANDARI	IBBI/IPA-001/IP-P-02328/2021-2022/13528	ipcasanjeevbhandari.l@gmail.com	"Electricity"	Chandigarh	North
305	CHANDAN BHATIA	IBBI/IPA-001/IP-P-02320/2021-2022/13614	chandanbhatia.ip@gmail.com	"Electricity, Construction, Manufacturing"	Chandigarh	North

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306	Manojit Sengupta	IBBI/IPA-001/IP-P-02447/2021-2022/13795	resolutionprofessionalindia@gmail.com	"Electricity"	Chandigarh	North
307	SHYAM KISHOR PORWAL	IBBI/IPA-001/IP-P-02434/2021-2022/13800	sporwalca@gmail.com	NIL	Chandigarh	North
308	SANDEEP KUMAR DHAWAN	IBBI/IPA-001/IP-P-02692/2022-2023/14123	IP.SANDEEPDHAWAN@GMAIL.COM	NIL	Chandigarh	North
309	atul kumar kinra	IBBI/IPA-002/IP-N01230/2022-2023/14162	atukin61@gmail.com	"Real Estate"	Chandigarh	North
310	ANKIT CHHABRA	IBBI/IPA-002/IP-N01274/2023-2024/14318	caan.associates@gmail.com	NIL	Chandigarh	North
311	INDER RAJ SINGH SAINI	IBBI/IPA-001/IP-P-02826/2023-2024/14352	inderraj219@gmail.com	NIL	Chandigarh	North
312	MAYANK WADHERA	IBBI/IPA-003/IPA-ICAI-N-00463/2024-2025/14489	camayankwadhera@gmail.com	NIL	Chandigarh	North
313	ALKA GIRDHAR	IBBI/IPA-001/IP-P-02920/2024-2025/14506	alkagirdhar24@gmail.com	"Transport"	Chandigarh	North
314	SATINDER SINGH	IBBI/IPA-001/IP-P-02935/2025-2026/14521	SATINDER_OBC@YAHOO.COM	NIL	Chandigarh	North
315	ATUL DEEP GUPTA	IBBI/IPA-003/IPA-ICAI-N-00479/2025-2026/14574	atuldeepgupta@gmail.com	NIL	Chandigarh	North
316	DIPI JAIN	IBBI/IPA-001/IP-P-02973/2025-2026/14576	skjain1294@gmail.com	NIL	Chandigarh	North
317	PUJA VASUDEVA	IBBI/IPA-002/IP-N01347/2025-2026/14612	puja7776@gmail.com	NIL	Chandigarh	North
318	SURINDER SINGH PANWAR	IBBI/IPA-001/IP-P-02983/2025-2026/14630	capanwar@outlook.com	NIL	Chandigarh	North

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319	Mohtashim Kibriya	IBBI/IPA-002/IP-N01340/2025-2026/14636	kibriya.cs@gmail.com	NIL	Chandigarh	North
320	Mr. Satyendra Prasad Khorania	IBBI/IPA-002/IP-N00002/2016-2017/10002	skhorania@live.com	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Textile, food, metal and printing etc.)"	Jaipur	North
321	Ms. Pratibha Khandelwal	IBBI/IPA-002/IP-N00031/2016-17/10068	cspratibhak@gmail.com	"Hotels, Construction, Real Estate, Others (Beer Industry and trading)"	Jaipur	North
322	Mr. Prashant Agrawal	IBBI/IPA-001/IP-P00053/2017-18/10127	ippagrawal@gmail.com	"Hotels, Construction, Real Estate, Manufacturing"	Jaipur	North
323	Mr. Rishabh Chand Lodha	IBBI/IPA-001/IP-P01075/2017-18/11766	rishabhlodha57@gmail.com	"Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Chemicals, Textiles, Packaging, Iron and Steel)"	Jaipur	North
324	Mr. Sourabh Malpani	IBBI/IPA-001/IP-P01265/2018-2019/12047	malpanijpr@gmail.com	"Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Jewellery manufacturing and Automobile)"	Jaipur	North
325	Jai Prakash Rawat	IBBI/IPA-001/IP-P-01969/2020-2021/13039	ipjprawat@gmail.com	"Hotels, Wholesale and Retail Trade, Real Estate, Manufacturing, Others ((Automobiles, Electrical Machinery))"	Jaipur	North
326	Gunjan Jain	IBBI/IPA-001/IP-P-02876/2024-2025/14409	gunjan.jain555@gmail.com	"Hotels, Others (Mining and fertilizers)"	Jaipur	North

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327	Garima diggiwal	IBBI/IPA-001/IP-P-02018/2020-2021/13158	garima286@gmail.com	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Jewellery manufacturing and Automobile)"	Jaipur	North
328	Mr. Prashant Sharma	IBBI/IPA-001/IP-P00290/2017-18/10534	prashantfcjajipur@yahoo.com	"Real Estate, Manufacturing, Others (Information and Communication, Furniture, Media,)"	Jaipur	North
329	Mr. Arvind kaushik	IBBI/IPA-001/IP-P00291/2017-18/10535	ca73588@gmail.com	"Construction, Real Estate, Manufacturing, Others (Healthcare sector)"	Jaipur	North
330	sunil kumar	IBBI/IPA-001/IP-P-02607/2021-2022/14018	sunilca84@gmail.com	"Others (IT consulting and other services, Individual Insolvency)"	Jaipur	North
331	Mr. Sudhir Bhansali	IBBI/IPA-001/IP-P01109/2017-18/11799	sbhansalico@gmail.com	"Wholesale and Retail Trade, Manufacturing, Others (Packaging Health Service Sector iron & Steel, E- Services.)"	Jaipur	North
332	UMANG JAIN	IBBI/IPA-001/IP-P-01959/2020-2021/13105	caumangjain@gmail.com	"Others (Operating in Stones & Granites)"	Jaipur	North
333	RAJNEESH SHARMA	IBBI/IPA-002/IP-N01013/2020-2021/13249	rajneeshsharmacs@gmail.com	"Manufacturing, Others (Chemical Industry and Information Technology Software Company)"	Jaipur	North
334	PRABHU DAYAL PARSOYA	IBBI/IPA-002/-IP-N01132/2021-2022/13748	pdparsoya60@gmail.com	"Real Estate"	Jaipur	North
335	Mr. Babu Lal Sharma	IBBI/IPA-001/IP-P01151/2018-19/11832	tejgati@yahoo.com	"Construction, Others (MANUFACTURE OF WOOD AND OF PRODUCTS OF WOOD AND CORK, EXCEPT FURNITURE, MANUFACTURE OF ARTICLES OF STRAW AND PLATING MATERIALS)"	Jaipur	North
336	Mr. Pawan Kumar Sharma	IBBI/IPA-001/IP-P01679/2019-2020/12645	ca.pawansharma1@gmail.com	"Others (Insurance Sector, Steel and Power Sector)"	Jaipur	North
337	AJAY KUMAR ATOLIA	IBBI/IPA-001/IP-P-01988/2020-2021/13127	ajay@srgoyal.com	"Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Mining & Metals, Food Industry, Dairy Processing)"	Jaipur	North
338	SHYAM SUNDAR MAHESHWARI	IBBI/IPA-001/IP-P-02115/2020-2021/13321	MHSWR.SHYAM@GMAIL.COM	"Construction, Others (Metals and Minerals, Broking Services)"	Jaipur	North
339	Priyanka Chouhan	IBBI/IPA-001/IP-P-02348/2020-2021/13447	pc18lawyer@gmail.com	"Real Estate"	Jaipur	North

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340	Aparna Bhardwaj	IBBI/IPA-001/IP-P-02311/2021-2022/13568	ca.aparnabhardwaj1@gmail.com	"Others (Media)"	Jaipur	North
341	Kuldeep Kumar Gupta	IBBI/IPA-001/IP-P-02570/2021-2022/13943	kk Gupta209@gmail.com	"Construction"	Jaipur	North
342	Mahesh Chandra Sharma	IBBI/IPA-003/N-00433/2023-2024/14287	mcsharma2002@yahoo.co.in	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Food, Dairy Products)"	Jaipur	North
343	Mr. Rakesh Kumar Singhal	IBBI/IPA-001/IP-P00276/2017-18/10520	singhalca1971@gmail.com	NIL	Jaipur	North
344	LALIT MAHESHWARI	IBBI/IPA-003/ICAI-N-00301/2020-2021/13246	lmaheshwariasp@gmail.com	NIL	Jaipur	North
345	divya somani	IBBI/IPA-001/IP-P-02407/2021-2022/13670	caesdivyasomani@gmail.com	"Others (Other professional, scientific, and technical activities n.e.c.)"	Jaipur	North
346	Sushil Kumar Verma	IBBI/IPA-001/IP-P-02679/2022-2023/14098	casushilverma@yahoo.co.in	NIL	Jaipur	North
347	Anubha Singh	IBBI/IPA-001/IP-P-02784/2022-2023/14260	anubha.singh5@gmail.com	NIL	Jaipur	North
348	AMAN VIJAY	IBBI/IPA-001/IP-P-02831/2023-2024/14378	IPAMANVIJAY@GMAIL.COM	NIL	Jaipur	North
349	NISHA BANSHAL	IBBI/IPA-001/IP-P-02989/2026-2027/14642	nishabanshal1990@gmail.com	NIL	Jaipur	North
350	Mr. Ravindra Beleyur	IBBI/IPA-001/IP-P00189/2017-18/10368	ravi@beleyur.com	"Electricity, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others ((Renewable Energy IT Telecom/Internet Services Textiles IT-Wholesale-Retail))"	Bengaluru	South
351	Mr. Addanki Hareesh	IBBI/IPA-001/IP-P01064/2017-18/11757	addanki.hareesh@gmail.com	"Others (Manufacturers of cranes)"	Bengaluru	South
352	Ramakrishna Kamat	IBBI/IPA-001/IP-P-02579/2021-2022/13935	kamatca2002@yahoo.com	"Others (E Commerce)"	Bengaluru	South
353	Ms. Ramanathan Bhuvaneshwari	IBBI/IPA-002/IP-N00306/2017-18/10864	bhoona.bhuvan@gmail.com	"Construction, Real Estate, Manufacturing, Others (Pharmaceutical , Power, Education, Healthcare , Telecom Infrastructure)"	Bengaluru	South
354	Mr. Ravi Sankar Devarakonda	IBBI/IPA-001/IP-P00095/2017-2018/10195	ravicacsmbll@gmail.com	"Electricity, Construction, Real Estate, Manufacturing, Others (Toll Road and Infrastructure)"	Bengaluru	South
355	Mr. Hari Babu Thota	IBBI/IPA-002/IP-N00084/2017-18/10225	csharibabuthota@gmail.com	"Real Estate, Others (Manufacturing, Finance, Food, Software, Education, Interior)"	Bengaluru	South
356	Mr. Suresh Kannan	IBBI/IPA-001/IP-P-01434/2018-2019/12277	sureshkannan10@gmail.com	"Real Estate, Others (Hospital, Software Technology, Bio Technology)"	Bengaluru	South
357	Mugundan Thirumalai	IBBI/IPA-001/IP-P-02312/2020-2021/13476	tamugundan@gmail.com	"Others (CD of 2 PGs is a manufacturing company and CD of other 2 PGs is an intensive care hospital)"	Bengaluru	South
358	Mr. Naresh Kumar Rohila	IBBI/IPA-001/IP-P-02668/2021-2022/14063	canktaylor@icai.org	"Hotels, Construction, Real Estate, Others (RESTAURANT,SUGAR INDUSTRY,FINANCIAL INSTITUTE.)"	Bengaluru	South
359	Mr. Kondisetty Kumar Dushyantha	IBBI/IPA-002/IP-N00237/2017-18/10688	dushyanthak@gmail.com	"Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Software, Information Technology, Sugar, Distillery, Insurance, Advisory and Consultants, Clothing, Waste Management, Power Sector.)"	Bengaluru	South

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360	Mr. Anish Agarwal	IBBI/IPA-001/IP-P-01497/2018-2019/12256	ip.cispl@gmail.com	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Hospital, Dairy unit)"	Bengaluru	South
361	GANMUR MADHUSUDHAN REDDY	IBBI/IPA-002/IP-N01308/2024-2025/14503	gmadhucs@gmail.com	"Manufacturing, Others (Software Development)"	Bengaluru	South
362	Mr. Srinivas Thatikonda	IBBI/IPA-002/IP-N00631/2018-19/11886	srinivas@srinivasthatikonda.com	"Construction, Manufacturing"	Bengaluru	South
363	Padmanabhan Nair	IBBI/IPA-001/IP-P-02289/2020-2021/13495	paddy.ideck@gmail.com	"Wholesale and Retail Trade, Others (IT Sector)"	Bengaluru	South
364	Pavitra S Vyas	IBBI/IPA-002/IP-N01144/2021-2022/13844	cspavitravyas@gmail.com	"Construction, Real Estate, Manufacturing, Others (poultry)"	Bengaluru	South
365	RANJANA SINGH	IBBI/IPA-002/IP-N01181/2021-2022/13968	ranjana@beleyur.com	"Manufacturing, Others (Manufacturing of granite slabs and manufactures, brands, and sells readymade apparel mainly in the men's segment under the brand "VOI" in the domestic market)"	Bengaluru	South
366	T V S SIVA PRASAD	IBBI/IPA-003/ICAIN00406/2021-2022/14051	sipra5860@gmail.com	"Others (Software development, distribution of air compressors and travel services)"	Bengaluru	South
367	Vishwanath K S	IBBI/IPA-001/IP-P-02861/2023-2024/14388	vishwanathks@mail.ca.in	"Manufacturing"	Bengaluru	South
368	Mr. Madhugiri Venkatarayappa Sudarshan	IBBI/IPA-002/IP-N00561/2017-2018/11707	sudarshan.mv@outlook.com	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Garments)"	Bengaluru	South
369	Mr. Ramanahalli Shivanna Dodda Byregowda	IBBI/IPA-002/IP-N00583/2017-18/11775	rsdgowda@yahoo.co.in	"Wholesale and Retail Trade, Real Estate, Manufacturing"	Bengaluru	South
370	Mr. Ramamoorthi Srinivasan	IBBI/IPA-001/IP-P01163/2018-2019/11916	Usne902@gmail.com	"Others (IT)"	Bengaluru	South
371	G.S. Narasimha Prasad	IBBI/IPA-003/00325/2020-2021/13459	gsnprasad@gmail.com	"Real Estate"	Bengaluru	South
372	Rajini G N	IBBI/IPA-002/IP-N01179/2021-2022/13954	torajinign@gmail.com	NIL	Bengaluru	South
373	Syam Prabhath TP	IBBI/IPA-001/IP-P-02628/2021-2022/14039	syamprabhath@sphandco.in	"Manufacturing, Others (Software)"	Bengaluru	South
374	PRAFULLA GURULINGAYYA MELINAMANI	IBBI/IPA-001/IP-P-02680/2022-2023/14089	caprafullagm@gmail.com	NIL	Bengaluru	South
375	Gururaj K	IBBI/IPA-002/IP-N01330/2025-2026/14581	gkashi1234@gmail.com	NIL	Bengaluru	South

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376	Sumana K	IBBI/IPA-001/IP-P-02958/2025-2026/14585	sumana.rao.k@gmail.com	NIL	Bengaluru	South
377	VIKRAM K MADDENNAVAR	IBBI/IPA-002/IP-N01323/2025-2026/14586	csvikram.blr@gmail.com	NIL	Bengaluru	South
378	Murali Mohan Chevuturi	IBBI/IPA-003/00307/2020-2021/13464	mohan.chevuturi@gmail.com	"Construction, Real Estate, Manufacturing"	Hyderabad	South
379	Mr. Chillale Rajesh	IBBI/IPA-001/IP-P00699/2017-2018/11226	chillalrajesh@yahoo.co.in	"Electricity, Construction, Real Estate, Manufacturing, Others (pharma, textile, steel, seafoods, irrigation, biotechnogloty)"	Hyderabad	South

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S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Name of the Sector in which the IP has or is handling assignments	Bench	Zone
380	Mr. Kasi Srinivas	IBBI/IPA-003/IP-N00237/2019-2020/12840	Srinivaskashyap111080@gmail.com	"Electricity, Wholesale and Retail Trade, Construction, Manufacturing"	Hyderabad	South
381	Mr. Kambhammettu Sri Vamsi	IBBI/IPA-001/IP-P00664/2017-2018/11141	casrivamsi@gmail.com	"Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Food Processing, Rice Mill, Pharma, Power & Gas, Paints, Chemicals, Steel, Rail Infra, Civil Works, Construction & Residential & Commercial, Apparel, Jewellery, Commercial & Retail Leasing, Trading, Hotels & Leisure.)"	Hyderabad	South
382	Mr. Dommeti Surya Rama Krishna Saibaba	IBBI/IPA-003/IP-N000165/2018-2019/12106	dsrk39@yahoo.com	"Real Estate"	Hyderabad	South
383	Mr. Kalvakolanu Murali Krishna Prasad	IBBI/IPA-001/IP-P00967/2017-2018/11588	kmk123ip@gmail.com	"Electricity, Construction, Real Estate, Manufacturing, Transport, Others (Pharma, Steel, Power, Spinning, Cold Storage)"	Hyderabad	South
384	Gullapalli Kishore Babu	IBBI/IPA-003/ICAI-N-00384/2021-2022/13926	gkishorebabu@gmail.com	"Manufacturing"	Hyderabad	South
385	Ramanjaneyulu Gandluri	IBBI/IPA-003/IPAICAIN0407/2022-2023/14104	ramgandluri@gmail.com	"Manufacturing, Others (Bulk Drugs)"	Hyderabad	South
386	Mr. Madhusudhana Reddy Maligi	IBBI/IPA-001/IP-P00843/2017-2018/11427	mmreddyandco@gmail.com	"Electricity, Wholesale and Retail Trade, Construction, Manufacturing, Others (Electricity, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (EPC Contracts, Civil Contracts, Electricity Distribution, Electric cables, Construction, Real Estate, Textile & Yarn Manufacturing, Jute Mills, Pharmaceutical including Homeo Products, Software Products and Services etc.,))"	Hyderabad	South
387	ANURADHA BISANI	IBBI/IPA-002/IP-N00941/2020-2021/13022	bisaniyanu@gmail.com	"Construction, Real Estate, Others (EPC Earthmovers Bioenergy)"	Hyderabad	South
388	Mr. Nethi Mallikarjuna Setty	IBBI/IPA-001/IP-P01251/2018-2019/11958	malliknethi@gmail.com	"Electricity, Construction, Real Estate, Manufacturing"	Hyderabad	South
389	Kallat Vatsa Kumar	IBBI/IPA-002/IP-N00922/2019-2020/12980	kvkumar.ip@gmail.com	"Electricity, Manufacturing, Others (Wind power , Thermal power , Gas based power , General Engineering , Plastics , Steel ingots , PVC and HDPE pipes ,Integrated mobile shelters for defence)"	Hyderabad	South
390	Kotoju Vasudeva Rao	IBBI/IPA-002/IP-N00889/2019-2020/12924	vasurkotoju@gmail.com	"Others (Information Technology and Software Services)"	Hyderabad	South
391	Govada Venkata Subba Rao	IBBI/IPA-003/ICAI-N-00358/2021-2022/13753	govada.subbarao1@gmail.com	"Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Rice mills, agri mnaufacturing, EPC construction , sea foods, hotels, retail out lets)"	Hyderabad	South
392	Chakilam Nagarjuna Rao	IBBI/IPA-002/IP-N01215/2021-2022/14065	chakilamnagarjunarao456@gmail.com	"Manufacturing"	Hyderabad	South

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393	Mr. Santosh Bhatia	IBBI/IPA-001/IP-P01750/2019-2020/12668	casantoshbhatia@gmail.com	"Wholesale and Retail Trade, Others (Imports and Exports and Automobile)"	Hyderabad	South
394	PADMA PRIYANKA VANGALA	IBBI/IPA-002/IP-N00980-/2020-2021/13143	priyapoluri@gmail.com	"Others (mining of iron ore)"	Hyderabad	South
395	Suhasini Ashok B	IBBI/IPA-002/IP-N01134/2022-2023/14080	suhasiniashok2821@gmail.com	"Real Estate, Others (Data Management Services ,Financial Sector)"	Hyderabad	South
396	Mr. Sreedhar Nukala	IBBI/IPA-001/IP-P00432/2017-2018/10755	sreenuka_1@yahoo.com	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing"	Hyderabad	South
397	Ms. Medarametla Srinivasa Mano Ranjani	IBBI/IPA-001/IP-P00736/2017-2018/11235	mano3ranjani@gmail.com	"Electricity, Others (Fertilizers)"	Hyderabad	South
398	Mr. Krishna Komaravolu	IBBI/IPA-002/IP-N00562/2017-2018/11699	kkvolu@gmail.com	"Electricity, Hotels, Wholesale and Retail Trade, Real Estate, Manufacturing"	Hyderabad	South
399	Mr. Venka Reddy Bathina	IBBI/IPA-002/IP-N00645/2018-2019/12032	bvracs123@gmail.com	"Wholesale and Retail Trade, Manufacturing, Others (Information Technology)"	Hyderabad	South
400	Manjeet Bucha	IBBI/IPA-002/IP-N00808/2019-2020/12551	manjeetbucha@gmail.com	"Others ((Hospital, Logistics, Information Technology, Jewels, Sugar Manufacturing))"	Hyderabad	South
401	MARUTI VENKATA SUBBA RAO POLURI	IBBI/IPA-002/IP-N00924/2019-2020/13001	cssubbarao@gmail.com	"Construction, Manufacturing"	Hyderabad	South
402	Chigilipalli Dhilleswara Rao	IBBI/IPA-001/IP-P02912-C01/2023-2024/14298	dilleswar.rao@decoderesolvency.com	"Electricity, Hotels, Construction, Real Estate, Manufacturing"	Hyderabad	South
403	Mr. Ahalada Rao Vummenthala	IBBI/IPA-002/IP-N00074/2017-2018/10172	rp.ahaladarao@gmail.com	"Manufacturing, Others (Information Technology (IT) / Software Services, Manufacturing / Industrial Products,Information Technology (IT),Steel & Engineering / Pipe Manufacturing,Mining & Minerals / Industrial Manufacturing,Engineering, Material Handling & Industrial Equipment,Exports / Trading,Media, Animation & Entertainment,Sugar Industry / Agro Processing.)"	Hyderabad	South
404	Mr. Mahadev Tirunagari	IBBI/IPA-002/IP-N00320/2017-2018/10925	mahadev.pcs@gmail.com	"Electricity, Construction, Manufacturing"	Hyderabad	South

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405	Dr. Kondapalli Venkat Srinivas	IBBI/IPA-001/IP-P00520/2017-2018/10945	kvsrinivas12@gmail.com	"Hotels, Construction, Manufacturing, Others (metal)"	Hyderabad	South
406	Mr. Shaik Gouse	IBBI/IPA-002/IP-N00458/2017-2018/11326	skgouse@gmail.com	"Manufacturing, Others (Food Manufacturing, Textiles)"	Hyderabad	South
407	Mrs. Mummaneni Vazra Laxmi	IBBI/IPA-001/IP-P00919/2017-2018/11526	emailtolak@gmail.com	"Real Estate"	Hyderabad	South
408	Mr. Venkat Narsinga Rao Kalvakota	IBBI/IPA-001/IP-P01361/2018-2019/12130	kvnassociates@gmail.com	"Electricity, Construction, Manufacturing"	Hyderabad	South
409	Venugopal Kaspas	IBBI/IPA-001/IP-P01661/2019-2020/12580	kaspavenugopal@gmail.com	"Construction, Manufacturing"	Hyderabad	South
410	Mr. Lakkaraju Srinivas	IBBI/IPA-003/IP-N00247/2019-2020/12841	srinivaslakkaraju2012@gmail.com	"Real Estate"	Hyderabad	South
411	RAMESH ATLURI	IBBI/IPA-002/IP-N01032/2020-2021/13455	atluriacs@gmail.com	"Wholesale and Retail Trade, Manufacturing"	Hyderabad	South
412	Manoj Kumar Koyalkar	IBBI/IPA-002/IP-N01112/2021-2022/13744	manoj@mnklaws.com	"Electricity, Manufacturing"	Hyderabad	South
413	Mr. Gonugunta Madhusudhan Rao	IBBI/IPA-001/IP-P00181/2017-18/10360	madhucs1@gmail.com	"Manufacturing, Others (Pharma, Information Technology, Cement, construction etc)"	Hyderabad	South
414	Mr. Sudhir Gonugunta	IBBI/IPA-001/IP-P00573/2017-2018/11014	sudhirca12345@gmail.com	"Others (pharma, Information Technology)"	Hyderabad	South
415	Mr. Ravichandra Mohan Kadiyala	IBBI/IPA-002/IP-N00406/2017-2018/11179	mohan.ravichandra@gmail.com	"Manufacturing, Others (Software Services)"	Hyderabad	South
416	Mr. Sivaram Reddy Rajula	IBBI/IPA-002/IP-N00477/2017-2018/11407	sivaram@sipassociates.com	"Manufacturing"	Hyderabad	South
417	Ms. Azra Banu	IBBI/IPA-001/IP-P00955/2017-2018/11576	caazra27@gmail.com	"Others (building software for Education sector, garment making mainly coarse cotton petticoats)"	Hyderabad	South
418	Mr. Veera Brahma Rao Arekapudi	IBBI/IPA-001/IP-P01360/2018-2019/12019	avbrahmarao@gmail.com	"Manufacturing"	Hyderabad	South

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419	Mr. Kondapuram Anil Kumar	IBBI/IPA-001/IP-P-01513/2018-2019/12275	ca.anilkumar16@gmail.com	"Electricity"	Hyderabad	South
420	Ramakanth Chhapparwal	IBBI/IPA-001/IP-P01526/2019-2020/12472	ca.ramakanth@gmail.com	NIL	Hyderabad	South
421	Mr. Satyanarayana Veera Venkata Chebrolu	IBBI/IPA-003/IP-N00224/2019-2020/12677	chvvsniob@yahoo.co.in	"Wholesale and Retail Trade, Manufacturing"	Hyderabad	South
422	Mr. Sakhamuru Venu	IBBI/IPA-001/IP-P01749/2019-2020/12866	sakhamuruvnu@gmail.com	"Electricity, Construction, Real Estate, Manufacturing, Others (Nuclear power based setting up of SMR Small module Reactors and Data Center execution)"	Hyderabad	South
423	Medarametla Rama Rao	IBBI/IPA-001/IP-P01894/2019-2020/12896	ramarao_metla@yahoo.com	"Electricity, Others (Paints)"	Hyderabad	South
424	PESALADINNE MADHUSUDAN REDDY	IBBI/IPA-002/IP-N00926/2019-2020/12982	pmreddy2000@gmail.com	"Manufacturing, Others (IT)"	Hyderabad	South
425	PONDARI JAYARAMAKRISHNA	IBBI/IPA-003/00254/2019-2020/12998	cma.ip.jayaramakrishna@gmail.com	NIL	Hyderabad	South
426	SIRISHA CHINTAPALLI	IBBI/IPA-002/IP-N00923/2019-2020/13013	acs.sirisha@gmail.com	"Others (Granites)"	Hyderabad	South
427	Chinna Gurappa	IBBI/IPA-003/ICAI-N-00261/2020-2021/13035	c_gurappa@rediffmail.com	"Manufacturing"	Hyderabad	South
428	Gopinath Surey	IBBI/IPA-002/IP-N01017/2020-2021/13332	gopinath_surey@yahoo.com	"Construction"	Hyderabad	South
429	MEDI YADIAIAH	IBBI/IPA-002/IP-N01039/2020-2021/13334	yadmedi@gmail.com	"Others (Infrastructure, Chemicals & Manufacturing)"	Hyderabad	South
430	NAGARAJA CHARY PEDDAPATA	IBBI/IPA-001/IP-P-02184/2020-2021/13363	pbabugu@gmail.com	"Others (To provide nurses, trained attendants, physiotherapy, lab diagnostics & pharmacy delivery for diagnostics & pharmacy delivery for home and tie up with corporate companies physiotherapy corporate training to address general physio therapy issues that employees face and etc.)"	Hyderabad	South
431	Rajesh Jasti	IBBI/IPA-001/IP-P-02317/2020-2021/13469	Jastirajeshca@gmail.com	"Transport"	Hyderabad	South
432	THEEGALA VENKATESWAR RAO	IBBI/IPA-001/IP-P-02268/2020-2021/13484	teevpee@gmail.com	"Manufacturing"	Hyderabad	South

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433	A GOPALA KRISHNA	IBBI/IPA-001/IP-P-02252/2021-2022/13555	a_gopalakrishna@yahoo.com	NIL	Hyderabad	South
434	GORANTLA MADHAIAH	IBBI/IPA-003/ICAI-N-00357/2021-2022/13762	madhav_ewa@yahoo.co.in	"Construction, Manufacturing, Others (Software)"	Hyderabad	South
435	BOGA RAM NARAYANA	IBBI/IPA-003/IPAICAIN401/2022-2023/14095	ramnboga@gmail.com	"Others (Pharma)"	Hyderabad	South
436	Lakshmi Narasimha Rao Pallapotu	IBBI/IPA-001/IP-P-02804/2023-2024/14319	plnrao201624@gmail.com	"Others (Banking and Finance)"	Hyderabad	South
437	BUDDHA MALLESWARA RAO VARADA	IBBI/IPA-001/IP-P-02934/2025-2026/14510	cabuddhavarada@gmail.com	NIL	Hyderabad	South
438	KOPURI BARNARD KUMAR	IBBI/IPA-002/IP-N01314/2025-2026/14511	KOPURIBARNARDKUMAR@GMAIL.COM	NIL	Hyderabad	South
439	PRADEEP MASHETTY	IBBI/IPA-001/IP-P-03003/2025-2026/14607	mpfcain@outlook.com	NIL	Hyderabad	South
440	Chakrala Sannidhi	IBBI/IPA-002/IP-N01342/2025-2026/14619	scip2526@gmail.com	NIL	Hyderabad	South

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441	Mrs. Jayashree S Iyer	IBBI/IPA-002/IP-N00741/2018-2019/12211	jayashree2505@gmail.com	"Electricity, Construction, Manufacturing, Others (DAIRY PROCESSING UNIT)"	Chennai	South
442	Mr. S.R. Shriram Shekher	IBBI/IPA-003/IP-N000144/2017-2018/11598	shekhershriraam@gmail.com	"Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (leather)"	Chennai	South
443	K.J.VINOD	IBBI/IPA-003/ICAI-N-00291/2020-2021/13451	kjvinod05@rediffmail.com	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Textiles, Chemicals, Marine Foods, Metal Alloys)"	Chennai	South
444	Mrs. Geetha Sridhar	IBBI/IPA-002/IP-N00854/2019-2020/12733	gs.gsconsultants@gmail.com	"Construction, Real Estate, Others (LED Manufacturing, stevedoring, marine logistics)"	Chennai	South
445	Mr. Mahalingam Suresh Kumar	IBBI/IPA-001/IP-P00110/2017-18/10217	msureshkumar@icai.org	"Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Textile, telecommunications, healthcare)"	Chennai	South
446	Ms. Santhanam Rajashree	IBBI/IPA-002/IP-N00330/2017-2018/10935	rajashrees66@gmail.com	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Logistics, Cold Storage)"	Chennai	South
447	SUDHIR GS	IBBI/IPA-001/IP-P-02744/2022-2023/14183	sudhircaip@gmail.com	"Wholesale and Retail Trade, Real Estate, Transport, Others (Leather, water treatment, textile)"	Chennai	South
448	P Balasubramanian	IBBI/IPA-001/IP-P-02867/2024-2025/14404	karurbalaw@gmail.com	"Manufacturing, Others (Hospital, Dealership, Leasing & Hire Purchase)"	Chennai	South
449	Mr. Rajendran Shanmugam	IBBI/IPA-002/IP-N00098/2017-18/10241	cs.srajendran.associates@gmail.com	"Hotels, Wholesale and Retail Trade, Construction, Manufacturing, Others (Healthcare, Distillery, Food Processing & Toll Roads)"	Chennai	South

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450	Mr. G. Gunasekaran	IBBI/IPA-001/IP-P00681/2017-2018/11178	cagunasekar@yahoo.com	"Manufacturing, Others (Food Processing, Textile and Steel)"	Chennai	South
451	Mr. Chandrasekhar Sagutoor	IBBI/IPA-001/IP-P00960/2017-2018/11581	sagutoor@gmail.com	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing"	Chennai	South
452	N. VEERAPANDIAN	IBBI/IPA-001/IP-P-02148/2020-2021/13301	veerapandian.cbi@gmail.com	"Construction, Others (Coal bulk handling Port terminals - Major Port sector.)"	Chennai	South
453	Mrs. Ramela Rangasamy	IBBI/IPA-002/IP-N00506/2017-2018/11700	rum_jai@yahoo.com	"Manufacturing, Others (Biotechnology)"	Chennai	South
454	Mr. Duraisamy V	IBBI/IPA-002/IP-N00609/2018-19/11862	karurdurai.samy@gmail.com	"Electricity, Wholesale and Retail Trade, Construction, Manufacturing"	Chennai	South
455	Mr. Prabhu S	IBBI/IPA-001/IP-P01275/2018-2019/11948	carprabhu@gmail.com	"Electricity, Wholesale and Retail Trade, Manufacturing, Transport, Others (Textile, telecommunications)"	Chennai	South
456	Mrs. Balasubramanian Mekala	IBBI/IPA-002/IP-N00675/2018-2019/12416	mekalasivamohan@gmail.com	"Hotels, Real Estate, Others "	Chennai	South
457	Sowmya Parasuraman	IBBI/IPA-002/IP-N01299/2024-2025/14476	psowmya29@yahoo.co.in	"Others (Engineering and Procurement, mining)"	Chennai	South
458	Mr. Ramakrishnan Sadasivan	IBBI/IPA-001/IP-P00108/2017-18/10215	sadasivanr@gmail.com	"Electricity, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Renewable energy)"	Chennai	South
459	Mr. Ananthachari Mahesh	IBBI/IPA-001/IP-P01723/2019-2020/12673	maheshananth@yahoo.com	"Manufacturing"	Chennai	South
460	kabiladoss R	IBBI/IPA-001/IP-P-02412/2021-2022/13662	kabiladoss.r@gmail.com	"Electricity, Wholesale and Retail Trade, Others (Employed in the construction and manufacturing Industries for more than more than 15 years at senior level)"	Chennai	South

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461	Mr. Krishnasamy Vasudevan	IBBI/IPA-001/IP-P00155/2017-2018/10324	cvasu1967@gmail.com	"Construction, Real Estate, Manufacturing, Others (Mining)"	Chennai	South
462	Mr. R. Raghavendran	IBBI/IPA-001/IP-P00211/2017-2018/10411	ragavca@gmail.com	"Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Sugar Industry)"	Chennai	South
463	Ms. R. Lalitha	IBBI/IPA-001/IP-P00779/2017-2018/11352	lalitharca@gmail.com	"Electricity, Manufacturing, Others (Security service)"	Chennai	South
464	Mr. Ramachandran Subramanian	IBBI/IPA-001/IP-P01440/2018-2019/12136	subraman267@yahoo.com	"Others (EPC, leather, timber, hosiery garments)"	Chennai	South
465	Amier Hamsa Ali Abbas Rawther	IBBI/IPA-001/IP-P01727/2019-2020/12620	amierhamsa@gmail.com	"Electricity, Hotels, Manufacturing, Transport, Others (Resort, Leather Shoe Manufacturing, EPC etc.)"	Chennai	South
466	TIRUMAVALAVAN C K	IBBI/IPA-001/IP-P-02067/2020-2021/13400	rvacas48@gmail.com	"Wholesale and Retail Trade"	Chennai	South
467	Sandeep Kothari	IBBI/IPA-001/IP-P-02301/2020-2021/13494	ipsandeepkothari@gmail.com	"Manufacturing, Others (INFORMATION TECHNOLOGY, AUTOMOBILE INDUSTRY, REAL ESTATE)"	Chennai	South
468	Mr. Sugumaran R.	IBBI/IPA-001/IP-P00677/2017-2018/11147	rsmaran@yahoo.co.in	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Packaging)"	Chennai	South
469	Mr. N. Kumar	IBBI/IPA-001/IP-P00724/2017-2018/11254	naraykumar71@rediffmail.com	"Real Estate"	Chennai	South
470	Mr. Nagalingam Muthiah	IBBI/IPA-001/IP-P00774/2017-2018/11347	mnaga2050@gmail.com	"Hotels, Manufacturing"	Chennai	South
471	Mr. Ramji M.	IBBI/IPA-001/IP-P-01507/2018-2019/12258	yahooramji@gmail.com	"Electricity, Hotels, Construction, Real Estate, Manufacturing, Others (textiles,software)"	Chennai	South

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472	R. Sankaran	IBBI/IPA-001/IP-P01692/2019-2020/12608	sanumlegal@gmail.com	"Electricity, Real Estate, Manufacturing, Others (Other Business activities)"	Chennai	South
473	PITCHAI	IBBI/IPA-001/IP-P-02527/2021-2022/14040	pitchai.a1958@gmail.com	"Others (Processing of Fish products)"	Chennai	South
474	Ms. Satyadevi A	IBBI/IPA-002/IP-N00071/2017-18/10205	satyadevifcs@gmail.com	"Manufacturing, Transport, Others (Paper Industry, Infrastructure , Fabrication, Information Technology, H0me appliances)"	Chennai	South
475	Mr. Tharuvai Ramachandran Ravichandran	IBBI/IPA-002/IP-N00241/2017-18/10692	trravichandran@yahoo.com	"Hotels, Construction, Manufacturing, Others (mining, windmill)"	Chennai	South
476	Mr. Radhakrishnan Dharmarajan	IBBI/IPA-001/IP-P00508/2017-2018/10909	dharmar@rdhandco.com	"Others (logistics coal supplier and solar power)"	Chennai	South
477	Mr. Sanjeevi C	IBBI/IPA-003/IP-N000108/2017-2018/11215	sanjeevicra@yahoo.co.in	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing"	Chennai	South
478	Ms. Santhanalakshmi	IBBI/IPA-002/IP-N00831/2019-2020/12661	irp.santhanalakshmi@gmail.com	"Construction, Real Estate, Manufacturing, Transport"	Chennai	South
479	GOVINDARAJAN M	IBBI/IPA-003/00293/2020-2021/13290	govind.ayyan@gmail.com	"Others (PERSONAL GUARANTOR CASES)"	Chennai	South
480	VENKATESH NATARAJAN	IBBI/IPA-001/IP-P-02315/2021-2022/13572	venkatesh@vsandassociates.in	"Construction, Manufacturing, Others (Financial service and textile manufacturing)"	Chennai	South
481	RADHAKRISHNAN GOPAL	IBBI/IPA-001/IP-P-02650/2022-2023/14070	gopal.radhakrishnan@yahoo.com	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport"	Chennai	South
482	Mr. Madurai Sundaram Sankar	IBBI/IPA-001/IP-P00770/2017-2018/11315	m.s.sankar@outlook.com	"Hotels, Wholesale and Retail Trade, Construction, Manufacturing, Transport"	Chennai	South
483	Mrs. S. Thamilvani	IBBI/IPA-001/IP-P00827/2017-2018/11412	vanithamizh@yahoo.co.in	"Wholesale and Retail Trade, Manufacturing, Others (Textile)"	Chennai	South
484	Ms. Uthukuli Venkata Rao Sujatha	IBBI/IPA-001/IP-P01078/2017-18/11791	suja2122@gmail.com	"Others (Bulk Messaging services(CIRP) & Agriculture Related Products (Voluntary Liquidation))"	Chennai	South
485	Mr. Ayyamplalayam Venkatesan Arun	IBBI/IPA-001/IP-P01079/2017-18/11792	avarun77@gmail.com	"Others (Infrastructure investment Company, Public retail trading, Granites trading, Motors & compressors)"	Chennai	South

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486	Mr. Mahesh Lakshmanadass	IBBI/IPA-001/IP-P01734/2019-2020/12654	maheshgup@gmail.com	"Manufacturing, Transport, Others (Textiles)"	Chennai	South
487	Mr. Thilagar Murugesan	IBBI/IPA-001/IP-P01659/2019-2020/12715	mthilagar@tacas.org	"Manufacturing"	Chennai	South
488	Chandrasekar Lakshmishanker	IBBI/IPA-001/IP-P-01782/2019-2020/12968	chan58@gmail.com	"Wholesale and Retail Trade, Others (Nidhi /Financial Services, Steel Trading Sector)"	Chennai	South
489	Sridevi Sundari G	IBBI/IPA-002/IP-N00921/2019-2020/12983	sridevisundariip@gmail.com	"Manufacturing"	Chennai	South
490	Arpit Kothari	IBBI/IPA-001/IP-P-02140/2020-2021/13287	AK@NIRMALANDARPIT.COM	"Manufacturing"	Chennai	South
491	Ganesan V	IBBI/IPA-003/N-00330/2021-2022/13537	ganesanvenkataramaniyer@gmail.com	"Electricity, Wholesale and Retail Trade, Manufacturing"	Chennai	South
492	V MURALI	IBBI/IPA-001/IP-P-02403/2021-2022/13658	ca.venumurali@gmail.com	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing"	Chennai	South
493	S. Vaidyanathan	IBBI/IPA-001/IP-P-02546/2021-2022/14023	svaidhi1961@gmail.com	"Construction"	Chennai	South
494	SATHYA. V	IBBI/IPA-001/IP-P-02609/2021-2022/14028	vsathyacacs@gmail.com	"Others (Investment and Finance)"	Chennai	South
495	SRIDHAR S R	IBBI/IPA-001/IP-P-02927/2024-2025/14488	rajansridharca@gmail.com	"Real Estate"	Chennai	South
496	Thirumal N	IBBI/IPA-001/IP-P-02938/2025-2026/14520	tassk.itr@gmail.com	"Manufacturing"	Chennai	South
497	Mr. S.Kamaraj	IBBI/IPA-001/IP-P00116/2017-18/10251	rsadasivanandco@yahoo.com	"Wholesale and Retail Trade"	Chennai	South
498	Mr. B Sathrukkanan	IBBI/IPA-001/IP-P00301/2017-18/10545	prathyumnan2002@yahoo.com	"Wholesale and Retail Trade, Manufacturing"	Chennai	South

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499	Mr. Velli Paramasivam	IBBI/IPA-002/IP-N00311/2017-2018/10940	velliparamasivam@rediffmail.com	"Electricity, Real Estate, Manufacturing"	Chennai	South
500	Mr. Ramachandran Balachandran	IBBI/IPA-001/IP-P00907/2017-2018/11507	rbalaca@gmail.com	"Manufacturing, Transport, Others (Software)"	Chennai	South
501	Mr. Gopal Krishna Raju	IBBI/IPA-001/IP-P00908/2017-2018/11508	gopalkrishnarajuca@gmail.com	"Hotels, Construction, Real Estate"	Chennai	South
502	Mr. Ashok Velamur Seshadri	IBBI/IPA-001/IP-P00937/2017-2018/11541	ashokseshadrig@gmail.com	"Wholesale and Retail Trade, Manufacturing, Others (education, distribution and service of trucks)"	Chennai	South
503	Mr. S Amarendran	IBBI/IPA-002/IP-N00634/2018-2019/11962	sivakumar.amarendran@gmail.com	"Wholesale and Retail Trade, Real Estate, Manufacturing"	Chennai	South
504	Mr. Thayalan V	IBBI/IPA-003/IP-N000179/2018-2019/12138	vtthayalanacs@yahoo.co.in	"Others (not handled assignment)"	Chennai	South
505	Mr. Ramaswamy M.	IBBI/IPA-001/IP-P-01432/2018-2019/12238	ramsattirupur@gmail.com	"Manufacturing"	Chennai	South
506	J John Ohilvi	IBBI/IPA-002/IP-N00902/2019-2020/12921	johnohilvi@yahoo.co.in	"Construction, Manufacturing, Others (Textiles, Monofilment, Glass and Fibre Glass Products, Engineering)"	Chennai	South
507	YASHVANT	IBBI/IPA-001/IP-P-02290/2021-2022/13730	YASH@PSDY.IN	NIL	Chennai	South
508	T RANGANATHAN	IBBI/IPA-003/ICAI-N-00364/2021-2022/13807	balrang2000@yahoo.co.in	"Wholesale and Retail Trade, Manufacturing"	Chennai	South
509	sekar kv	IBBI/IPA-002/IP-N01231/2022-2023/14187	sekaarsv@gmail.com	"Wholesale and Retail Trade, Manufacturing, Others (Textiles)"	Chennai	South
510	M MANOHAR	IBBI/IPA-001/IP-P-02402/2022-2023/14268	camanoharm@gmail.com	NIL	Chennai	South
511	BASKARAN K	IBBI/IPA-001/IP-P-02838/2023-2024/14354	baskaran.karuppuswamy@gmail.com	"Wholesale and Retail Trade"	Chennai	South
512	VENKATESH RAO HANUMANTHA RAO	IBBI/IPA-001/IP-P-02822/2024-2025/14395	raotax100@gmail.com	NIL	Chennai	South

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513	Rosita Fernando	IBBI/IPA-003/ICAI-N-00452/2024-2025/14405	rositafernando@yahoo.com	"Others (information technology)"	Chennai	South
514	E DEEPAN CHAKRAVARTHY	IBBI/IPA-001/IP-P-02892/2024-2025/14429	deepanica@gmail.com	NIL	Chennai	South
515	RENGAPONMANIVANNAN SRINIVASAN	IBBI/IPA-003/IPA-ICAI-N-00454/2024-2025/14477	manivannaniyengar1963@gmail.com	NIL	Chennai	South
516	Arulselvam Ramasamy	IBBI/IPA-001/IP-P-02952/2025-2026/14546	arulselvam@tacas.org	NIL	Chennai	South
517	A K Raja	IBBI/IPA-002/IP-N01335/2025-2026/14559	akarhick.raja23@gmail.com	NIL	Chennai	South
518	Sidharth S	IBBI/IPA-001/IP-P-02978/2025-2026/14603	sidharthshanmugam@gmail.com	NIL	Chennai	South
519	Venkateshwara Perumal	IBBI/IPA-002/IP-N01348/2025-2026/14618	venkat.pmvr@gmail.com	NIL	Chennai	South
520	Mr. Jasin Jose	IBBI/IPA-001/IP-P00695/2017-2018/11225	jasinjoseponmattam@gmail.com	"Construction, Real Estate, Manufacturing, Others (STUDIO EQUIPMENTS)"	Kochi	South
521	Rajmohan R	IBBI/IPA-001/IP-P-02331/2020-2021/13517	rajmohanip@gmail.com	"Hotels, Manufacturing, Others (Hospitality, Human resources and wellness treatment)"	Kochi	South
522	RAMACHANDRAN THEKKUMKAT MADATHIL	IBBI/IPA-002/IP-N01071/2021-2022/13715	iamramantm@gmail.com	"Others (food and beverages)"	Kochi	South
523	Mr. George Varkey	IBBI/IPA-001/IP-P00433/2017-18/10756	geovaktm@gmail.com	"Manufacturing, Others (Bio Technology, Manufacture Of Basic Precious Metals And By Products, Manufacture of grain mill products)"	Kochi	South
524	Mr. Kizhakkakara Kuriakose Jose	IBBI/IPA-001/IP-P00445/2017-18/10788	kkjoseca@gmail.com	"Construction, Real Estate, Manufacturing, Transport"	Kochi	South
525	Mr. Padmakumar.K.C.	IBBI/IPA-001/IP-P01021/2017-2018/11671	padmakumarkc@gmail.com	"Hotels, Wholesale and Retail Trade, Construction, Real Estate, Others (Printing)"	Kochi	South

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526	JOSSY STEEPHEN KATTUR	IBBI/IPA-002/IP-N01056/2021-2022/13627	jossysk@gmail.com	"Wholesale and Retail Trade, Real Estate, Others (Services sector)"	Kochi	South
527	Sreenivasan P R	IBBI/IPA-001/IP-P-02174/2021-2022/13722	sreenivasan.p.r@icai.org	"Real Estate, Others (Information Technology Services)"	Kochi	South
528	Mujahid Y	IBBI/IPA-001/IP-P-02737/2022-2023/14215	mujahidyosuf@outlook.com	"Hotels"	Kochi	South
529	NAJEEB T P	IBBI/IPA-002/IP-N01014/2020-2021/13316	najetpip@gmail.com	"Wholesale and Retail Trade"	Kochi	South
530	Lukose Joseph	IBBI/IPA-001/IP-P-02224/2021-2022/13591	lukoseja@yahoo.co.in	"Hotels, Real Estate"	Kochi	South
531	Mr. Balakrishnan Baburajan	IBBI/IPA-002/IP-N00544/2017-2018/11691	baburajanfcs@gmail.com	"Wholesale and Retail Trade, Manufacturing"	Kochi	South
532	Mr. Shawn Jeff Christopher	IBBI/IPA-001/IP-P01617/2019-2020/12711	cashawnjvr@gmail.com	"Others (Information Technology)"	Kochi	South
533	CJ Davis	IBBI/IPA-003/ICAI-N-00343/2021-2022/13660	davistheip@gmail.com	"Wholesale and Retail Trade"	Kochi	South
534	Reghunadhan K T	IBBI/IPA-003/IPA-ICAI-N-00481/2025-2026/14565	reghunadhan.kt@gmail.com	NIL	Kochi	South
535	Rajnandan Kumar	IBBI/IPA-001/IP-P-02721/2022-2023/14161	rnk_sa2004@yahoo.co.in	"Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (toll, infrastructure, Wind mills etc)"	Kolkata	East
536	Mr. Sanjai Kumar Gupta	IBBI/IPA-001/IP-P00592/2017-2018/11045	casanjaigupta@gmail.com	"Construction, Real Estate, Transport, Others (infra)"	Kolkata	East
537	Mr. Hansraj Jaria	IBBI/IPA-002/IP-N00835/2019-2020/12663	hansrajaria@gmail.com	"Wholesale and Retail Trade, Manufacturing, Others (Tea Garden, Cold Storage, Steel, Mining, Pharmaceuticals)"	Kolkata	East
538	Mr. Ashok Kumar Agarwal	IBBI/IPA-002/IP-N00626/2018-2019/11898	ashok.agarwal@singhiipsolutions.com	"Hotels, Others (IT Sectors, Consulting, Trading)"	Kolkata	East

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539	Mr. Pratim Bayal	IBBI/IPA-003/IP-N00213/2018-2019/12385	pratimbayal@gmail.com	"Hotels, Manufacturing, Others (Iron & Steel, Railway Components, Chemicals, Timbe, Textiles, Medicine, Poultry Farming, Gems & Jewellery, IT etc)"	Kolkata	East
540	Mr.Mahesh Chand Gupta	IBBI/IPA-001/IP-P01489/2018-2019/12304	mcgupta90@gmail.com	"Construction, Real Estate, Manufacturing"	Kolkata	East
541	NITIN DAGA	IBBI/IPA-001/IP-P-02213/2020-2021/13405	daga.nitin.cs@gmail.com	"Wholesale and Retail Trade, Manufacturing, Transport"	Kolkata	East
542	Brinda Bidasaria	IBBI/IPA-001/IP-P-02818/2023-2024/14329	cabrindadalmia@gmail.com	"Wholesale and Retail Trade, Manufacturing, Others (Hospitality, Finance, Jewellery, Steel and Marketing)"	Kolkata	East
543	Mr. Subodh Kumar Agrawal	IBBI/IPA-001/IP-P00087/2017-18/10183	subodhka@gmail.com	"Electricity, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Marine Foods, Power Cables,IMFL, Battery, Textiles)"	Kolkata	East
544	Mr. Sutanu Sinha	IBBI/IPA-003/IP-N00020/2017-2018/10167	sutanusinha@bdo.in	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Timber, Textile, Construction, Trading)"	Kolkata	East
545	Mr. Manish Jain	IBBI/IPA-001/IP-P00582/2017-2018/11023	ipcamanishjain@gmail.com	"Construction, Real Estate, Manufacturing, Others (Equipment Manufacturing Tea Industry Iron and Steel Real Estates Manufacturing and Trading MSME Hotels EPC and Contract Mining Food Processing Paper Industry Infrastructure Warehousing)"	Kolkata	East
546	Debdas Chakraborty	IBBI/IPA-001/IP-P01794/2019-2020/12758	ipdde2019@rediffmail.com	"Real Estate"	Kolkata	East
547	Mr. Swarup Ghosh	IBBI/IPA-003/IP-N00438-C01/2017-2018/11661	swarupghosh1@yahoo.co.in	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (FINTECH)"	Kolkata	East

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548	Ms. Mamta Binani	IBBI/IPA-002/IP-N00086/2017-18/10227	mamtabinani@gmail.com	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Iron & Steel Industry, Aluminium Industry, Garments, Computer, Technology, Liquor Manufacturing)"	Kolkata	East
549	Mr. Kannan Tiruvengadam	IBBI/IPA-001/IP-P00253/2017-18/10482	calkannan@gmail.com	"Electricity, Hotels, Wholesale and Retail Trade, Manufacturing"	Kolkata	East
550	Mr. Aditya Kumar Tibrewal	IBBI/IPA-001/IP-P00743/2017-2018/11249	adityatibre@gmail.com	"Real Estate, Manufacturing, Others (Trading, Services, Real Estates, Manufacturing, Transport,)"	Kolkata	East
551	Mr. Birendra Kumar Tripathi	IBBI/IPA-003/IP-N00229/2019-2020/12679	bkt9000@gmail.com	"Wholesale and Retail Trade, Manufacturing, Others (Steel, Leather, Cast Iron)"	Kolkata	East
552	Umesh kumar	IBBI/IPA-001/IP-P-01978/2020-2021/13152	umeshkr62@yahoo.com	"Construction, Real Estate, Manufacturing, Transport, Others (Construction, Real Estate, Manufacturing, Others (Casting of Metals , Tours and Travels , Manpower and Consultancy , Trading in Coal and Coke, IT and ISP))"	Kolkata	East
553	RACHANA AGARWAL	IBBI/IPA-001/IP-P-02442/2021-2022/13732	08RKASSOCIATES@GMAIL.COM	"Others (iron and steel)"	Kolkata	East
554	Pankaj Parakh	IBBI/IPA-001/IP-P-02701/2022-2023/14193	ca.pankajparakh@gmail.com	"Wholesale and Retail Trade, Manufacturing, Others (Broadband and Internet, Logistic and Warehousing,)"	Kolkata	East
555	Ranjana Gupta	IBBI/IPA-001/IP-P-02915/2024-2025/14494	rgupta8991@gmail.com	"Electricity, Wholesale and Retail Trade, Manufacturing, Others (toll, infrastructure)"	Kolkata	East
556	Mr. Raj Singhania	IBBI/IPA-001/IP-P00188/2017-18/10367	rajsinghania_ca@yahoo.co.in	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (CEMENT STEEL TELECOMMUNICATION JUTE SUGAR)"	Kolkata	East
557	Mr. Rakesh Kumar Agarwal	IBBI/IPA-001/IP-P00443/2017-18/10786	rakesh202@hotmail.com	"Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Metal - Iron & steel sector, Hospitality sector, Infrastructure sector, Technology sector, Garments sector, Paper sector, PU Leather industry, electronics industry & Agriculture sector)"	Kolkata	East
558	Mr. Sudipta Ghosh	IBBI/IPA-001/IP-P00484/2017-18/10872	sudipta_ghosh08@yahoo.com	"Others (Health Care, Trading of Shares & Securities, other business activities)"	Kolkata	East
559	Mr. Rajesh Kumar Agrawal	IBBI/IPA-001/IP-P01023/2017-2018/11722	rajesh521@yahoo.com	"Wholesale and Retail Trade, Manufacturing, Others (Training and Skill)"	Kolkata	East
560	Subrata Ghosh	IBBI/IPA-003/IPA-ICAI-373/2021-2022/13799	subhomic@gmail.com	"Wholesale and Retail Trade, Manufacturing, Others (Steel plant, Garment, Distributors network)"	Kolkata	East

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561	SWAPNIL JAIN	IBBI/IPA-001/IP-P-02498/2021-2022/13872	swapniljain88@gmail.com	"Electricity"	Kolkata	East
562	Ms. Rachna Jhunjhunwala	IBBI/IPA-001/IP-P00389/2017-18/10707	egress.rac@gmail.com	"Wholesale and Retail Trade, Construction, Manufacturing"	Kolkata	East
563	Sushanta Kumar Choudhury	IBBI/IPA-003/00292/2020-2021/13238	sk.choudhury123@gmail.com	"Others (Major Industries/Sector served are: Banking, EPC, Pharmaceutical, Steel, Tea, Textiles, Poultry, Manufacturing & Dealing of Coals and Metallurgical Coke etc. Industries/Sector currently been served are: Poultry, Coke, Waste and waste water treatment, Real estate activity, Windmill.)"	Kolkata	East
564	Abhit Kumar Singh	IBBI/IPA-001/IP-P-02380/2021-2022/13564	abhit1981@hotmail.com	"Electricity, Wholesale and Retail Trade, Manufacturing, Transport"	Kolkata	East
565	Madhumita Karar	IBBI/IPA-001/IP-P-02491/2021-2022/13821	madhumita@kgrs.in	"Construction, Manufacturing, Others ((MANUFACTURE OF TEXTILE, Plastics products, MANUFACTURE OF CHEMICALS AND CHEMICAL PRODUCTS, Cold Storage, Agrochemicals, Engineering, Procurement and Construction, Tea estate))"	Kolkata	East
566	Tripti Agarwal	IBBI/IPA-001/IP-P-02809/2023-2024/14316	ip.tripti@gmail.com	"Wholesale and Retail Trade, Others ((Integrated Engineering, Pulp and Paper manufacturing, Information Technology, Plywood and Veneer, Electrical equipments manufacturing, Steel pellets manufacturing, Aluminium and Aluminium extrusions, Edible oils manufacturing, Textile, iron and steel))"	Kolkata	East
567	Chandradeep Kumar	IBBI/IPA-002/IP-N01331/2025-2026/14570	ip.chandradeep2025@gmail.com	"Wholesale and Retail Trade, Others (Engineering Projects/ Consultancy)"	Kolkata	East
568	Mr. Bijay Murmura	IBBI/IPA-001/IP-N00007/2016-2017/10026	bijay_murmura@sumedhamanagement.com	"Wholesale and Retail Trade, Manufacturing, Others (INFORMATION TECHNOLOGY, INVESTMENT)"	Kolkata	East
569	Mr. Rajesh Lihala	IBBI/IPA-001/IP-P00525/2017-2018/10950	lihalaco@gmail.com	"Wholesale and Retail Trade, Construction, Manufacturing"	Kolkata	East
570	Mr. Tarun Kumar Ray	IBBI/IPA-001/IP-P-01411/2018-2019/12228	tarun.ray123@yahoo.com	"Wholesale and Retail Trade, Construction, Manufacturing, Others (Iron & Steel, Metal, Real Estate, Projects Consultancy, Gems & Jewellery, Food Processing, Rice Mill, Trading House, Export House, Education,)"	Kolkata	East

Insolvency and Bankruptcy Board of India

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S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Name of the Sector in which the IP has or is handling assignments	Bench	Zone
571	Rakesh Dugar	IBBI/IPA-001/IP-P01654/2019-2020/12892	card190376@gmail.com	"Real Estate, Manufacturing"	Kolkata	East
572	VAIBHAV KHANDELWAL	IBBI/IPA-001/IP-P-02157/2020-2021/13348	vaibhavkhandelwal@gmail.com	"Electricity, Construction, Real Estate, Manufacturing, Others (TYRE , CAR DEALERSHIP , TEA AND RICE MILL , PACKAGING , LOGISTIC, IRON AND STEEL)"	Kolkata	East
573	sriram mittal	IBBI/IPA-001/IP-P-02276/2021-2022/13677	sriramittal.cy@gmail.com	"Construction, Manufacturing"	Kolkata	East
574	PRATAP MUKHERJEE	IBBI/IPA-001/IP-P-02515/2021-2022/13851	pratapmukherjee62@gmail.com	"Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (MEDICAL)"	Kolkata	East
575	PATANJALI CHATTOPADHAYA	IBBI/IPA-003/00450/2023-2024/14359	chattopadhaya123@gmail.com	"Manufacturing"	Kolkata	East
576	Sangram Singh Baid	IBBI/IPA-001/IP-P-02923/2024-2025/14487	baidasangramsingh@gmail.com	"Manufacturing"	Kolkata	East
577	Mr. Chandra Kumar Jain	IBBI/IPA-001/IP-P00214/2017-2018/10414	ckcacs@yahoo.co.in	"Wholesale and Retail Trade, Construction, Manufacturing, Others (Others)"	Kolkata	East
578	Mr. Sandip Kumar Kejriwal	IBBI/IPA-002/IP-N00236/2017-18/10687	sandipkej2@gmail.com	"Manufacturing, Others (Automobile)"	Kolkata	East
579	Mr. Soumendra Podder	IBBI/IPA-001/IP-P00446/2017-18/10789	soumenpodder@hotmail.com	"Construction, Real Estate"	Kolkata	East
580	Mr. Santosh Choraria	IBBI/IPA-001/IP-P00549/2017-2018/10979	ca.schoraria@gmail.com	"Wholesale and Retail Trade, Construction, Others (Motor Vehicle)"	Kolkata	East

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581	Mr. Surendra Kumar Agarwal	IBBI/IPA-001/IP-P00825/2017-2018/11401	surendraca@gmail.com	"Wholesale and Retail Trade, Manufacturing, Others (Tea Plantation & trading, Electrical & Electronics Goods manufacturing and trading, Steel rod manufacturing & Buinding construction.)"	Kolkata	East
582	Mr. Avishek Gupta	IBBI/IPA-003/IP-N000135/2017-2018/11499	avishek@optimusresolution.net	"Others (Coal)"	Kolkata	East
583	Mr. Nitesh Kumar More	IBBI/IPA-001/IP-P01087/2017-18/11785	nmore2091@gmail.com	"Hotels, Wholesale and Retail Trade, Others (Education, Manufacturing)"	Kolkata	East
584	Mr. Vishal Shekhar	IBBI/IPA-002/IP-N00593/2018-19/11891	vs.vishalshekhar@gmail.com	"Wholesale and Retail Trade, Others ((Tours & Travels, Textiles etc))"	Kolkata	East
585	Rachna Anchalia	IBBI/IPA-001/IP-P01572/2019-2020/12602	ca.rachna1978@gmail.com	"Real Estate, Manufacturing, Others (Personal Guarantor)"	Kolkata	East
586	Sanjay Kumar Poddar	IBBI/IPA-001/IP-P01802/2019-2020/12759	Poddar.sanjay@gmail.com	"Real Estate, Manufacturing, Transport, Others (Metal Extrusion, Fabrication, Food Processing, Mega Food Park)"	Kolkata	East
587	Umesh Poddar	IBBI/IPA-001/IP-P01912/2019-2020/12962	capoddarumesh@gmail.com	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing"	Kolkata	East
588	Rashmi Chhawchharia	IBBI/IPA-001/IP-P-02016/2020-2021/13148	rashmi.chhawchharia@gmail.com	"Hotels, Wholesale and Retail Trade, Others (Pharma, Plastic)"	Kolkata	East
589	NIRMAL KUMAR AGARWAL	IBBI/IPA-001/IP-P-02112/2020-2021/13380	nirmalagarwal123@rediffmail.com	"Others (Stock & Securities)"	Kolkata	East

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590	SANJAY MEHTA	IBBI/IPA-001/IP-P-02421/2021-2022/13647	mehtha_sanjay2001@yahoo.co.in	"Others (Iron and steel, Metal)"	Kolkata	East
591	ANAL BASU	IBBI/IPA-001/IP-P-02436/2021-2022/13742	basu_anal@rediffmail.com	"Hotels, Wholesale and Retail Trade, Construction, Manufacturing, Transport, Others (Tea Estate, Dealership of Motor Car, Refinery of Oil etc)"	Kolkata	East
592	MANISH AGARWAL	IBBI/IPA-001/IP-P-02723/2022-2023/14176	camanishagarwal1508@gmail.com	"Electricity, Wholesale and Retail Trade, Manufacturing, Transport, Others (toll, infrastructure)"	Kolkata	East
593	Pratul Kumar Singh	IBBI/IPA-003/435/2023-2024/14284	ip.pratul@gmail.com	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Medicine, Sugar, Agro, Steel, Real Estate, Garments etc.)"	Kolkata	East
594	Sumit Sharma	IBBI/IPA-001/IP-P-02945/2025-2026/14529	soomukh@yahoo.in	"Manufacturing"	Kolkata	East
595	Mr. Vasudeo Agarwal	IBBI/IPA-001/IP-P00186/2017-18/10365	vdainfo@gmail.com	"Construction, Others (EPC, Construction & Tea)"	Kolkata	East
596	Mr. Sanjeev Jhunjhunwala	IBBI/IPA-001/IP-P00325/2017-18/10595	sanjeevjhunjhunwala@gmail.com	"Electricity, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Agro-business, EPC, Textile - Impex, Manufacture Agro-Commodity,)"	Kolkata	East
597	Mr. Niraj Kumar Agrawal	IBBI/IPA-001/IP-P00949/2017-2018/11569	nka_sa@hotmail.com	"Manufacturing"	Kolkata	East
598	Mr. Pankaj Kumar Kedia	IBBI/IPA-001/IP-P01037/2017-2018/11710	pkkedia2@rediffmail.com	"Wholesale and Retail Trade, Manufacturing, Others (iron and steel,)"	Kolkata	East

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599	Ms. Uma Kothari	IBBI/IPA-001/IP-P01041/2017-2018/11714	caumakothari@gmail.com	"Others (Mineral Processing and Supply of Silica Sand)"	Kolkata	East
600	Mr. Ashish Giria	IBBI/IPA-001/IP-P01193/2018-2019/11918	ashishgiria@gmail.com	"Electricity, Wholesale and Retail Trade, Manufacturing, Others (Power and Telecom Cable, Animal & Poultry Feed, Hatcheries, Solar Power Industry, Port Management and Logistics, Telecom Tower and Logistics, Agriculture produce and Edible Oil Extraction and marketing, Flour Mill, Mega Food Park, Food Processing)"	Kolkata	East
601	Mr. Sachin Gopal Jathar	IBBI/IPA-002/IP-N00640/2018-2019/11968	sgjathar.ip@gmail.com	"Manufacturing, Others (Information Technology)"	Kolkata	East
602	Mrs. Anuradha Agarwal	IBBI/IPA-001/IP-P01370/2018-2019/12388	anugarwal2008@gmail.com	"Manufacturing, Others (shipping, e services and mining)"	Kolkata	East
603	Mr. Pankaj Kumar Tibrewal	IBBI/IPA-001/IP-P01577/2018-2019/12410	tibrewalpankaj@yahoo.com	"Real Estate"	Kolkata	East
604	Abhisekh Khemka	IBBI/IPA-001/IP-P-02038/2020-2021/13151	khemka.abhisekh@gmail.com	"Real Estate, Manufacturing, Others (Iron & Steel (Trading))"	Kolkata	East
605	UTTAM KUMAR AGARWAL	IBBI/IPA-001/IP-P-02075/2020-2021/13226	uttamagarwal_ca@yahoo.co.in	"Others (TRADING)"	Kolkata	East
606	Ajay Kumar Agrawal	IBBI/IPA-001/IP-P-02339/2021-2022/13540	akassociates1988@gmail.com	"Wholesale and Retail Trade"	Kolkata	East
607	PRABHAT KUMAR	IBBI/IPA-001/IP-P-02422/2021-2022/13726	paipentity@gmail.com	"Construction, Manufacturing"	Kolkata	East
608	PRIYANKA AJITSARIA	IBBI/IPA-001/IP-P-02360/2021-2022/13858	ppandco@gmail.com	"Construction, Manufacturing"	Kolkata	East
609	Anubrata Gangoly	IBBI/IPA-001/IP-P-02662/2022-2023/14072	ca.a.gangoly@gmail.com	"Wholesale and Retail Trade, Construction, Others (Mining)"	Kolkata	East
610	Sunil Choraria	IBBI/IPA-002/IP-N01209/2022-2023/14078	chorariamba@rediffmail.com	"Construction, Real Estate"	Kolkata	East

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611	Goutam Mukherjee	IBBI/IPA-001/IP-P-02696/2022-2023/14170	gm.resolution@yahoo.com	"Wholesale and Retail Trade, Construction, Manufacturing"	Kolkata	East
612	UDIT AGARWAL	IBBI/IPA-001/IP-P-02799/2023-2024/14290	uditagarwal15@gmail.com	"Others (Poultry Farms, bamboo Processing Plant, Trading)"	Kolkata	East
613	NEHA AGARWAL	IBBI/IPA-001/IP-P-02873/2023-2024/14387	nehabagarwalandco@gmail.com	"Others (Tea Broker)"	Kolkata	East
614	SANDIP SINGH	IBBI/IPA-001/IP-P-02870/2024-2025/14402	ip.sandipsingh@gmail.com	"Real Estate"	Kolkata	East
615	Sangeeta Poddar	IBBI/IPA-001/IP-P-02941/2025-2026/14512	casangeetapoddar@gmail.com	"Electricity, Hotels, Others (ferro alloys , Tea garden)"	Kolkata	East
616	MANISH RAJ DHANDHARIA	IBBI/IPA-001/IP-P-02944/2025-2026/14531	camanishrajdhandharia@gmail.com	"Others (i. Information Technology (IT) Solutions and services ii. Media Industry, iii. Transport, Storage and communications v. Civil engineering services and logistics services (Railway logistics) vi. Manufacturing of rubber sheets and alike product vii. Manufacture of crumb rubber viii. Consumer Discretionary industry; ix. Manufacture of gelatine and its derivatives, resinoids, glues and allopathic pharmaceutical preparations x. Civil construction/piling services xi. Engaged in Pipe work engineering xii. Manufacture of machinery and equipment N.E.C xiii. Manufacturing, exporting and importing, trading of Chemicals and Chemicals Products related to Health Care Products)"	Kolkata	East
617	SEKHAR SENGUPTA	IBBI/IPA-003/IPA-ICAI-N-00464/2025-2026/14538	ipsekharoct24@gmail.com	"Wholesale and Retail Trade, Manufacturing, Others (Hospitality, Engineering & Construction, Property Renting)"	Kolkata	East
618	RAHUL KUMAR SONI	IBBI/IPA-002/IP-N01329/2025-2026/14543	iprahulsoni@gmail.com	"Wholesale and Retail Trade, Manufacturing, Others (TEA ESTATE, EXPORT IMPORT,)"	Kolkata	East
619	Pradeep Singh	IBBI/IPA-001/IP-P-02962/2025-2026/14563	spradeep51665@gmail.com	"Manufacturing, Others (hospital)"	Kolkata	East
620	Niraj Kumar	IBBI/IPA-002/IP-N01343/2025-2026/14620	csipnirajkumar@gmail.com	"Real Estate, Others (Real Estate, Health, Agriculture support and Food Processing)"	Kolkata	East
621	Ms. Savita Agarwal	IBBI/IPA-001/IP-P00101/2017-18/10201	savita@rkothari.in	"Manufacturing, Others (other)"	Kolkata	East

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622	Mr. Rasik Singhania	IBBI/IPA-001/IP-P00390/2017-18/10708	rasik.singhania@gmail.com	"Others (CONCRETE MIX PLANT)"	Kolkata	East
623	Mr. Neeraj Kejriwal	IBBI/IPA-001/IP-P00392/2017-18/10710	nkejriwal.ip@gmail.com	"Others (COLD STORAGE and PACKAGING MATERIAL)"	Kolkata	East
624	Mr. Rajesh keshri	IBBI/IPA-001/IP-P00490/2017-18/10878	keshri.co@gmail.com	"Wholesale and Retail Trade, Manufacturing, Others (Media)"	Kolkata	East
625	Mr. Rajiv Kumar Agarwal	IBBI/IPA-001/IP-P00552/2017-2018/10982	rajiv@kvrassociates.in	"Wholesale and Retail Trade, Manufacturing, Others (Export, Tea Processing)"	Kolkata	East
626	Mr. Ajay Kumar	IBBI/IPA-002/IP-N00354/2017-2018/11004	akumarassociate@yahoo.co.in	"Wholesale and Retail Trade, Manufacturing, Others (Mining, NBFC, Infrastructure, Engineering)"	Kolkata	East
627	Mrs. Vinita Agrawal	IBBI/IPA-001/IP-P00914/2017-2018/11520	sushil.vinita@gmail.com	"Manufacturing"	Kolkata	East
628	Mr. Sushil Agrawal	IBBI/IPA-001/IP-P00965/2017-2018/11586	sushil.vinita@rediffmail.com	None	Kolkata	East
629	Mr. Sabir Kanti Mazumder	IBBI/IPA-001/IP-P01161/2018-2019/11903	sabirk01@gmail.com	None	Kolkata	East
630	Mr. Lalit Kumar Singhal	IBBI/IPA-001/IP-P01306/2018-2019/12171	ip.lalitsinghal@gmail.com	"Hotels, Wholesale and Retail Trade, Construction"	Kolkata	East
631	Vishnu Kumar Tulsyan	IBBI/IPA-001/IP-P01428/2019-2020/12525	tulsyanvk@gmail.com	"Others (FMCG)"	Kolkata	East
632	Siddhartha Mukhopadhyay	IBBI/IPA-003/IP-N00222/2019-2020/12638	saptarshi2307@gmail.com	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Farming ,Agriculture,Metal)"	Kolkata	East
633	Sanjeev Kumar Goyal	IBBI/IPA-001/IP-IP-02169/2020-2021/13399	sj_goyal@yahoo.co.in	"Others (Healthcare)"	Kolkata	East

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634	DR Nand Kishore Singh	IBBI/IPA-001/IP-P-02248/2021-2022/13600	drmandk.cbi10@gmail.com	"Others (Tea Estate, Industry, Electricity, Iron and Steel)"	Kolkata	East
635	ANIL KUMAR MURARKA	IBBI/IPA-002/IP-N01081/2021-2022/13630	anilmurarka@gmail.com	"Wholesale and Retail Trade"	Kolkata	East
636	HARI RAM AGARWAL	IBBI/IPA-001/IP-P-02420/2021-2022/13907	gk.sons@hotmail.com	"Wholesale and Retail Trade"	Kolkata	East
637	KAMAL TAYAL	IBBI/IPA-003/IP-N00413-C01/2021-2022/13966	cakamaltayal@gmail.com	"Construction, Others (Pharmaceuticals)"	Kolkata	East
638	BALAJEE SUMANT CHEMOTE	IBBI/IPA-002/IP-N01297/2024-2025/14464	ipbalajee2024@gmail.com	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Network and Media, Agriculture and Automobiles)"	Kolkata	East
639	Manohar Mishra	IBBI/IPA-002/IP-N01346/2025-2026/14622	csipmanoharmishra@gmail.com	None	Kolkata	East
640	Mr. Immaneni Eswara Rao	IBBI/IPA-001/IP-P01224/2018-2019/11943	ip.caier@gmail.com	"Construction, Real Estate, Manufacturing, Transport, Others (Food Processing, Manufacture of Machine Tools and Bus Body Building, Manufacture of Tiles, Manufacture of Sugar and Chemicals, Manufacture of Textiles, Services of Digital Communications and Systems, Student Facilities Management services, Beer Brewing Industry, Trading of food products and supply of logistic services for food products.)"	Amravati	East
641	SRINIVAS GUDLA RAO	IBBI/IPA-001/IP-P-02093/2020-2021/13333	gudlasrinivasrao@gmail.com	"Electricity, Construction, Manufacturing"	Amravati	East

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642	GOLLA RAMAKANTHA RAO	IBBI/IPA-003/ICAI-N-0310/2020-2021/13364	gollarama@yahoo.com	"Construction, Real Estate, Others (Agri Services)"	Amravati	East
643	P V B Sudhakararao	IBBI/IPA-002/IP-N00795/2019-2020/12547	pasalasudhakar3@gmail.com	"Hotels, Wholesale and Retail Trade, Manufacturing, Others (Laboratory, Energy systems, Engineering Equipment, Pharma Company Pearls Selling etc)"	Amravati	East
644	Mr. Mannava Divakara Sarma	IBBI/IPA-001/IP-P01192/2018-2019/11917	mdsarma2003@yahoo.com	"Wholesale and Retail Trade, Others (IT and Bio Fuel)"	Amravati	East
645	Mr.Kammula Prabhakar Rao	IBBI/IPA-001/IP-P01467/2018-2019/12339	kammulaprabhakar@hotmail.com	"Electricity, Wholesale and Retail Trade, Others (Infra Projects, Power)"	Amravati	East
646	KANTIPUDI VENKATA RAJU	IBBI/IPA-002/IP-N01125/2021-2022/13675	kantipudiven@gmail.com	"Manufacturing, Transport, Others (MOULDING, STEVEDORING, TRADING, SPINNING AND AQUA)"	Amravati	East
647	L. RAMADAS	IBBI/IPA-001/IP-P-02684/2022-2023/14093	ramadasfca@gmail.com	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others ("Wholesale and Retail Trade, Construction, Real Estate, Manufacturing of Ceramics Tiles and Sanitaryware, Textiles and Leather Industry, Distilleris and Breweries)"	Amravati	East
648	GUDIPATI SIVA RAMA PRASAD	IBBI/IPA-002/IP-N01233/2022-2023/14163	rp.gsivaramaprasad@gmail.com	"Manufacturing, Others (AGRICULTURE AUXILIARY UNITS)"	Amravati	East
649	CHAITANYA KIRAN IMMANENI	IBBI/IPA-002/IP-NO1257/2023-2024/14280	CIMMANENI@OUTLOOK.COM	"Wholesale and Retail Trade, Others (Sugar, Cotton and Commodities industries)"	Amravati	East
650	NAMBURU NAGA VENKATA PARDHA SARADHI	IBBI/IPA-003/ICAI-N-00415/2022-2023/14118	nnvparadhi@gmail.com	"Others (Information and Broadcasting; manufacture of capital equipment for power plants, refineries etc and Project execution ; IT Services, digital solutions to businesses in various sectors)"	Amravati	East
651	MYLAVARAPU SUJATA	IBBI/IPA-003/00434/2023-2024/14286	sujatam777@gmail.com	NIL	Amravati	East
652	BAJI SHAIK	IBBI/IPA-001/IP-P-02999/2025-2026/14616	bajishaik.ip@gmail.com	NIL	Amravati	East
653	TULASIDAS MADDU	IBBI/IPA-003/IPA-ICAI-N-00484/2025-2026/14637	tulasidas1960@gmail.com	NIL	Amravati	East
654	Mr. Suresh Chandra Pattanayak	IBBI/IPA-002/IP-N00759/2018-2019/12384	suresh_pattanayak@yahoo.co.in	"Hotels, Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Hospital)"	Cuttack	East
655	Mr. Jagdish Kumar	IBBI/IPA-001/IP-P00671/2017-2018/11143	jkparulkar.ip@gmail.com	"Hotels, Construction, Real Estate, Manufacturing, Others (engineering, textile industry, Solvex plant, food processing industry, Steel Industry, chemical industry, paper industry, Hospital, sugar industry, alcohol beverage industry, pharmaceutical industry)"	Cuttack	East
656	Ashutosh Khemani	IBBI/IPA-002/IP-N01177/2021-2022/13902	ashutosh.khemani@gmail.com	"Construction, Manufacturing, Others (Paper manufacturing, civil contractor)"	Cuttack	East
657	Ms. Sagarika Mishra	IBBI/IPA-001/IP-P01014/2017-2018/11665	mishrasagarika@yahoo.com	"Others (Individual personal guarantors)"	Cuttack	East
658	Mr. Umesh Chandra Sahoo	IBBI/IPA-002/IP-N00621/2018-19/11855	info@nayadarshan.com	"Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing"	Cuttack	East
659	Mr. Chittaranjan Panda	IBBI/IPA-001/IP-P01003/2017-2018/11650	crpanda2001@gmail.com	"Electricity, Construction"	Cuttack	East

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660	Mr. Shikhar Chand Jain	IBBI/PA-001/IP-P00495/2017-18/10883	kaijain92@gmail.com	"Electricity, Wholesale and Retail Trade, Manufacturing"	Cuttack	East

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661	Mr. Bankim Shukla	IBBI/IPA-001/IP-P00606/2017-2018/11067	bankimshukla2016@gmail.com	"Wholesale and Retail Trade, Construction, Manufacturing"	Cuttack	East
662	Mr. Saradindu Jena	IBBI/IPA-002/IP-N00520/2017-2018/11622	ip.jena2017@gmail.com	"Manufacturing, Others (Micro Finance, IT) "	Cuttack	East
663	gagan bihari bhuyan	IBBI/IPA-002/IP-N00928/2020-2021/13029	gaganbhuyan29@gmail.com	"Construction, Real Estate, Manufacturing, Transport"	Cuttack	East
664	PRADIP KUMAR KAR	IBBI/IPA-001/IP-P-02544/2022-2023/14189	pradipkukar@gmail.com	"Manufacturing, Others (Food Processing Industry)"	Cuttack	East
665	Mr. Chaitanya Kumar Ray	IBBI/IPA-003/IP-N00032/2017-18/10260	cma.chaitanya@yahoo.com	"Electricity, Construction, Manufacturing, Others (Health Care)"	Cuttack	East
666	biswadev dash	IBBI/IPA-001/IP-P-02307/2020-2021/13466	biswadev.dash@gmail.com	NIL	Cuttack	East
667	sandeep agrawal	IBBI/IPA-001/IP-P-02326/2021-2022/13570	sandeep_agrawal3@rediffmail.com	NIL	Cuttack	East
668	KUMARAN SURESH	IBBI/IPA-001/IP-P-02372/2021-2022/13603	ca.kumaransuresh@gmail.com	NIL	Cuttack	East
669	Suresh Agrawal	IBBI/IPA-001/IP-P-02197/2021-2022/13681	badhanryp@gmail.com	NIL	Cuttack	East
670	ANIL KUMAR AGRAWAL	IBBI/IPA-001/IP-P-02461/2021-2022/13779	anilgopal1968@gmail.com	"Manufacturing"	Cuttack	East

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671	CHANDRA PRAKASH BHATIA	IBBI/IPA-001/IP-P-02629/2021-2022/14034	prachicpb@gmail.com	"Manufacturing"	Cuttack	East
672	Manoranjan Das	IBBI/IPA-002/IP-N01278/2023-2024/14364	mrdas2204@gmail.com	NIL	Cuttack	East
673	SWETA AGARWALA	IBBI/IPA-001/IP-P-02874/2024-2025/14400	bka.sweta@gmail.com	NIL	Cuttack	East
674	AMARENDRA KAR	IBBI/IPA-001/IP-P-02956/2025-2026/14557	caamarendrakar@gmail.com	NIL	Cuttack	East
675	BISWAJEET BEDAMATTA	IBBI/IPA-002/IP-N01351/2025-2026/14615	csbedamatta@gmail.com	NIL	Cuttack	East
676	Bishal Agarwal	IBBI/IPA-002/IP-N01294/2024-2025/14446	ip.bishalagarwal@gmail.com	"Wholesale and Retail Trade, Manufacturing, Transport, Others (Innovation and Technology, Artificial Intelligence)"	Guwahati	East
677	UJWAL KUMAR KALITA	IBBI/IPA-002/IP-N00952/2020-2021/13157	ujwalkalita1@gmail.com	"Construction, Manufacturing"	Guwahati	East
678	MANISH AGARWALLA	IBBI/IPA-001/IP-P-02082/2020-2021/13198	camanishagarwalla@gmail.com	"Electricity, Construction, Real Estate, Manufacturing, Others (Power generation, transmission & distribution sector.)"	Guwahati	East
679	Mr. Purshotam Gaggar	IBBI/IPA-001/IP-P00487/2017-18/10875	purshotamgaggar@hotmail.com	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing"	Guwahati	East
680	Mr. Sandeep Khaitan	IBBI/IPA-001/IP-P00532/2017-2018/10957	khaitansandeep@gmail.com	"Wholesale and Retail Trade, Construction, Manufacturing, Others (Chemicals, Hospitals and Healthcare, Car dealerships. Manufacturing of Textile, Metal and metal products, Sugar Manufacturing, Plastics and allied products, Processed food products and Plywood and veneer sheets)"	Guwahati	East
681	Ashok Kumar Agarwala	IBBI/IPA-001/IP-P01763/2019-2020/12755	iip.jyotiashok@gmail.com	"Others (Automobile & Rice and Coke)"	Guwahati	East
682	Mr. Kailash Shah	IBBI/IPA-001/IP-P00267/2017-18/10511	ipkshah@gmail.com	"Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Chemicals, Infra, etc.)"	Ahmedabad	West
683	Mr. Kiran Chinubhai Shah	IBBI/IPA-001/IP-P00480/2017-18/10868	dhruvitks@gmail.com	"Construction, Real Estate, Manufacturing, Others (Food Processing; Information and Technology; Plastic and Other Related Products; Textile and Garments; Glass; Automobile)"	Ahmedabad	West
684	RATHIN MAJMUDAR	IBBI/IPA-001/IP-P-02576/2021-2022/13928	info@carathin.com	"Electricity, Wholesale and Retail Trade, Real Estate, Manufacturing"	Ahmedabad	West
685	Mr. Sunil Kumar Agarwal	IBBI/IPA-001/IP-P01390/2018-2019/12178	anil91111@hotmail.com	"Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Textile, I.T., Steel, Packing material and engineering etc...)"	Ahmedabad	West
686	RAHUL SHAH	IBBI/IPA-001/IP-P-02170/2020-2021/13367	carahulshah@gmail.com	"Wholesale and Retail Trade, Manufacturing"	Ahmedabad	West

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687	Mr. Dhaval Jitendrakumar Mistry	IBBI/IPA-001/IP-P01853/2019-2020/12849	cadhavalmistry@yahoo.com	"Construction, Others (Edible Oil, Distillery, Industrial Coating, Electrical Panels, Coal, Electrical Transformers,)"	Ahmedabad	West
688	Bhavik Haribhai Rupapara	IBBI/IPA-001/IP-P-02741/2022-2023/14196	cabhavikr3@gmail.com	"Manufacturing, Others (Agritech)"	Ahmedabad	West
689	Mr. Ajit Gyanchand Jain	IBBI/IPA-001/IP-P00368/2017-18/10625	ajit@vcanca.com	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing"	Ahmedabad	West
690	Mr. Vinod Tarachand Agrawal	IBBI/IPA-001/IP-P00641/2017-2018/11090	ca.vinod@gmail.com	"Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Paper Industry, IT Sector)"	Ahmedabad	West
691	Mr. Sunil Kumar Kabra	IBBI/IPA-001/IP-P01011/2017-2018/11662	jlnusco@gmail.com	"Electricity, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Pharma, Textile, Coal, Paper)"	Ahmedabad	West
692	NANDISH SUNILBHAI VIN	IBBI/IPA-001/IP-P-02117/2020-2021/13270	ip.nandish.vin@gmail.com	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Investment Banking, Education Industry, Ceramics Industry, Chemical Industry, Textile Industry, ETC projects, Telecommunication, Machineries Mfg Industry)"	Ahmedabad	West
693	KINJALKUMAR MADHUBHAI CHAUDHARY	IBBI/IPA-001/IP-P-02196/2020-2021/13463	CAKMCHAUDHARY@YAHOO.COM	"Construction, Real Estate, Manufacturing, Others (READYMADE GARMENTS)"	Ahmedabad	West
694	Ms. Sunil Kumar Kedia	IBBI/IPA-001/IP-P00028/2016-17/10064	kedia_kedia@yahoo.com	"Wholesale and Retail Trade, Manufacturing, Others (Food Processing, Travel, Textile Industries)"	Ahmedabad	West

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695	Mr. Ramchandra Dallaram Choudhary	IBBI/PA-001/IP-P00157/2017-2018/10326	rdc_rca@yahoo.com	"Wholesale and Retail Trade, Manufacturing, Others (Cotton ginning, hospitals, hospitality, food industry, sugar mills, chemical industry, power plants)"	Ahmedabad	West
696	Mr. Manish Kumar Bhagat	IBBI/PA-001/IP-P00856/2017-2018/11438	mbhagat2003@gmail.com	"Hotels, Wholesale and Retail Trade, Construction, Manufacturing, Others (Textile, Chemical)"	Ahmedabad	West
697	Mr. Chirag Rajendra Kumar Shah	IBBI/PA-001/IP-P01169/2018-19/11837	chirag.irp@gmail.com	"Others (ELECTRONICS, FOODS)"	Ahmedabad	West
698	Chetan Patel	IBBI/PA-002/IP-N00819/2019-2020/12561	chetanpatelcs@gmail.com	"Real Estate, Manufacturing, Others (Marine, Trading, Textile)"	Ahmedabad	West
699	HITEN RATILAL ABHANI	IBBI/PA-001/IP-P-02068/2020-2021/13231	habhani@gmail.com	"Wholesale and Retail Trade, Manufacturing"	Ahmedabad	West
700	VARUN ANIL CHOPRA	IBBI/PA-001/IP-P-02950/2025-2026/14525	ipvarunchopra@gmail.com	"Wholesale and Retail Trade, Construction, Others (Textile industry, Agro Products Retailers and Distributors, Food and Beverages Retailers and Distributors)"	Ahmedabad	West
701	Mr. Bhavan Trivedi	IBBI/PA-001/IP-P00335/2017-18/10605	bhavant@yahoo.com	"Wholesale and Retail Trade"	Ahmedabad	West
702	Mr. Vikash Gautamchand Jain	IBBI/PA-001/IP-P00354/2017-18/10612	ca.vikasjain2@gmail.com	"Manufacturing, Others (Cramics, Oil, Chemical, garment unit, Textile)"	Ahmedabad	West
703	Mr.Rajendra jain	IBBI/PA-002/IP-N00732/2018-2019/12353	iprajendragjain@gmail.com	"Wholesale and Retail Trade, Manufacturing, Others (IT & ITES)"	Ahmedabad	West
704	Mr. Bhupendra Singh Narayan Singh Rajput	IBBI/PA-001/IP-P00397/2017-18/10715	cabsrajput309@gmail.com	"Manufacturing, Others (Health Pharma Textiles)"	Ahmedabad	West
705	Mr. Keyur Jagdishbhai Shah	IBBI/PA-002/IP-N00244/2017-2018/10729	cs.keyurshah@gmail.com	"Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Textiles, Non metallic including ceramic and Automobile industry)"	Ahmedabad	West
706	Mr. Samir Ganeshbhai Marathe	IBBI/PA-001/IP-P00830/2017-2018/11415	casgmarathe@gmail.com	"Manufacturing, Others (TRADING)"	Ahmedabad	West

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707	Mr. Amrish Navinchandra Gandhi	IBBI/IPA-002/IP-N00670/2018-2019/12036	amrishgandhi72@gmail.com	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing"	Ahmedabad	West
708	Mr. Darshan Bharatbhai Patel	IBBI/IPA-001/IP-P01579/2018-2019/12442	ca.darshanbpatel@gmail.com	"Wholesale and Retail Trade, Manufacturing, Others ((Online portal with broadcast license, Manufacture of basic precious and other non-ferrous metals, Manufacture of non-metallic mineral products))"	Ahmedabad	West
709	IQBALSINGH GANDHI	IBBI/IPA-001/IP-P-02365/2021-2022/13524	iqbalsingh2659@yahoo.co.in	"Others (Transport, Paper Manufacturing, Ceramic industry, dyeing of yarn)"	Ahmedabad	West
710	KIRAN CHAND SIPANI	IBBI/IPA-001/IP-P-02309/2021-2022/13589	sipaniadvisor@gmail.com	"Wholesale and Retail Trade, Manufacturing, Others (Paper, Healthcare)"	Ahmedabad	West
711	Abhishek Choudhary	IBBI/IPA-001/IP-P-02749/2022-2023/14209	dacandco@gmail.com	"Wholesale and Retail Trade, Others (import and export of coal)"	Ahmedabad	West
712	Mr. Ravi Kapoor	IBBI/IPA-002/IP-N00121/2017-18/10290	ravi@ravics.com	"Construction, Real Estate, Manufacturing, Others (Infrastructure, EPC, Ginning / Oil Mill, Lighting Products, Leasing, Textile Manufacturing)"	Ahmedabad	West
713	Mr. Prawincharan Pratulcharan Dwary	IBBI/IPA-002/IP-N00331/2017-2018/10937	dwaryprawin@gmail.com	"Hotels, Construction, Real Estate, Manufacturing, Transport, Others (Public Infrastructure, Road, Toll Road, Ceramic, tiles, pharmaceuticals, hospital, wood, veneer, bio fuel, Food and Agro Products,)"	Ahmedabad	West
714	Ravindra Kumar Goyal	IBBI/IPA-001/IP-P-02019/2020-2021/13098	ravindra1960_goyal@yahoo.co.in	"Wholesale and Retail Trade, Manufacturing, Others (Textiles, Manufacturing of Yarns, Toll Management)"	Ahmedabad	West
715	Rajendrakumar Radhakishan Kabra	IBBI/IPA-001/IP-P-02385/2021-2022/13835	rajendra_kabra@rediffmail.com	"Wholesale and Retail Trade, Manufacturing, Others (engineering)"	Ahmedabad	West
716	ANIL KUMAR DAD	IBBI/IPA-001/IP-P-02519/2021-2022/13840	anil.dad@gmail.com	"Others (Fire Installation & INFRASTRUCTURE)"	Ahmedabad	West
717	JANAK JAGJIVAN SHAH	IBBI/IPA-001/IP-P-02626/2022-2023/14085	iprvcajanakshah@gmail.com	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Management consultancy, Broadcasting)"	Ahmedabad	West
718	Mr. Omkarchand Rikhabdas Maloo	IBBI/IPA-001/IP-P00435/2017-18/10758	omkar@ormaloo.com	"Wholesale and Retail Trade, Manufacturing, Others (Solar Panel Manufacturing, Stock Broking, Waste Processing)"	Ahmedabad	West
719	Mr. Sunit Jagdishchandra Shah	IBBI/IPA-001/IP-P00471/2017-18/10814	sunit78@gmail.com	"Real Estate, Manufacturing, Others (Tiles, Paper Industry, Import-Export, Diamond, Polymers, Food Processing Unit)"	Ahmedabad	West

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720	Mrs. Bhavi Shreyans Shah	IBBI/IPA-001/IP-P00915/2017-2018/11521	ca.bhavishah@gmail.com	"Manufacturing, Others (Book House, Shipping)"	Ahmedabad	West
721	Mr. Anil Kumar Satyanarayan Agarwal	IBBI/IPA-001/IP-P00957/2017-2018/11578	caanilagarwal1995@gmail.com	"Others (CHEMICALS, TEXTILE AND COAL)"	Ahmedabad	West
722	Mr. Suhas Dinkar Bhattbhatt	IBBI/IPA-002/IP-N00571/2017-2018/11738	cssuhasb@gmail.com	"Electricity, Wholesale and Retail Trade, Construction, Manufacturing, Transport"	Ahmedabad	West
723	Mr. Vinodkumar Surendralal Shah	IBBI/IPA-002/IP-N00610/2018-2019/11857	ipvinodshah@rediffmail.com	"Others (Resort, Floor mill, Agro, Diamond, Trading, Water treatment)"	Ahmedabad	West
724	Mr. Dhaval C Khamar	IBBI/IPA-001/IP-P-02574/2021-2022/13944	ca.dhavalkhamar@gmail.com	"Hotels, Construction, Others (EPC (Engineering, Procurement, and Construction), Equipment Rental)"	Ahmedabad	West
725	Riddhi Sanket Gandhi	IBBI/IPA-001/IP-P-02631/2021-2022/14041	kadhiwala_riddhi@yahoo.co.in	"Others (Information Technology)"	Ahmedabad	West
726	MIRTUNJAY SINGH	IBBI/IPA-001/IP-P-02911/2024-2025/14474	kfcindia9@gmail.com	"Construction, Manufacturing"	Ahmedabad	West
727	Mr. Premraj Ramratan Laddha	IBBI/IPA-001/IP-P00060/2017-18/10138	premladdha@yahoo.com	"Wholesale and Retail Trade, Real Estate, Manufacturing"	Ahmedabad	West
728	Mr. Saaurabh Jhaveri	IBBI/IPA-002/IP-N00068/2017-2018/10146	sjhaveri333@gmail.com	"Hotels, Wholesale and Retail Trade, Manufacturing, Transport"	Ahmedabad	West
729	Mr. Parag Sheth	IBBI/IPA-002/IP-N00142/2017-18/10381	pksheth@hotmail.com	"Construction, Real Estate, Manufacturing, Others (Information Technology, Textile, Agro Industries, Information Technology, Chemical Industried, Rubber Tube, Automotive, Infra Structure, Water Distribution, Pharma, Tile, Steel, Silicate etc)"	Ahmedabad	West
730	Mr. Ashish Anantray Shah	IBBI/IPA-002/IP-N00214/2017-18/10666	ashish@ravics.com	"Manufacturing, Others (Paper, Acrylglass, Pharma, Fincap, Trading of Ceramic Items, Textile, Fiber Reinforce, etc.)"	Ahmedabad	West

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731	Mr. Bimal Ashok Desai	IBBI/IPA-001/IP-P00748/2017-2018/11281	bimal.a.desai@icai.org	"Manufacturing, Others (Core Investment Company and Energy and Chemicals)"	Ahmedabad	West
732	Mr. Pawankumar Jagetia	IBBI/IPA-001/IP-P00800/2017-2018/11366	pjagetiaco@yahoo.co.in	"Wholesale and Retail Trade, Manufacturing, Others (Ceramics and information Technology)"	Ahmedabad	West
733	Mr. Trupalkumar Patel	IBBI/IPA-001/IP-P01186/2018-2019/11907	trupal.ip@gmail.com	"Electricity, Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Ship Building, Energy & Power Sector, Metal Sector, Agriculture Related Activities, Infrastructure & Automobile Components, Commodity Trading, Information Technology Sector)"	Ahmedabad	West
734	gautam deswal	IBBI/IPA-001/IP-P-02111/2020-2021/13395	deswal01@hotmail.com	"Manufacturing, Others (laminates and decoratives industry, Textile Manufacturing and Trading Sector)"	Ahmedabad	West
735	Pragnesh Mahendrabhai Jagasheth	IBBI/IPA-001/IP-P-02219/2020-2021/13456	jagasheth@gmail.com	"Wholesale and Retail Trade, Manufacturing"	Ahmedabad	West
736	Rajeshkumar Malani	IBBI/IPA-001/IP-P-02098/2021-2022/13550	carajeshmalani@gmail.com	"Real Estate, Others (Textile industry)"	Ahmedabad	West
737	PATEL ATIV HASMUKHBHAI	IBBI/IPA-001/IP-P-02585/2021-2022/13984	ativpatel167@gmail.com	"Manufacturing"	Ahmedabad	West
738	Ramesh Kumar Totla	IBBI/IPA-001/IP-P-02670/2022-2023/14097	mandco.surat@gmail.com	"Others (Textile and Garments)"	Ahmedabad	West
739	NIHARIKA MAHESHWARI	IBBI/IPA-001/IP-P-02725/2022-2023/14157	NIHARIKAMAHESHWARI2011@GMAIL.COM	"Manufacturing, Others (Textile and Garments and Manufacture of other food products)"	Ahmedabad	West
740	CA GOMTI RAMCHANDRA CHOUDHARY	IBBI/IPA-001/IP-P-02625/2022-2023/14275	CAGOMTIRCHOUDHARY@GMAIL.COM	"Wholesale and Retail Trade, Manufacturing, Others (Trading companies)"	Ahmedabad	West
741	RAHUL GATTANI	IBBI/IPA-001/IP-P-02905/2024-2025/14445	carahulgattani@gmail.com	"Others (Iron and Steel)"	Ahmedabad	West
742	Mr. Balmukund Bhagchand Kabra	IBBI/IPA-001/IP-P00544/2017-2018/10974	bkabraco@yahoo.com	"Others (Shipbuilding and Ship Repair industry, Textile, Manufacturing (Machinery & Equipments) sector)"	Ahmedabad	West
743	Mr. Dakshesh Pravinchandra Choksi	IBBI/IPA-001/IP-P00718/2017-2018/11300	ca.dakshesh@gmail.com	"Manufacturing"	Ahmedabad	West

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744	Mr. Manish Santosh Buchasia	IBBI/IPA-002/IP-N00487/2017-2018/11449	manishbuchasiacs@gmail.com	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Investment, Health, Pharma)"	Ahmedabad	West
745	Mrs. Indira Suresh Vora	IBBI/IPA-001/IP-P01264/2018-2019/12000	indira.vora@yahoo.com	"Others (paper, engineering, trading, cotton ginning and pressing)"	Ahmedabad	West
746	Mr. Sushil Vishwakant Tewary	IBBI/IPA-001/IP-P01288/2018-2019/12049	sushilt@hotmail.com	"Real Estate, Manufacturing, Others (Agri Equipments, Agriculture)"	Ahmedabad	West
747	Mr. Rajesh Bachharaj Jain	IBBI/IPA-001/IP-P01150/2018-2019/12089	scksr@yahoo.com	"Others (not specific)"	Ahmedabad	West
748	Rajendra Sanghi	IBBI/IPA-001/IP-P-01973/2019-2020/13011	rajendra.sanghi@yahoo.co.in	"Manufacturing, Others (Water pouring, Chemicals, Plastics)"	Ahmedabad	West
749	Sanjaykumar Jitendralal Shah	IBBI/IPA-001/IP-P-01915/2020-2021/13096	sshahfca.ss@gmail.com	"Electricity, Wholesale and Retail Trade, Construction"	Ahmedabad	West
750	PIYUSH JAGDISH BHANSALI	IBBI/IPA-001/IP-P-02138/2020-2021/13352	piyushsurat@gmail.com	"Others (Security Services, Financial Services sector)"	Ahmedabad	West
751	KANHAIYALAL SALAWAT	IBBI/IPA-001/IP-P-02343/2021-2022/13529	RPKSALAWAT@GMAIL.COM	"Wholesale and Retail Trade, Real Estate"	Ahmedabad	West
752	Atul Jashwantrai Sheth	IBBI/IPA-001/IP-P-02463/2021-2022/13854	atulshethip@gmail.com	"Manufacturing"	Ahmedabad	West
753	Ramakant Gupta	IBBI/IPA-001/IP-P-02673/2022-2023/14105	bajajgupta@yahoo.com	"Construction, Manufacturing, Others (Engineering)"	Ahmedabad	West

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754	Neeraj Kumar Bajaj	IBBI/IPA-001/IP-P-02672/2022-2023/14110	nkbajajca@gmail.com	"Wholesale and Retail Trade, Manufacturing, Others (Events and Entertainment)"	Ahmedabad	West
755	JAYKISHAN RAMESHWARLAL RATHI	IBBI/IPA-001/IP-P-02710/2022-2023/14166	JAYKISHAN.RATHI@GMAIL.COM	"Others (Textile industry, poly dope-dyed yarn, FDY dope-dyed, cord yarn, microfiber yarn, any many more)"	Ahmedabad	West
756	GOVIND LADDHA	IBBI/IPA-001/IP-P-02730/2022-2023/14204	govindladdha75@gmail.com	"Others (Businesss consultancy and advisory services in the area of financial services industry)"	Ahmedabad	West
757	PRATEEK AANCHALIA	IBBI/IPA-001/IP-P-02779/2023-2024/14281	aanchaliaprteek@gmail.com	"Manufacturing"	Ahmedabad	West
758	Ankit Gadia	IBBI/IPA-001/IP-P-02724/2024-2025/14426	Caankitgadia@gmail.com	"Hotels, Wholesale and Retail Trade"	Ahmedabad	West
759	Mr. Malav Jitendra Ajmera	IBBI/IPA-001/IP-P01190/2018-2019/11908	malav.ajmera@maassociates.co.in	"Wholesale and Retail Trade, Manufacturing"	Ahmedabad	West
760	Mr. Hitesh Narayanbhai Agrawal	IBBI/IPA-001/IP-P01183/2019-2020/12639	caagrawalhitesh@gmail.com	"Wholesale and Retail Trade"	Ahmedabad	West
761	SHUBHAM AGARWAL GOYAL	IBBI/IPA-002/IP-N01000/2020-2021/13229	fcs.shubhamgoyal@gmail.com	"Wholesale and Retail Trade, Real Estate, Transport, Others (Foods)"	Ahmedabad	West
762	MUKESH LADDHA	IBBI/IPA-001/IP-P-02712/2022-2023/14155	MUKESHLADDHA@REDIFFMAIL.COM	"Manufacturing"	Ahmedabad	West

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763	RAJNIKANT BALUBHAI KALSARIYA	IBBI/IPA-001/IP-P-02988/2025-2026/14606	carajnikalsariya@gmail.com	NIL	Ahmedabad	West
764	Hemal Anilkumar Doshi	IBBI/IPA-001/IP-P-02986/2025-2026/14624	ca.ip.hemal@gmail.com	NIL	Ahmedabad	West
765	Mr. Mangesh Vitthal Kekre	IBBI/IPA-001/IP-P00539/2017-2018/10964	ca.mangesh@gmail.com	"Others (Iron & Steel, Textiles, Heavy Engineering, Infrastructure, Pharmaceuticals, Edible Oil, Food Processing, Hospital, Packaging, Plastic & Paper, Automobiles & foundry, Bio Fertilizers, Logistics, Real Estate)"	Indore	West
766	Mr. Bishwa Ranjan Chatterjee	IBBI/IPA-002/IP-N00877/2019-2020/12806	brcind@gmail.com	"Real Estate, Manufacturing, Others (Fertilizer, Contract Services, Textile, Telecom)"	Indore	West
767	Ms. Teena Saraswat Pandey	IBBI/IPA-001/IP-P00652/2017-2018/11126	teenasaraswat@yahoo.co.in	"Hotels, Wholesale and Retail Trade, Construction, Manufacturing"	Indore	West
768	Mr. Navin Khandelwal	IBBI/IPA-001/IP-P00703/2017-2018/11301	navink25@yahoo.com	"Electricity, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Information Technology, pharmaceutical, Automobile, Agriculture)"	Indore	West
769	CHAYA GUPTA	IBBI/IPA-002/IP-N00984/2020-2021/13133	guptachayacs@gmail.com	"Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport"	Indore	West

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770	PRABHAT JAIN	IBBI/IPA-001/IP-P-02233/2020-2021/13480	IP.CAPRABHATJAIN@GMAIL.COM	"Real Estate, Manufacturing, Others (manpower, security, currier, cash delivery van)"	Indore	West
771	NISHANT AGRAWAL	IBBI/IPA-001/IP-P-02100/2020-2021/13283	nishantagrawalca@gmail.com	"Wholesale and Retail Trade, Manufacturing"	Indore	West
772	Anuj Maheshwari	IBBI/IPA-001/IP-P-02907/2024-2025/14460	ipanujmaheshwari@gmail.com	"Wholesale and Retail Trade, Manufacturing"	Indore	West
773	kuldeep tank	IBBI/IPA-001/IP-P-02776/2022-2023/14255	cakuldeeptank@gmail.com	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing"	Indore	West
774	Mr. Ishwar Lal Kalantri	IBBI/IPA-001/IP-P01448/2018-2019/12439	ipkalantri@gmail.com	"Others (SALE, MAINTENANCE AND REPAIR OF MOTOR VEHICLES AND MOTORCYCLES, RETAIL SALE OF AUTOMOTIVE FUEL)"	Indore	West
775	Sanjeev Chaudhary	IBBI/IPA-001/IP-P01892/2019-2020/12911	rpnlctbc@gmail.com	"Electricity, Wholesale and Retail Trade, Others (Readymade Garments Inner Wears)"	Indore	West
776	Mohd. Raees Sheikh	IBBI/IPA-002/IP-N00957/2020-2021/13094	mrsheikh.pcs@gmail.com	"Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Whole and Retail Trade of Automobiles, Manufacturing of Medicines, tablets, syrup, Real Estate etc.)"	Indore	West
777	Sanjay Kumar Gupta	IBBI/IPA-003/ICAI-N-00417/2022-2023/14117	sn93.ip@gmail.com	"Real Estate"	Indore	West
778	Mr. Amit Chopra	IBBI/IPA-001/IP-P00939/2017-2018/11543	amit.chopra.ca@gmail.com	"Manufacturing, Others (Manufacture of other products of wood, manufacture of articles of cork, straw and plaiting materials.,Manufacture of vegetable and animal oils and fats"	Indore	West

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779	Mr. Rahul Anand	IBBI/IPA-003/IP-N000166/2018-2019/11955	rahulpnb@hotmail.com	"Wholesale and Retail Trade, Real Estate, Manufacturing"	Indore	West
780	Mr. Amrish Kumar Chourasia	IBBI/IPA-002/IP-N00843/2019-2020/12687	amrishchourasia@gmail.com	"Others (Trading and Retail Sale of Alcoholic Beverages)"	Indore	West
781	HARSH VIJAYVARGIYA	IBBI/IPA-001/IP-P-02057/2020-2021/13186	harshvijayvargiya@gmail.com	"Others (Soya plant)"	Indore	West
782	Gagan Jhavar	IBBI/IPA-001/IP-P-02382/2021-2022/13579	jhavar_co@yahoo.com	"Manufacturing"	Indore	West
783	Megha Jain	IBBI/IPA-001/IP-P-02466/2021-2022/13857	ca.meghaj@gmail.com	"Wholesale and Retail Trade, Manufacturing"	Indore	West
784	Mr. Anil Agrawal	IBBI/IPA-001/IP-P00531/2017-2018/10956	anilagrwalca1999@gmail.com	"Wholesale and Retail Trade, Manufacturing"	Indore	West
785	Arvind Kumar Agrawal	IBBI/IPA-003/ICAI-N-00332/2022-2023/14220	aka.valuer@gmail.com	NIL	Indore	West
786	Sachin Kabra	IBBI/IPA-001/IP-P-02773/2023-2024/14341	casachinkabra@gmail.com	NIL	Indore	West

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787	APEKSHA KEKRE	IBBI/IPA-002/IP-N01279/2023-2024/14358	apekshakekre@gmail.com	"Others (Automobile and Agricultural Industry)"	Indore	West
788	Prakhar Shukla	IBBI/IPA-001/IP-P-02964/2025-2026/14542	ip.prakharshukla@gmail.com	NIL	Indore	West
789	NEERAJ NAGAR	IBBI/IPA-002/IP-N01322/2025-2026/14555	csneerajnagar@gmail.com	NIL	Indore	West

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790	Mr. Birendra Kumar Agrawal	IBBI/IPA-001/IP-P00564/2017-2018/11040	bk@bhamaconsulting.com	"Hotels, Construction, Real Estate, Others (Gems & Jewellery, Post Production, Business Services Steel Trading)"	Mumbai	West
791	Anil Kashi Drolia	IBBI/IPA-001/IP-P-02327/2020-2021/13482	anildrolia.ip@gmail.com	"Hotels, Wholesale and Retail Trade, Construction, Manufacturing, Transport"	Mumbai	West
792	Mr. Uday Shreeram Sakrikar	IBBI/IPA-001/IP-P01230/2018-2019/11927	ipudaysakrikar@gmail.com	"Hotels, Real Estate, Manufacturing, Others (Service, Liquor, Projects, Chemical, Personal Guarantor, Automobile parts mfg, Projects)"	Mumbai	West
793	Mr. Kumar Raghavan	IBBI/IPA-001/IP-P01433/2018-2019/12336	rkumar56.ip@gmail.com	"Wholesale and Retail Trade"	Mumbai	West
794	MANISH LALJI DAWDA	IBBI/IPA-001/IP-P-02506/2021-2022/13797	ip.dawdamanish@gmail.com	"Construction, Real Estate, Transport"	Mumbai	West
795	Mr. Devang Sampat	IBBI/IPA-001/IP-P00224/2017-18/10423	dpsampat@sampatassociates.in	"Construction, Real Estate, Manufacturing, Others (Pharma, Logistics, Media, Foods, Agriculture, Engineering, Steel & Metals, Defense)"	Mumbai	West
796	Ms. Anagha Anasingaraju	IBBI/IPA-002/IP-N00247/2017-18/10732	rp.anagha@kanjcs.com	"Manufacturing, Transport, Others (Information Technology, Auto components, dealership, food, hospital, EV, healthcare)"	Mumbai	West
797	Mr. Anish Gupta	IBBI/IPA-002/IP-N00285/2017-18/10843	ipanishgupta@gmail.com	"Wholesale and Retail Trade, Real Estate, Others (Infrastructure, engineering, hospitality, logistics, Information Technology, education, financial intermediaries)"	Mumbai	West
798	Mr. Rakesh Kumar Tulsyan	IBBI/IPA-001/IP-P01144/2018-2019/11970	tulsyanrk@gmail.com	"Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (plastic, IT peripherals, Ecommerce, Car accessories, pharma, Crushing, Telecom, Film, Media, Hospitality, Consumer Cosmetics etc.)"	Mumbai	West

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799	Mr. Divyesh Desai	IBBI/IPA-001/IP-P00169/2017-2018/10338	divyeshdesai@singhico.com	"Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Chemicals, Paper, Steel, Electronics, Trading)"	Mumbai	West
800	Mr. Hemant J Mehta	IBBI/IPA-001/IP-P00027/2016-17/10060	hemant@apmh.in	"Electricity, Real Estate"	Mumbai	West
801	Mr. Shailesh Desai	IBBI/IPA-001/IP-P00183/2017-18/10362	ip10362.desai@gmail.com	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Oil & Gas, Hospital, Gems & Jewellery, Catering, Automobile, Road, Shares)"	Mumbai	West
802	Mr. Udaykumar Bhaskar Bhat	IBBI/IPA-001/IP-P-01425/2018-2019/12234	udaybhat2805@gmail.com	"Manufacturing, Others (Logistics and Services)"	Mumbai	West
803	Rakesh Kumar Jindal	IBBI/IPA-002/IP-N01148/2021-2022/13963	iprakesh.jindal@gmail.com	"Electricity, Real Estate, Manufacturing, Transport, Others (Broadcasting of Video content)"	Mumbai	West
804	ALOK KUMAR MURARKA	IBBI/IPA-001/IP-P-01934/2019-2020/13006	ipalok.murarka@gmail.com	"Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Information Technology)"	Mumbai	West
805	RAJENDRA DEVIDAS PURANIK	IBBI/IPA-001/IP-P-02029/2020-2021/13149	rdpuranik@gmail.com	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing"	Mumbai	West
806	Nitin om kothari	IBBI/IPA-001/IP-P-02310/2020-2021/13477	cakotharico@gmail.com	"Wholesale and Retail Trade, Real Estate, Manufacturing, Others (wind power mill)"	Mumbai	West
807	Sanjay Vijay Jeswani	IBBI/IPA-001/IP-P-02891/2024-2025/14432	jeswanisanjay007@gmail.com	"Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Pharma)"	Mumbai	West

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808	Mr. S. Gopalakrishnan	IBBI/IPA-002/IP-N00151/2017-18/10398	gopi63.ip@gmail.com	"Hotels, Construction, Real Estate, Manufacturing, Transport, Others (Food and Beverages, Shipbuilding and Marine Infrastructure)"	Mumbai	West
809	Mr. Ashish Vyas	IBBI/IPA-001/IP-P-01520/2018-2019/12267	ashishvyas2006@gmail.com	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Technology, Refinery, Dairy Product, Pharma, Packaging Industry, Cosmetic, Agriculture.)"	Mumbai	West
810	Mrs. Megha Agrawal	IBBI/IPA-001/IP-P-01456/2018-2019/12272	ip.meghaagrwal@gmail.com	"Electricity, Hotels, Construction, Real Estate, Manufacturing, Others (trading)"	Mumbai	West
811	Mr. Santanu T Ray	IBBI/IPA-002/IP-N00360/2017-2018/11055	santanutr@aaainsolvency.com	"Wholesale and Retail Trade, Manufacturing, Others (Power sector, Diamond Jewellery, Bullions, Steel industry etc.)"	Mumbai	West
812	Mr. Rajesh Shah	IBBI/IPA-002/IP-N00592/2018-19/11881	rsshah27@hotmail.com	"Construction, Real Estate, Manufacturing"	Mumbai	West
813	Mr. Pramodkumar Ramesh Ladda	IBBI/IPA-002/IP-N00694/2018-2019/12148	ladda.ibc@gmail.com	"Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Infrastructure, Healthcare, Import- Export, Cargo, Aviation, Consultancy-Advisory)"	Mumbai	West
814	Mr. Piyush Kisanlal Jani	IBBI/IPA-001/IP-P01439/2018-2019/12164	capiyushj@gmail.com	"Wholesale and Retail Trade, Real Estate, Manufacturing"	Mumbai	West
815	Mukesh Verma	IBBI/IPA-001/IP-P01665/2019-2020/12522	ip.mukeshverma@gmail.com	"Electricity, Wholesale and Retail Trade, Manufacturing, Others (Textiles, plastics, heavy equipment manufacturing, entertainment)"	Mumbai	West
816	Mr. Ritesh R Mahajan	IBBI/IPA-002/IP-N00048/2017-18/10132	riteshr@riteshmahajan.in	"Manufacturing, Others (Sugar Industry, Stationery Industry, Security Services Industry, Construction Industry, Oil Refinery Industry, Pottery Industry, Tubes Manufacturing Industry, Textile Industry, Hair Oil Industry, Dairy Industry)"	Mumbai	West
817	Mr. Brijendra Kumar Mishra	IBBI/IPA-002/IP-N00109/2017-2018/10257	mishrabk1959@gmail.com	"Wholesale and Retail Trade, Construction, Manufacturing, Others (Mfg. of paints for coil coating, Education, Organic and Inorganic Chemicals, mfg. of cotton bales, mfg. of diamonds, Mfg. and supply of ATM Machines, Textile, Production of Milk and Milk Products, etc.)"	Mumbai	West

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818	Mr. Milind Kasodekar	IBBI/IPA-002/IP-N00116/2017-18/10285	milind.kasodekar@kmdscs.com	"Construction, Real Estate, Others (Metal, Information Technology, trading)"	Mumbai	West
819	Mr. Vakati Balasubramanyam Reddy	IBBI/IPA-001/IP-P00662/2017-2018/11131	vbsreddy7@gmail.com	"Construction, Manufacturing"	Mumbai	West
820	Mrs. Neeraja Kartik	IBBI/IPA-001/IP-P01445/2018-2019/12137	neerajakartikip@gmail.com	"Construction, Real Estate, Manufacturing"	Mumbai	West
821	Mr. Jayanti Lal Jain	IBBI/IPA-001/IP-P01792/2019-2020/12845	jljain.ip@gmail.com	"Wholesale and Retail Trade, Construction, Manufacturing, Others (Oil & Gas, Gems & Jewellery, Automobile, Software, Textile)"	Mumbai	West
822	ASHOK KUMAR GOLECHHA	IBBI/IPA-002/IP-N000932/2019-2020/12973	akgolecha9@gmail.com	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Casting, Aviation, Textile and Energy Sector)"	Mumbai	West
823	Shekhar Arvind Parkhi	IBBI/IPA-001/IP-P-02494/2021-2022/13801	ip.shekharparkhi@gmail.com	"Real Estate"	Mumbai	West
824	Vikas khiyani	IBBI/IPA-001/IP-P-02738/2022-2023/14194	cavikas.khiyani@gmail.com	"Hotels, Construction, Real Estate, Manufacturing, Others (Infrastructure)"	Mumbai	West
825	Mr. Fanendra Harakchand Munot	IBBI/IPA-001/IP-P00515/2017-2018/10916	fanendra@fhmadvisors.com	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Steel, Alloys, Printing, Food, Sugar, Ceramics)"	Mumbai	West
826	Mr. Neehal Mahamulal Pathan	IBBI/IPA-001/IP-P01561/2018-2019/12406	ca.neehal@gmail.com	"Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Information Technology, Sugar Industry, Developer)"	Mumbai	West
827	Umesh Balam sonkar	IBBI/IPA-001/IP-P-02619/2021-2022/14043	rosonkar1603@gmail.com	"Wholesale and Retail Trade, Real Estate, Manufacturing"	Mumbai	West

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828	Mr. Mahesh Kumar Gupta	IBBI/IPA-001/IP-P00478/2017-18/10866	camkg59@gmail.com	"Hotels, Wholesale and Retail Trade, Construction, Manufacturing, Transport, Others (GYM)"	Mumbai	West
829	Mr. Swapnil Mukund Agrawal	IBBI/IPA-001/IP-P00845/2017-2018/11429	swapnil.ip845@gmail.com	"Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport"	Mumbai	West
830	Mr. Dhanshyam Kantilal Patel	IBBI/IPA-001/IP-P01373/2018-2019/12155	dpatel@ckpatel.com	"Wholesale and Retail Trade, Construction, Real Estate, Others (Healthcare)"	Mumbai	West
831	Palak Swapnil Desai	IBBI/IPA-001/IP-P01517/2019-2020/12515	palakdesai77@gmail.com	"Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing"	Mumbai	West
832	bharati manoj daga	IBBI/IPA-001/IP-P-01963/2020-2021/13070	Bharteedaga1008@gmail.com	"Transport, Others (Production House)"	Mumbai	West
833	Amit Vijay Karia	IBBI/IPA-001/IP-P-02600/2021-2022/13969	ipamitkaria@gmail.com	"Wholesale and Retail Trade, Construction, Real Estate, Others (Finance)"	Mumbai	West
834	KAMAL KUMAR JADWANI	IBBI/IPA-001/IP-P-02786/2022-2023/14259	KAMALJADWANI@GMAIL.COM	"Wholesale and Retail Trade, Construction, Real Estate, Others (Education, Technology, etc.)"	Mumbai	West
835	Dipti Narayan Mundra	IBBI/IPA-001/IP-P-02845/2023-2024/14366	ip.dipti@gmail.com	"Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Pharma, Coal trading, Textiles, Electronic distribution)"	Mumbai	West
836	Mr. Udayraj Patwardhan	IBBI/IPA-001/IP-P00024/2016-2017/10057	ca.udayraj@viajure.in	"Hotels, Construction, Real Estate, Others (Toll Road, EPC, Thermal Power Plant, Ship Building, Textiles, Hospital and health care facilities etc.)"	Mumbai	West
837	Mr. Vinit Gangwal	IBBI/IPA-002/IP-N00091/2017-18/10235	ip.vinitgangwal@sudharman.in	"Construction, Real Estate, Manufacturing, Others (Finance, Education, agro, printing, service sectors)"	Mumbai	West
838	Mr. Sandeep D. Maheshwari	IBBI/IPA-001/IP-P00640/2017-2018/11093	ayunish@yahoo.com	"Construction, Others (Aviation and textile and garments)"	Mumbai	West

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839	Mr. Prashant Jain	IBBI/IPA-001/IP-P01368/2018-2019/12131	ipprashantjain@gmail.com	"Electricity, Construction, Manufacturing, Transport, Others (EPC, Textiles,)"	Mumbai	West
840	Mr. Sanjay Shrivastava	IBBI/IPA-001/IP-P01528/2018-2019/12425	casanjayshrivastava@gmail.com	"Wholesale and Retail Trade, Manufacturing"	Mumbai	West
841	Gajesh Labhchand Jain	IBBI/IPA-001/IP-P01697/2019-2020/12588	gajeshjain@gmail.com	"Wholesale and Retail Trade, Real Estate, Manufacturing, Others (IT and IT enabled services, Manufacturer, ad retailer of silk items, Retail Gym Business, Gems & Jewellery, Internet Service Provider, Customisation of MS Steel Pipes used in Turnkey Infra Projects, Chemicals & Manufacturer of Adhesives and allied chemicals)"	Mumbai	West
842	Ms. Mrudula Cletus Brodie	IBBI/IPA-001/IP-P01702/2019-2020/12681	camrudulkejdiwal@gmail.com	"Electricity, Hotels, Wholesale and Retail Trade, Construction, Manufacturing, Others (Textile and Fabrics, Cables and Networking, Automatic Machine Engineering)"	Mumbai	West
843	Mr. Krishna Gopal Ratanlal Maheshwari	IBBI/IPA-001/IP-P01296/2019-2020/12712	1kgmaheshwari@gmail.com	"Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing"	Mumbai	West
844	Mr. Lalit Kumar Dangi	IBBI/IPA-001/IP-P01821/2019-2020/12859	lalitkumardangi.ip@gmail.com	"Wholesale and Retail Trade, Others (Dairy Products, Food Processing)"	Mumbai	West
845	Akhil Ahuja	IBBI/IPA-001/IP-P-02072/2020-2021/13213	caakhilahuja@gmail.com	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Automobiles, Food & Beverages)"	Mumbai	West
846	CA Rajan Garg	IBBI/IPA-001/IP-P-02397/2021-2022/13624	fcarajangarg@gmail.com	"Electricity, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Healthcare, Events and Design, Steel)"	Mumbai	West
847	Ashok Mittal	IBBI/IPA-001/IP-P-02549/2021-2022/13889	ashokmittal2020@gmail.com	"Wholesale and Retail Trade, Construction, Real Estate, Others (Information Technology and Healthcare)"	Mumbai	West
848	PANKAJ KUMAR GUPTA	IBBI/IPA-002/IP-N01213/2021-2022/14066	fcapankajgupta2011@gmail.com	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Information Technology, Service Sector)"	Mumbai	West
849	CA Pankaj Bhattad	IBBI/IPA-001/IP-P-02841/2023-2024/14362	rppankajbhattad@gmail.com	"Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (EPC, Telefilms)"	Mumbai	West

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850	Rishabh Sethi	IBBI/IPA-001/IP-P-02842/2023-2024/14377	ip.rishabhsethi@gmail.com	"Manufacturing, Others (Media & Entertainment)"	Mumbai	West
851	Mr. Bijendra Kumar Jha	IBBI/IPA-001/IP-P00712/2017-2018/11227	cabkj12@gmail.com	"Construction, Manufacturing, Transport, Others (Electrical maintenance service, Aviation, Trading and Home appliances, textile and garments)"	Mumbai	West
852	Mr. Mahesh Goverdhan Bagla	IBBI/IPA-002/IP-N00689/2018-2019/12207	maheshgbagla@gmail.com	"Wholesale and Retail Trade, Manufacturing, Others (Agriculture, Food Products)"	Mumbai	West
853	Raghunath Bhandari	IBBI/IPA-002/IP-N01023/2020-2021/13276	raghunathsb@yahoo.com	"Wholesale and Retail Trade, Construction, Real Estate, Others (Consultancy; Growing of crops; Market Gardening; Horticulture)"	Mumbai	West
854	Pankaj Govindlal Khadloya	IBBI/IPA-001/IP-P-02485/2021-2022/13810	pkhadloya@gmail.com	"Hotels, Real Estate, Manufacturing"	Mumbai	West
855	RAJENDRA KISHANRAO JOSHI	IBBI/IPA-002/IP-N01205/2021-2022/14020	rajendrajoshi_cs@yahoo.com	"Electricity, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (software ,information technology , forging)"	Mumbai	West
856	SABBANI MARUTHI	IBBI/IPA-001/IP-P-02752/2022-2023/14202	MARUTHI.SABBANI18@GMAIL.COM	"Wholesale and Retail Trade, Manufacturing, Others (AGRICULTURE, SPORTS)"	Mumbai	West
857	Avinash Kumar Tripathi	IBBI/IPA-003/ICAI-N-00448/2023-2024/14348	astitva.bspl@gmail.com	"Others (PG-CD)"	Mumbai	West
858	Siddhant Agrawal	IBBI/IPA-001/IP-P-02832/2023-2024/14370	ip.siddhantagrawal@gmail.com	"Wholesale and Retail Trade, Real Estate, Manufacturing, Others (FMCG & Cosmetics, Milk and milk products)"	Mumbai	West
859	Mr. Anil Seetaram Vaidya	IBBI/IPA-002/IP-N00067/2017-18/10145	anilvaidya38@gmail.com	"Electricity, Wholesale and Retail Trade, Manufacturing, Others (Market research and consultancy services, Cable TV and Internet services)"	Mumbai	West
860	Mr. Dinesh Gopal Mundada	IBBI/IPA-001/IP-P00286/2017-18/10530	mundada2007@gmail.com	"Wholesale and Retail Trade, Manufacturing, Others (Telecom, Foundry, Water Purifier)"	Mumbai	West

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861	Mr. Sachin Shrinivas Bhattad	IBBI/IPA-001/IP-P00680/2017-2018/11159	sachinbhattadca@gmail.com	"Real Estate, Manufacturing, Others (Automobile Sector, Real estate Sector & Investment Companies & medical)"	Mumbai	West
862	Mr. Prasad Kamalakar Dharap	IBBI/IPA-001/IP-P00702/2017-2018/11228	prasad.dharap65@gmail.com	"Construction, Real Estate, Manufacturing, Others (Renewable Energy - wind mills developer, healthcare and hospital services, service industry - Media and Entertainment sector, service in Iron and steel industry)"	Mumbai	West
863	Mr. Sanjay Kumar Mishra	IBBI/IPA-001/IP-P01047/2017-2018/11730	ipsanjaymishra@rediffmail.com	"Others (Real estate, Infra & Road BOT, Hospitality)"	Mumbai	West
864	Namrata Amol Randeri	IBBI/IPA-001/IP-P01585/2019-2020/12495	namrataranderi@gmail.com	"Construction, Others (Pharmaceutical business and API)"	Mumbai	West
865	Hetal Gaurang Kothari	IBBI/IPA-001/IP-P01610/2019-2020/12500	iphetalkothari@gmail.com	"Wholesale and Retail Trade, Manufacturing, Transport, Others (Service Industry)"	Mumbai	West
866	Abhijit Shrikrishna Gokhale	IBBI/IPA-002/IP-N00964/2020-2021/13092	abhijitgokhale07@gmail.com	"Construction, Real Estate, Manufacturing"	Mumbai	West
867	Shivratan Kalantri	IBBI/IPA-001/IP-P-01975/2020-2021/13202	shiv_kalantri@yahoo.com	"Wholesale and Retail Trade, Others (MEDIA & ADVERTISING)"	Mumbai	West
868	Shouvik Kumar Roy	IBBI/IPA-001/IP-P-02113/2020-2021/13284	shouvikkumarroy@gmail.com	"Real Estate, Others (Book publishing)"	Mumbai	West
869	Sonu Gupta	IBBI/IPA-001/IP-P-02261/2021-2022/13534	rponugupta@gmail.com	"Construction, Real Estate, Manufacturing, Others (Sports, Gaming, Lottery, Information Technology, Software, Agriculture, Fertilizers, Data Analytics, etc)"	Mumbai	West
870	Neha Jain Nemani	IBBI/IPA-001/IP-P-02465/2021-2022/13927	nehavkjain@gmail.com	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Cosmetics, Defence Technology & IT Sector)"	Mumbai	West
871	Nidhi Amit Poddar	IBBI/IPA-001/IP-P-02829/2023-2024/14381	nidhipoddar.ip@gmail.com	"Construction, Real Estate, Manufacturing, Others (Advertising, Textiles,)"	Mumbai	West
872	Parshva Manoj Shah	IBBI/IPA-001/IP-P-02538/2025-2026/14518	ip.parshvashah@outlook.com	"Construction, Others (design and architecture)"	Mumbai	West
873	Mr. Ravi Prakash Ganti	IBBI/IPA-002/IP-N00102/2017-18/10245	gantirp@gmail.com	"Real Estate, Manufacturing"	Mumbai	West
874	Mr. Hasti Mal Kachhara	IBBI/IPA-002/IP-N00342/2017-2018/10992	hastimal.kachhara@gmail.com	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Textiles, Steels & Metals, Construction & Real estate, Packaging, Leasing, Importers & Exporters, Infrastructure, Power)"	Mumbai	West
875	Mr. Jeetendra Rajpal Daryani	IBBI/IPA-001/IP-P00678/2017-2018/11146	nikhil564@yahoo.com	"Others (Pharmaceuticals, Textiles, Dairy, Retail and services sectors)"	Mumbai	West

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876	Mr. Atul Tansukhlal Mehta	IBBI/IPA-001/IP-P01020/2017-2018/11670	mehtaatul@gmail.com	"Real Estate"	Mumbai	West
877	Mr. Ashish Saoji	IBBI/IPA-001/IP-P01268/2018-2019/12150	ashishsaoji@gmail.com	"Wholesale and Retail Trade, Construction, Manufacturing, Others (Textile, EPC, Pharmaceutical)"	Mumbai	West
878	Rajesh Ramesh Kamath	IBBI/IPA-001/IP-P01606/2019-2020/12481	iprrkamath@gmail.com	"Wholesale and Retail Trade, Others (Steel manufacturing and trading, Aviation, Electronics)"	Mumbai	West
879	Vijay Kumar Kulshrestha	IBBI/IPA-003/IP-N00253/2019-2020/12905	kulshresthav55@gmail.com	"Wholesale and Retail Trade, Others (banking ,recovery)"	Mumbai	West
880	Rajkumar Feru Gupta	IBBI/IPA-001/IP-P-02103/2020-2021/13247	rf.gupta86@gmail.com	"Others (Chemicals, Travel and hospitality, Textiles)"	Mumbai	West
881	SANJAY ANANDRAO KHAIRNAR	IBBI/IPA-001/IP-P-02073/2020-2021/13269	khairmarca@gmail.com	"Others (DAIRY AND STEEL METAL TRADERS)"	Mumbai	West
882	Sourabh Modi	IBBI/IPA-001/IP-P-02409/2021-2022/13696	sourabhmodi21@gmail.com	"Wholesale and Retail Trade, Others (Fashion, Investment, Gems & Jewellery)"	Mumbai	West
883	Atul Narayan Naik	IBBI/IPA-003/ICAI-N-0385/2021-2022/14011	annaik129@gmail.com	"Real Estate, Manufacturing, Others (Distillery / Liquor Manufacturing, Sugar Industry,)"	Mumbai	West
884	Mr. Kamal Kumar Jain	IBBI/IPA-001/IP-P00092/2017-18/10192	cakamaljain07@gmail.com	"Wholesale and Retail Trade, Manufacturing, Others (MANUFACTURE OF WEARING APPAREL, DRESSING AND DYEING, Manufacture of wood and of products of wood and cork, except Furniture)"	Mumbai	West
885	Mr. Manish Shah	IBBI/IPA-001/IP-P00094/2017-18/10194	mdshah0211@gmail.com	"Wholesale and Retail Trade, Others (Electronics, Waste Management, IT and Rental business)"	Mumbai	West

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886	Mr. Bharat Ramakant Upadhyay	IBBI/IPA-002/IP-N00120/2017-2018/10289	brupadhyay@hotmail.com	"Real Estate, Manufacturing"	Mumbai	West
887	Mr. Sanjay Gupta	IBBI/IPA-002/IP-N00982-C01/2017-2018/10354	sanjay@sgaindia.in	"Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Retail)"	Mumbai	West
888	Mr. Vivek Murlidhar Dabhade	IBBI/IPA-001/IP-P00306/2017-18/10570	ipvivekdabhade@gmail.com	"Manufacturing, Others (Steel Industry, Dairy Industry, Printing Industry, , Automobile Industry, Pollution Control Industry)"	Mumbai	West
889	Mr. Jitender Kothari	IBBI/IPA-001/IP-P00540/2017-2018/10965	jitenderkothari@rediffmail.com	"Wholesale and Retail Trade, Real Estate, Manufacturing, Transport, Others (Theme Park & Film Studio)"	Mumbai	West
890	Ms. Prajakta Madhav Shidhore	IBBI/IPA-001/IP-P00817/2017-2018/11402	prajaktashidhore@gmail.com	"Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (sugar and distillery)"	Mumbai	West
891	Mr. ManojKumar Babulal Agarwal	IBBI/IPA-001/IP-P00980/2017-2018/11613	manojagarwal20@gmail.com	"Hotels, Construction, Real Estate, Manufacturing, Transport"	Mumbai	West
892	Mr. Mayank Rameshchandra Jain	IBBI/IPA-001/IP-P01055/2017-2018/11748	jainmayankr@gmail.com	"Wholesale and Retail Trade, Construction, Manufacturing, Others (Food Industry, Diamond Industry & Entertainment)"	Mumbai	West
893	Ms. Poonam Basak	IBBI/IPA-001/IP-P01234/2018-2019/11957	poonamb.irdp@gmail.com	"Wholesale and Retail Trade, Construction, Manufacturing, Others (Chemical - API sector, Heavy Equipment sector, Electronics Wholesale,)"	Mumbai	West
894	Mr. Kanhaiya Maheshwari	IBBI/IPA-001/IP-P01291/2018-2019/12005	kanhaiya_maheshwarica@yahoo.com	"Others (Diagnostics, Fabrication, services and Fabrics)"	Mumbai	West
895	Mr. Apoorva Nalin Bookseller	IBBI/IPA-001/IP-P-0140/2018-2019/12223	abookseller@gmail.com	"Real Estate"	Mumbai	West
896	Yatinkumar Sumatilal Shah	IBBI/IPA-001/IP-P01785/2019-2020/12764	yatinshah01@yahoo.co.in	"Wholesale and Retail Trade, Manufacturing"	Mumbai	West
897	Mr. Dinesh Kumar Aggarwal	IBBI/IPA-002/IP-N00890/2019-2020/12843	dinesh.aggarwal31@gmail.com	"Construction, Real Estate, Others (On shore & off shore oil extraction and Forgings business)"	Mumbai	West

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S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Name of the Sector in which the IP has or is handling assignments	Bench	Zone
898	PRAMOD KUMAR DOKANIA	IBBI/IPA-001/IP-P-01994/2020-2021/13062	ippramod.dokania@gmail.com	"Hotels, Construction, Real Estate, Manufacturing, Others (INFORMATION TECHNOLOGIES IT/ITES)"	Mumbai	West
899	RASHMI GANGWAL	IBBI/IPA-002/IP-N01058/2020-2021/13401	iprashmigangwal@gmail.com	"Hotels, Construction"	Mumbai	West
900	Rajkumar Jaiswal	IBBI/IPA-001/IP-P-02598/2021-2022/13975	iprajkumarjaiswal@gmail.com	"Construction, Real Estate, Manufacturing, Others (Gold, bullions, Pharmaceutical, import & export)"	Mumbai	West
901	Smita gupta	IBBI/IPA-001/IP-P-02768/2023-2024/14283	sumitayal31@gmail.com	"Construction, Real Estate, Others (Media and entertainment)"	Mumbai	West
902	KUSHAL JAJODIA	IBBI/IPA-001/IP-P-02886/2024-2025/14433	ceo@kushaljajodia.com	"Others (Electronics)"	Mumbai	West
903	VIVEK SATYAPRAKASH JALAN	IBBI/IPA-002/IP-N01295/2024-2025/14452	CAVIVEKJALAN81@GMAIL.COM	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Steel,)"	Mumbai	West
904	PRASAD BABASAHEB WARKAR	IBBI/IPA-003/IPA-ICAI-N-00468/2025-2026/14536	prasad.warkar100@gmail.com	"Others (Personal Guarantor to Corporate Debtor assignments)"	Mumbai	West
905	Mr. Pravin R Navandar	IBBI/IPA-001/IP-P00008/2016-17/10027	pravin@prnco.in	"Real Estate, Others (Oil and gas major asset)"	Mumbai	West
906	Mr. Chetan T. Shah	IBBI/IPA-001/IP-P00026/2016-17/10059	chetantshah@hotmail.com	"Real Estate, Manufacturing, Others (IT Sector, Pharma Start up)"	Mumbai	West
907	Mr. Rajesh Kumar Mittal	IBBI/IPA-002/IP-N00083/2017-18/10224	csrajeshmittal@gmail.com	"Manufacturing, Others (Shipping, Automobiles, Pharmaceuticals and Fire Security system etc.)"	Mumbai	West
908	Mr. Shashant Sudhakar Yeola	IBBI/IPA-001/IP-P00310/2017-18/10574	shashantsyeola@gmail.com	"Wholesale and Retail Trade, Construction, Manufacturing, Others (IT Sector)"	Mumbai	West
909	Ms. Sudha Pravin Navandar	IBBI/IPA-001/IP-P00451/2017-2018/10794	sudha@prnco.in	"Wholesale and Retail Trade, Real Estate"	Mumbai	West

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910	Mr. Pardeep Kumar Lakhani	IBBI/IPA-001/IP-P00541/2017-2018/10966	pradeep.lakhani1967@gmail.com	"Construction, Manufacturing, Others (IT Sector)"	Mumbai	West
911	Mr. Prakash Nath Mishra	IBBI/IPA-003/IP-N000115/2017-2018/11219	Prakash@pmishra.in	"Electricity, Construction, Manufacturing, Others (Chemical, News Media)"	Mumbai	West
912	Mr. Sachin Rajendra Singhvi	IBBI/IPA-001/IP-P01289/2018-2019/12066	sachin@mehtasinghvi.in	"Construction, Manufacturing, Others (Diamonds)"	Mumbai	West
913	Mr. Modilal Dhanraj Pamecha	IBBI/IPA-001/IP-P01231/2018-2019/12127	camodilalpamecha@gmail.com	"Wholesale and Retail Trade, Real Estate, Manufacturing"	Mumbai	West
914	Mr. Bimal Kumar Agarwal	IBBI/IPA-001/IP-P01409/2018-2019/12186	bimalagarwal.ird@gmail.com	"Electricity, Construction, Real Estate, Manufacturing, Others (Textiles)"	Mumbai	West
915	Mr.T N Chandrassekhar	IBBI/IPA-001/IP-P01356/2018-2019/12354	chandrassekhar1957@gmail.com	"Real Estate"	Mumbai	West
916	SUDHIR MANIKRAO LAAD	IBBI/IPA-002/IP-N00956/2019-2020/12994	csaad@gmail.com	"Others (Transport Service)"	Mumbai	West
917	rakesh kumar relan	IBBI/IPA-001/IP-P-02009/2020-2021/13119	rakeshkrelan@gmail.com	"Manufacturing, Others (chemical, crop feeding, textiles, electric installation)"	Mumbai	West
918	atul gala	IBBI/IPA-001/IP-P-01974/2020-2021/13130	atulgala.cirp@gmail.com	"Real Estate"	Mumbai	West
919	SANJAY KATHANE	IBBI/IPA-002/IP-N01139/2021-2022/13818	sanjaykathane@yahoo.com	"Wholesale and Retail Trade, Manufacturing"	Mumbai	West

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920	Arun Kumar Sinha	IBBI/IPA-001/IP-P-02516/2021-2022/13853	sinha_akl@hotmail.com	"Others (Diamonds)"	Mumbai	West
921	ANAND PRAVIN PANDE	IBBI/IPA-003/ICAI-N-00374/2021-2022/13914	appande@gmail.com	"Others (Toll, Hospitality)"	Mumbai	West
922	POURNIMA JAYANT TUNGATKAR	IBBI/IPA-002/IP-N01188/2021-2022/13989	tungatkarpournima@gmail.com	"Wholesale and Retail Trade, Real Estate, Manufacturing"	Mumbai	West
923	Sanjeev Goel	IBBI/IPA-001/IP-P-02731/2022-2023/14211	sanjeevgoel7@gmail.com	"Others (Foods)"	Mumbai	West
924	Rajneesh Jaiswal	IBBI/IPA-001/IP-P-02739/2022-2023/14252	jaiswalip2022@gmail.com	"Construction, Real Estate, Others (Finance and Investment)"	Mumbai	West
925	Amit Rustogi	IBBI/IPA-003/IPA-ICAI-N-00451/2023-2024/14355	amitrustogi@rediffmail.com	"Others (Consulting)"	Mumbai	West
926	VINOD BALASAHEB DONGARE	IBBI/IPA-001/IP-P-02872/2023-2024/14391	cavinoddongare@gmail.com	"Wholesale and Retail Trade, Manufacturing"	Mumbai	West
927	GIRISH ARVIND SATAV	IBBI/IPA-001/IP-P-02882/2024-2025/14420	satav.girish@gmail.com	"Electricity, Manufacturing"	Mumbai	West
928	Shashank Dinesh Posture	IBBI/IPA-001/IP-P-02921/2024-2025/14480	shashankposture123@gmail.com	"Manufacturing"	Mumbai	West
929	MILIND KHANKHOJE	IBBI/IPA-001/IP-P-02922/2024-2025/14483	milindkhankhoje.ip@gmail.com	"Others (infrastructure)"	Mumbai	West
930	Rikenkumar Navinchandra Vira	IBBI/IPA-001/IP-P-02918/2024-2025/14491	rikenvira2002@Gmail.com	"Construction, Real Estate"	Mumbai	West
931	JAYANT PRABHAKAR PIMPALGAONKAR	IBBI/IPA-003/IPA-ICAI-N-00472/2025-2026/14575	pimpalgaonkarjayant1971@gmail.com	"Wholesale and Retail Trade, Manufacturing, Others (TEXTILE)"	Mumbai	West

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932	Navin Raju Shetty	IBBI/IPA-001/IP-P-02963/2025-2026/14583	navin@canavins.com	"Others (N.A.)"	Mumbai	West
933	Abhay Gebilal Gandhi	IBBI/IPA-001/IP-P-02959/2025-2026/14591	ag.aggco@gmail.com	"Wholesale and Retail Trade"	Mumbai	West
934	Mr. Rajmal Labhchand Mogra	IBBI/IPA-001/IP-P00511/2017-2018/10912	rmogra@gmail.com	NIL	Mumbai	West
935	Mr. Manish Sukhani	IBBI/IPA-001/IP-P00668/2017-2018/11137	ca.m.sukhani@gmail.com	"Real Estate, Manufacturing, Others (Castings, Plastic and Engineering)"	Mumbai	West
936	Mr. Shailesh Pranlal Bhuta	IBBI/IPA-001/IP-P00853/2017-2018/11436	shaileshbhuta.cirp@gmail.com	NIL	Mumbai	West
937	Mr. Anil Vrijdas Rajkotia	IBBI/IPA-001/IP-P01045/2017-2018/11718	anilrajkotia@gmail.com	"Wholesale and Retail Trade, Manufacturing, Others (Energy Sector & Entertainment)"	Mumbai	West
938	Mr. Sanjay Kumar Lalit	IBBI/IPA-002/IP-N00760/2018-2019/12370	jupiter.legal@yahoo.in	NIL	Mumbai	West
939	Mr. Jaykumar Pesumal Arlani	IBBI/IPA-001/IP-P01582/2018-2019/12443	arlanjaya@gmail.com	"Manufacturing, Others (Individual Insolvency, Wood & Furniture)"	Mumbai	West
940	Suresh Chandra Jena	IBBI/IPA-001/IP-P01540/2019-2020/12473	suresh.jena58@gmail.com	"Construction, Manufacturing, Others (Processing, job order)"	Mumbai	West
941	Hajari Lal Saini	IBBI/IPA-001/IP-P01553/2019-2020/12494	cahsaini@rediffmail.com	"Electricity, Wholesale and Retail Trade, Manufacturing, Others (dredging, hydrography, Oceanography and marine Engineering Services)"	Mumbai	West
942	Sapna Chourasia	IBBI/IPA-002/IP-N00943/2020-2021/13033	sapna.chourasia@gmail.com	"Others (Healthcare)"	Mumbai	West

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943	LALIT SHAH	IBBI/IPA-001/IP-P-02007/2020-2021/13102	lalitshahca@gmail.com	"Others (Consultancy, Art & Paintings, Personal Guarantor of Corporate Debtor)"	Mumbai	West
944	Jignesh Shah	IBBI/IPA-001/IP-P-02054/2020-2021/13182	jkshah555@hotmail.com	"Construction, Real Estate"	Mumbai	West
945	Arun Nandal Agrawal	IBBI/IPA-003/00282/2020-2021/13234	irparun@gmail.com	"Wholesale and Retail Trade, Real Estate"	Mumbai	West
946	Samir Kumar Das	IBBI/IPA-001/IP-P-02062/2020-2021/13241	ip.samir.kr.das@gmail.com	NIL	Mumbai	West
947	Rajendra Dattatray Aphale	IBBI/IPA-002/IP-N01002/2020-2021/13258	rajaphale.ip@gmail.com	NIL	Mumbai	West
948	SUSHIL KUMAR AGRAWAL	IBBI/IPA-001/IP-P-02136/2020-2021/13281	avafca@gmail.com	"Wholesale and Retail Trade, Others (MEDIA)"	Mumbai	West
949	ashutosh baliarsing	IBBI/IPA-003/00284/2020-2021/13394	ashutoshsb@gmail.com	NIL	Mumbai	West
950	DHIRENDRA SINGH	IBBI/IPA-001/IP-P-02335/2020-2021/13508	dsinghca@gmail.com	NIL	Mumbai	West
951	DEVESH RANJAN MISHRA	IBBI/IPA-001/IP-P-02470/2021-2022/13804	ca.devesh@yahoo.com	"Others (paper bags manufacturing)"	Mumbai	West
952	KUNAL JAYANT WAJE	IBBI/IPA-001/IP-P-02472/2021-2022/13815	ipkunalwaje@gmail.com	"Construction, Real Estate, Manufacturing, Others (Dairy)"	Mumbai	West
953	Mahesh Pareek	IBBI/IPA-001/IP-P-02529/2021-2022/13877	mpareek63@hotmail.com	"Construction, Manufacturing, Others (Steel, Edible Oil)"	Mumbai	West

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954	Chhotulal Rawa Bhagwat	IBBI/IPA-002/IP-N01238/2022-2023/14241	crbhagwatcs@rediffmail.com	"Others (Textile Industry)"	Mumbai	West
955	VIJAY SUWALALJ JAIN	IBBI/IPA-001/IP-P-02787/2022-2023/14273	vj72195@gmail.com	NIL	Mumbai	West
956	ROSHEN CHORDIYA	IBBI/IPA-001/IP-P-02840/2023-2024/14347	risingsun192123@gmail.com	"Real Estate, Manufacturing, Others (Pharmaceuticals)"	Mumbai	West
957	SAMEER KHANDELWAL	IBBI/IPA-001/IP-P-02883/2024-2025/14434	ca.sameerkhandelwal@gmail.com	NIL	Mumbai	West
958	PRAKALATHAN BASKARAN BATHEY	IBBI/IPA-001/IP-P-02881/2024-2025/14440	ip.prakalathan@gmail.com	NIL	Mumbai	West
959	Kolapalli Srinivasa Rao	IBBI/IPA-002/IP-N01303/2024-2025/14478	ipraoksrinivasa@gmail.com	NIL	Mumbai	West
960	Yajendra Hari Adhikari	IBBI/IPA-001/IP-P-02946/2025-2026/14548	ca.yajendra@gmail.com	NIL	Mumbai	West
961	Richa Nitin Gole	IBBI/IPA-002/IP-N01324/2025-2026/14596	richagolecs@gmail.com	NIL	Mumbai	West
962	Rapaka Sravya	IBBI/IPA-001/IP-P-02994/2025-2026/14600	ip.sravyarapaka1@gmail.com	NIL	Mumbai	West
963	AMIT KAMALKISHOR BHATTAD	IBBI/IPA-001/IP-P-03004/2025-2026/14608	ip.amitbhattad@gmail.com	NIL	Mumbai	West
964	Abhishek Jain	IBBI/IPA-001/IP-P-03002/2025-2026/14609	abhishek@accurisgroup.com	NIL	Mumbai	West
965	Parshav Gandhi	IBBI/IPA-001/IP-P-02991/2025-2026/14626	ipparshavgandhi@gmail.com	NIL	Mumbai	West
966	Tarun Arora	IBBI/IPA-001/IP-P-02981/2025-2026/14634	tarun2281@gmail.com	NIL	Mumbai	West

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967	NEHA GOURAV KHERIA	IBBI/IPA-001/IP-P-02985/2026-2027/14638	nehakheria.ip@gmail.com	NIL	Mumbai	West
968	Shubham Ramratan Kanoongo	IBBI/IPA-003/IPA-ICAI-N-00483/2026-2027/14643	shubham@headwayip.com	NIL	Mumbai	West
969	Sumeet Surendra Chimbalkar	IBBI/IPA-003/IPA-ICAI-N-00485/2026-2027/14644	ipsumeetchimbalkar@gmail.com	NIL	Mumbai	West